

[डा० लक्ष्मी नारायण पांडेय]

विदेशी मुद्रा अर्जन के लिए काफी महत्वपूर्ण है और जो किसान इस अनपेक्षित वर्षा और भोलावृष्टि से भयंकर रूप से प्रभावित हुए हैं, उन्हें संरक्षण देना आवश्यक है।

मैं आशा करता हूँ कि माननीय मंत्री महोदय इस बारे में गंभीरता से विचार करेंगे और किसानों को राहत पहुंचाने की कृपा करेंगे।

(ii) CONDITION OF WORKERS FROM
MADHYA PRADESH WORKING IN HARYANA
CANAL CONSTRUCTION WORKS

SHRI BHAGAT RAM (Phillaur): It has been brought to my notice by the Dist. Committee, CPI(M) Karnal, Haryana, that more than 20,000 workers of Madhya Pradesh are working in Haryana Canal Construction works under conditions of bonded labour. They were brought to this State by different contractors on commitments of decent wages and other facilities. But now they are being paid only fifteen rupees a week for working more than ten hours a day. They are forced to live on the work site in different groups, more or less in open air or in small tents in severe winter and rain.

They are kept under strict watch and prohibited to meet outsiders. When they go outside for shopping etc., their children are kept with the people of the contractor so that they may not be able to flee away. Almost every worker is forced to sign for loan of thousands of rupees against their name. Those who slightly resist to work under these conditions of slavery, are beaten brutally.

I request the Government to conduct an enquiry to ensure justice to these unfortunate poor citizens of India. They should be liberated immediately from the clutches of the contractors. Their past wages should be given to them after calculation on the prevalent local rates. In future, local committees of all parties at all construction works should be made to guarantee them wages on local rates. All the loans should be cancelled.

12.32 hrs.

GENERAL BUDGET, 1979-80—

GENERAL DISCUSSION

MR. SPEAKER: The House will now take up the general discussion on the General Budget. Mr. Venkataraman.

SHRI R. VENKATARAMAN (Madras South): Mr. Speaker, Sir, if I am disposed to look upon the budget from a purely party point of view, I should welcome it because it is the most unpopular budget ever presented in this House and it will hasten the exist of the party in power. But the budget is a national document. It is an instrument of national development and growth and it contains policies which set out the objectives of improving the economy, eradicating poverty and improving the standard of life of the masses of the country. It is from this point of view that I propose to examine this budget which our elder Statesman, The Deputy Prime Minister and Finance Minister, has presented to the House. I am not given to denigrating the country for the sake of decrying the Government. The Finance Minister has stated in the budget speech that the performance of the Indian economy during the year is a matter of great satisfaction, a statement with which subject to some qualifications, I will agree. It is true that agriculture has maintained the record production reached last year of 126 m. tonnes. Industry shows signs of recovery and may achieve a 7 to 8 per cent growth. There is relative price stability in respect of wholesale prices, thanks particularly to the 20 m. tonnes of food grains and Rs. 5000 crores of foreign exchange which have held down the wholesale prices. I would, however, like to remind my friends that this large asset was not built up by the party in power, but is in fact a legacy from the previous Government. I mentioned there are a few qualifications to this proposition. If you look at agriculture, you will find that it has reached a plateau. stabili-

sing around 125 m. tonnes, largely on account of the induction of science and technology in the past in the field of agriculture. If you further examine the position of agricultural production, you will find that only in cereals there has been a purt. There is a large shortfall in edible oils and pulses so that we cannot take a complacent view of agriculture, but endeavour to induct more scientific methods of agriculture in order to improve our production.

So far as industry is concerned, the growth is only patchy. If you look at the growth in industries, it is noticeable only in power generation and food industries. Even in power generation there has been growth only in hydel projects, thanks to the good monsoon, and there has been a shortfall, and also deterioration I should say, in thermal power generation. The other basic industries like steel, engineering and coal have lagged behind and the industrial sector lacks vitality.

The price stability, which was mentioned as one of the points in favour, is also illusory. While there has been a steady feature in wholesale prices, there has been considerable growth in the consumer prices. The wholesale price index rose by less than 1 per cent. On the other hand, the consumer price index rose from 321 to 340 points, a growth of 4.4 per cent. This only shows that the middleman's profit is very high, and that the high price which the consumer pays does not reach the producer. Even this increase to 340 points does not really reflect the real growth in the cost of living. The working class cost of living index does not include many articles consumed by the workers and, therefore, it does not reflect the real cost of living. Secondly, and more importantly, in the working class cost of living index, food and clothing are given greater weight, higher weightage. So, even if all the other articles of consumption go up very high, sky rocket in price, if the prices of food and cloth are steady

or go down, the cost of living index will not show any increase at all. Therefore, merely to rely on the cost of living index and to say that it has not gone very high is to ignore the fact that the cost of living index does not really reflect the real cost to the working classes. There has been a great demand from the organised labour in this country that the working class cost of living index should be revised and the constituents of the basket which go into the cost of living index must be reviewed to include the new items of expenditure incurred by the middle and the lower middle class.

Another matter of great concern to the country is unchecked expansion in money supply. During the current year, upto 12th January 1979, the increase in money supply is of the order of Rs. 2,200 crores, an increase of 12 per cent, as against Rs. 1,299 crores, an increase of 8.1 per cent last year. If you take the three-year period from 1976-77 to 1979-80, the money supply would increase by 50 per cent, which is a very serious matter for the stability of prices. The *Economic Survey* admits, and I quote from page 56:

"If a monetary expansion of this magnitude continues, it will be difficult to entertain hope that it will have no impact on prices."

They have themselves said that it will have a very great impact on prices, they put it negatively, and this is a matter for serious concern. A relatively poor harvest, or inability to import edible oils and other articles of consumption, will throw the economy out of gear.

The next point which is a matter of concern is the yawning gap in our trade deficits. It is estimated that in the current year the trade deficit would be of the order of Rs. 1,200 crores. Unless this trend is reversed, the foreign exchange which we have built up over the past few years will be eaten up in four or five years.

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The economy on the whole is sound, but the management is poor. I shall substantiate this statement with reference to a number of points. Having had a very good monsoon, having had no constraint whatsoever on resources, on foreign exchange, and having made an appropriate allocation of over Rs. 11,000 crores last year for the Plan the net national product will increase by only 3.5 per cent—in spite of all these favourable circumstances—as against 7.2 per cent last year. With a growth of 2.2 per cent in our population, a 3.5 per cent growth in the national income will leave nothing for the improvement in the standard of life of our people. Compared to the 4.5 per cent growth which is envisaged in the Plan, the performance in the last year cannot but disturb all of us. We have a feeling that the Government are sitting like a miser on the assets which they have without deploying them to the best advantage. In fact, they are not using the assets which they have, intelligently for the improvement of the economy of the country. This is a view which I find has been recently endorsed by Mr. L. K. Jha when he delivered the T. T. Krishnamachari Memorial Lecture at Madras. It is reported that he said:

“It was a pity these resources have not been used for developing the economy at a faster pace instead of being invested abroad at a low rate of interest. It would be defeatist to argue that more resources could not be used. Full advantage of the present possibilities must be taken to advance audaciously instead of creeping cautiously.”

This is the first point that I would like to mention.

The second one is related to the Plan performance. The draft Sixth Plan provides for an outlay of Rs. 69,380 crores. It has carefully worked out the resources that should be raised by the Centre and the States, the market borrowings, and the deficit which

could be faced by the country without any danger of affecting prices. They have placed this deficit at Rs. 2,226 crores. We are aware that deficit financing, within reasonable limits, is accepted as a plan resource in modern economic theory, but the Government in the first year of the Plan, 1978-79, budgeted for a deficit of Rs. 1,050 crores, i.e., nearly 50 per cent of the entire deficit contemplated in the Sixth Plan. Last year I protested against this enormous deficit which was equal to 50 per cent of the entire deficit which the Planning Commission contemplated for the whole period of five years, but to our horror, to our amazement that Rs. 1,050 crores has now risen to Rs. 1,590 crores in the revised estimates excluding Rs. 550 crores, as my hon. friend. Mr. C. Subramaniam, says, which have been given to the States.

The deficit which has been planned for this year is Rs. 1,355 crores. If you add up these two, the total comes to Rs. 2,945 crores. that is Rs. 719 crores more than the deficit which is contemplated for the entire Plan period of five years. The balance of resources for the Plan will be upset and the effect on prices can be easily imagined. There are three more years to go. It looks as if the main resource for the Plan so far as this Government is concerned, is the Nasik Printing Press and not the resources within the country. Nobody seems to have worried about it nor about the consequences of such huge deficit overrunning the Plan itself. The Plan is based on stability of prices. If that is going to be rudely shocked, then the entire Plan will fail.

The third point which I would like to refer is the growing public debt of India. The Railway Minister, when he was replying to the debate, claimed that his Ministry had performed several things better than the previous Congress Ministry. I should like him to add one more feather in his cap and that is, in the three budget which this Government has presented. they

have equalled what the Congress Government did in a period of 10 years, a decade, and that is increase of public debt of India. During the period 1965-66 to 1975-76, the public debt of India rose from Rs. 8000 crores to Rs. 20,451 crores, roughly Rs. 12,000 crores. From 1st April 1977 to 31st March, 1980, the public debt has increased from Rs. 22,745 to Rs. 34,116 crores, an increase of about Rs. 11,500 crores. It is indeed a remarkable achievement and the Government must take credit for it. The result of this public debt is reflected in the interest payments that we are making. In the budget year 1979-80, Rs. 2161 crores would be paid as interest charges. This is the next largest item of expenditure after defence. Even in the current year, the interest charges have gone up by 16.9 per cent as stated in the Economic Survey.

There is bad management from another point of view. The public undertakings in India have an investment of Rs. 12,800 crores. Even if we take an average of 10 per cent return, we should be earning Rs. 1280 crores and this earning of Rs. 1280 crores would have rendered a taxation of Rs. 665 crores unnecessary and a deficit of Rs. 1355 crores unnecessary. It is because of the poor management of the public sector that we have had to face this huge deficit and this huge taxation. The public sector, in the last two years, had really turned the corner and had actually started earning profit. It is only in the last year that it has not only not earned profit but has ended, or will end, with an overall loss of Rs. 14 crores. If this is not mismanagement. I would like to ask what else is.

Then I come to the next point, the disastrous policy of gold sales. Last year the previous Finance Minister argued very strongly and vehemently in favour of gold sales. We pointed out that it would be frittering away the assets of the country and that it was totally wrong to give away or part with gold which forms the na-

tional asset. But Mr. Patel was very serious and he said that he would reduce the price of gold. He was almost adamant and he also said that he would control smuggling. But, within the next few months of his starting the gold sales, the market price of gold went up higher and higher than the gold price tendered at the auction until at last Government themselves stopped the gold sales. There is a widespread complaint that only a section of the bullion dealers in some parts of the country have benefited by gold sales. But I am concerned only with the national loss.

Gold backing to our currency is minimal, and the 77 tonnes which constitute the Government asset could have been retained as additional backing to our currency and that would have enhanced the prestige of our currency abroad. But on the other hand the Finance Minister frittered away 13 tonnes of gold. I am glad he has stopped at that and had not gone further because I was afraid that he might not do it.

This is what Mr. Patel said in the last debate:

“On the question of gold sales, Shri Venkataraman has described me as the prodigal son of India. I have not the slightest doubt that he will the honest man that he is describe me at the end of the year as the provident son of India.”

Then I interjected to ask: ‘Provident or prudent’, and Mr. Patel said: ‘Provident and prudent’.

Then he went on to say:

“I must reiterate that the Government's intention in commencing gold sales is primarily to fight and to end the evil of gold-smuggling. This evil has had a very pernicious influence on the economy and has encouraged law-breakers, black-marketeers and foreign exchange racketeers, I am confident that we shall

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succeed in ending once and for all the evils of gold smuggling, and our success in this respect will convince even Shri Venkataraman that the Government's gold-sales policy is sound and should be pursued in a sustained manner."

The honest man that Mr. Patel is, I think he has left the job....

AN HON. MEMBER: He has been sent back.

SHRI C. M. STEPHEN (Idukki): He has been smuggled out of the job.

SHRI R. VENKATARAMAN: I now come to the budget proposals. At the outset I must point out that the total burden on the people is over Rs. 1,000 crores and not Rs. 620 crores as mentioned in the budget. I give the details now.

The direct taxes in the Budget year—Rs. 58.6 crores...

MR. SPEAKER: Just a minute, please. Unless Your Party wants to give you more time, you have already taken 25 minutes.

SHRI R. VENKATARAMAN: How much time I can take—I do not know. I can cut my speech to size any time, Sir.

MR. SPEAKER: I do not know. I will cut the numbers later.

SHRI C. M. STEPHEN: Let him be given some more time.

MR. SPEAKER: It will be useful. I only wanted to know how I am to adjust.

SHRI O. V. ALAGESAN: (Arko-nam): Sir, in the olden days, the Opposition used to be given much more time than it is being given now. What is this—calculating of minutes?

MR. SPEAKER: Now we are hearing Mr. Venkataraman.

SHRI R. VENKATARAMAN: I said that the total burden this year is over Rs. 1000 crores and I was giving details. The direct taxes account for Rs. 58.6 crores, indirect taxes—Rs. 606.14 crores, compulsory deposits—Rs. 160 crores, hikes in railway fares and freights—Rs. 178 crores and postal increases—Rs. 58 crores. It comes to over Rs. 1060 crores and in a full year it will be over Rs. 1100 crores.

Even after this massive central taxation—I will deal with one point—the Central Plan budget provision hardly goes up by Rs. 300 crores. Please mark my words—the Central Plan Budget provision because the Central Plan consists of the Budget provision as well as internal resources. But, when you are taxing, you must take into account only the Budget provision for the Plan and if you look at it, it is only Rs. 300 crores. It goes up from Rs. 4250 crores in 1978-79 to Rs. 4808 crores in 1979-80. Even if you take the national plan as a whole, the increase in the Plan expenditure is only Rs. 852 crores and for this additional taxation is going to be raised by the States.

Sir, ever since the Janata government came to power, the increase in the National Plan expenditure has been steadily going down. For instance, in the Subramaniam Budget of 1976-77 the increase in the Plan expenditure over the previous year was 31 per cent. In 1977-78 it was 27 per cent. In 1978-79 it was 17 per cent. and in this year it is a bare 7.4 per cent increase. Even allowing for the transfer of a sum of Rs. 835 crores as committed expenditure to the Plan, the total sum of Rs. 1600 crores is far less than the resources raised for the Plan—namely, Rs. 1000 crores by way of levies and Rs. 1350 crores by way of deficit financing. You raise Rs. 2500 crores by way of resources in order to expand the Plan of the country by Rs. 800 or Rs. 1600 crores. Is

it worthwhile taxing the people for such a small thing? It looks to me, Sir, that we are really burning the house to roast a pig. Sir, we are frittering away our resources without corresponding advantages to the people. Actually this shows that the administrative expenditure is swallowing up all the sacrifices that the people of the country are making for the sake of development in the country.

12. 59 hrs.

[MR. DEPUTY-SPEAKER *in the Chair*]

The Finance Minister has stated in his Budget speech that he has three objectives before him *viz*, minimising of disparities in incomes, increasing production and elimination of waste and elimination of unemployment and under-employment by stimulating agriculture and small-scale industries. It is necessary to examine the Budget proposals from this point of view. The Budget lays emphasis on agricultural development and rural industries but in absolute terms the amount allocated to agriculture is not so stunning as has been mentioned.

The plea that it is a kisan budget is not really borne out by the figures.

13 hrs.

It is said that a pride of place has been given to agriculture. But the allocation for agriculture and rural development, is Rs. 1,811 crores as against Rs. 1,754 crores in 1978-79 a magnificent increase of 57 crores. Even some of the programmes such as drought prone area programmes have been cut down and pruned and reduced from Rs. 76 crores to Rs. 59 crores. The only area in which a great deal of concession has been given in the agricultural sector is by way of tax concessions to the tune of Rs. 209 crores, by reduction in the excise duty on fertiliser, light diesel oil and unmanufactured tobacco. But these very concessions will not minimise the disparity in the rural area but it will accentuate the disparity between the rich agriculturists and the poor agri-

culturists. It is common knowledge that only bigger farmers use fertilisers, pumpsets and power tillers to the small, marginal and the poor landless farmers, they are of no use to them. It is wellknown that the benefit of the massive investments on agriculture in the past several plans have gone to the richer farmers. They have not contributed their legitimate share to the developmental effort. The rich do not cease to be rich because they are living in the villages; nor can the rich claim all the benefits because they are agriculturists. Considering that 15 per cent. of the farmers own or control sixty per cent. of the cultivated areas and 80 per cent. of the marketable surplus, the benefit of the concession will clearly go to the wellto do farmers. Sir, I would like to quote the Planning Commission in this regard. The Planning Commission, in its report, has stated as follows:—

“According to the Agricultural Census, 15 per cent of cultivators accounted for 60 per cent of the total operational net cultivated area in 1970-71. A major share of higher agricultural incomes, therefore, must have accrued to a small proportion of cultivators constituting the upper strata of rural society. But these incomes remain untaxed while similar urban incomes are subject to substantial taxation. Progressive taxation of these incomes at rates comparable to those payable by non-farm earners is now essential in order to secure horizontal equity as between the taxation of agriculturists and non-agriculturists, and to reduce the disparity between the less affluent and more affluent sections of the rural community itself.”

Now, in the face, in the tooth, of this declaration, concessions are given and they are said to be in favour of the rural population, the poor population, whereas it is actually in favour of the rich population among the rural areas.

Sir, instead of giving concessions of Rs. 200 crores in taxation, if the same

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amount had been invested on rural development. It would have provided more employment to the unemployed persons. The tax concessions benefit only tax payers—the haves and, on the other hand, the investments on rural development will benefit the have-nots, namely, the unemployed. Therefore, even if this Rs. 200 crores, instead of its being wasted by concessions, had been diverted for the rural development programmes, it would have brought far more employment than in the past.

This dichotomy that rural people are poor and the urban people are rich by *reductio ad absurdum* will mean that the kulaks are poor and entitled to relief from taxation and the slum dwellers are rich and they can be soaked with taxes. It is this senseless philosophy that has been the undercurrent of the budget and that is a thing which has vitiated the budget itself. This country has seen several conflicts; we have religious conflicts; we have caste conflicts; we have class conflicts and tensions and we are adding one more conflict. That is the conflict between the urban and the rural people. Look at the whole picture. Now we find that the entire tax system which has been put forward in the proposals, in the direct and indirect taxes, has been motivated by this class feeling that the urban people are different and they can be taxed and the rural people, big or small, irrespective of their ability to pay or the tax-taxable capacity—must be given all the concessions.

I shall now briefly deal with the tax proposals. What time I shall be given?

MR. DEPUTY-SPEAKER: Another five minutes.

SHRI R. VENKATARAMAN: I shall be closing. I shall be moving several amendments to the Finance Bill as usual and, therefore, I shall take more time on the Finance Bill at that time. But, I will broadly explain a few things.

So far as the direct taxes are concerned, consistent with the stand we have taken—even at the time when Mr. Patel introduced the capital gains exemption in the Bill. Mr. Subramaniam and I protested and we voted against this and moved amendments—we shall support the restoration of the Capital Gains Tax. We shall also have no objection to the raising of the Wealth Tax in view of the resources required for the country. But, we shall be opposed to the increase in the surcharge on Income-tax because, in the wake of the increase of 5 per cent last year and 5 per cent this year, which this further increase will make a heavy burden. Also we shall oppose the changes in the eligibility for savings because the middleclass, which has to provide for their old age and family responsibilities will have nothing left with them to save.

When we turn to the indirect taxes, we are stunned by the variety and the magnitude of levies. There are a few items on which concession has been given. But, these are like a spec of grain in a Bushel of Chaff and the avalanches of taxation have swept away even this small benefit.

I have only one complaint to make before I conclude. The Government does not seem to have examined or analysed the impact or consequences of the indirect taxes on the community in the country and on themselves. They have trampled on the report so ably made by Shri L. K. Jha. They have not taken into account the impact and the incidence of these taxes on the people. The taxes are so brutal that the entire urban community is to-day aghast at the levy that has been made.

SHRI C. SUBRAMANIAM: There are rural consumers also.

SHRI R. VENKATARAMAN: I will come to that. It is wrong to imagine that the rural community does not use many of these things. Tooth brush, tooth paste, washing soap, matches.

kerosene and confectionary are the things which are used by the rural communities as well and taxation on these things is so heavy that it is going to adversely effect the credibility of this government.

The last point I want to mention is, that the effect of these taxes on the prices has been variously calculated. The Finance Ministry has calculated that it will be 1 per cent. Nothing can be more ridiculous. In fact, they have sustained the argument which I advanced earlier that many of the items which are taxed will not go into the cost of living of the working class and, therefore, it will have no effect. On the contrary, the effect of these taxes on the prices would be to the tune of 10 per cent and it has been so estimated by many economists. But what one is surprised to find is that government should have launched on a plan of taxation without considering, studying, analysing the impact on the prices. Between now and the discussion of the Finance Bill, I trust, the Finance Minister will give serious consideration to all these points and reduce the whole of the tax—both on direct and indirect levies—to the extent that the people will find that the tax burden is not burdensome.

PROF. R. K. AMIN (Surendranagar): Mr. Deputy Speaker, Sir, I rise to make a few comments on the budget proposals for 1979-80 as presented by the Finance Minister. I have heard with rapt attention the criticism made by my hon'ble friend who preceded me. I was not surprised by this criticism. It was but natural because of the way in which they have viewed the economic development for the last thirty years in considered. It is no surprise, therefore, that they will ask certain questions. for instance, what is the Plan performance; whether index number has gone up or down; what is the size of the Annual Plan and what is the public sector getting out of the total Annual Plan etc? They are bound to ask things

like this. But he should realise two things; To judge this budget one has to take into consideration the mandate by which Chaudhury Sahib or Janata Party has come into power—a mandate from the people.

AN HON. MEMBER: To fritter away the finances!

PROF. R. K. AMIN: During the last thirty years what you had done was wrong and a new 'U' turn was to be given to the economic policy. You have not been able to raise the income of the rural people and as a result of your policy unemployment has mounted up and if you measure the *per capita* income between agriculture and non-agriculture which was some thirty years ago is 1:2 ratio has grown to 1:4 ratio by now, and if you are taking a credit for the food reserves the credit is also being wrongly taken because the reserve is possible due to the low purchasing power of the poor people. They have not attained the nutritional standard and that is why you have accumulated the reserves. If they had the purchasing power they would have certainly purchased the foodgrains for their eating. If you take the nutritional standard and try to find out the total production then probably you are unable to fill up the gap, that is, the nutritional gap. That is why, please for heavensake, do not take any credit for accumulating reserves of foodgrains which is nothing else but shows the lack of purchasing power of agriculturists and rural masses.

That is what exactly Chaudhury Saheb would like to correct. He would not like to see this rump economy of India divided into two. He does not want to see the rump society also divided into two classes of people, one, the rich people having a different style of living and the second also having a different style of living, the old traditional one. He wants to integrate them. If in the process of integration somebody has

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to make a sacrifice, that sacrifice will have to be made by that upper crest of the society, known as U Sector or a rich society of whatever is the upper sector in the urban area.

In order to give more to the rural area, to those who are very poor. But this is an attempt to remove the rump society which is prevailing in this country. And if you examine it from that point of view you will probably be in a position to appreciate this Budget.

Secondly, we should know the circumstances in which he has to take the stewardship of the Finance Ministry. During the last year we have seen that our deficit financing which was planned for Rs. 1050 crores actually came to be Rs. 1590 crores. If you include the sum of written-down drafts of the States; if you take the total disbursements, revenue and capital account and total receipts on revenue and capital account, the deficit goes to Rs. 2145 crores. With that deficit he has to handle this budget. You must also know that between the Sixth and the Seventh Finance Commissions about one thousand crores of rupees are to be passed on from the Central Budget to the States Budget. On top of that we have introduced a prohibition policy in regard to which also the Centre has to give help to the States. With these three big legacies he has to enter into this Ministry of Finance and get things done!

Now Sir let me tell you this. He has said that he has taken the small step. Within the time available and the circumstances in which he has to work, he has taken a step,—only a small step. But in taking this small step, I must congratulate him in that he has done it with great wisdom and with great sagacity. The small step that he has taken means that he has to take a leap forward henceforth, if he really wants to implement his programmes and give a real U

turn to the economy a work for the poor, remove unemployment, and implement the programmes given by the Janata Party. For all these things he has to take a leap forward and this is a small step in that direction. And if you view it from that point of view, I can show you various salient features regarding the Budget.

You take for instance the total size of the plan. We have been saying this for a number of years that out of these total resources available to the States a greater chunk was going to the public sector, 65 per cent of it goes to the public sector. As has been indicated, the public sector is not giving any profit. And, because of that greater chunk going to the public sector, there was a starvation of capital for the agricultural sector. One way of pushing the resources to the agricultural sector is to stop that waste. Don't allocate much. Even reduce your size of the plan so that whatever remains in the pocket of the poor can fructify, go back to agriculture and industries where they would be really needed. I am not afraid of bringing down the size of the plan. My friend Mr. Subramaniam, the former Finance Minister, in 1976 made its increase of 31 per cent; then the increase was reduced to 27 per cent and then to 17 per cent. If you take the committed expenditure and everything put together because of the different terminology which has been used now in estimating the States' Plan, you will find that the increase is now 15 per cent, which is way down and this is a welcome step. I say, welcome step in this sense that more and more is being left with the people in order to fructify so that they can get both the agricultural development and the industrial development.

Now, while allocating from the Central Plan, he is allocating more for the right purpose. If you read the allocation made you will realise that he has given greater percentage to those sectors where it is needed. For transport and communications the Central plan outlay rose from Rs. 748 crores to Rs. 901 crores, an in-

crease of about 20 per cent. You take power development. The increase is quite impressive from Rs. 241 crores to Rs. 375 crores. If you even take the increase in agricultural and allied services, it is equally impressive; from Rs. 763 crores to Rs. 898 crores. But if you look to the allocation of steel, it has been reduced from Rs. 563 crores to Rs. 366 crores. If you take petro-chemicals, it has been reduced from Rs. 81 crores to Rs. 56 crores. So also is the case in respect of machinery and engineering industries and others. Therefore, he has taken first agriculture, then consumer industry and then heavy industry. He has openly reversed the process. It is not the heavy industry and then consumer industry and agriculture; instead of it, agriculture is first, consumer industry second and the third is heavy industry. This was necessary if you examine the under-utilization, the excess capacity available which was only in the heavy industries. For a number of years, they have been incurring losses. I remember one case of MAMC. When we examined it in 1969-70—I was a Member of the Public undertakings Committee—unanimously we recommended that it should be closed down and auctioned. If that had been done, probably the country would have been served better. For the last ten years, it has been making losses every year; even today it is making losses.

SHRI VAYALAR RAVI (Chirayinkil): It was making profit also for some time.

PROF. R. K. AMIN: Even in the budget proposals, it is mentioned that MAMC was making losses after ten years. If this is the state of affairs, it is better....

SHRI T. A. PAI (Udipi): Though you recommended that the MAMC should be closed down and auctioned, we found that it was possible to make it profitable and in the years 1975-76 and 1976-77, it made little profit, but that may not be commensurate with

the capital invested in it. However, since then it has been losing very heavily.

PROF. R. K. AMIN: This year also it is losing. If you take the ten years period, it has lost tremendously. That is why this sort of approach is there. You may even give the go-by to the Mahalanobis framework or strategy; we have adopted a new strategy known as employment oriented growth strategy.

From the allocation point of view, it is O.K. in so far as we are concerned.

The second thing that I want to mention is that he has put the taxation proposals in order to see that encouragement is given to the small scale industries and larger employment is created. What has he done? You take the indirect taxes. He has imposed taxes on upper society which is using those commodities like chocolates and gums and cheese.

SHRI VAYALAR RAVI: As also on tooth pastes.

PROF. R. K. AMIN: If you ask 90 per cent of the population of this country whether they are affected by it, they will say: No. If you take the luxuries also, they will say: No.

SHRI VAYALAR RAVI: This is the international year of the child.

PROF. R. K. AMIN: Yes, in the international year of the child, they do not ask for chocolates and gums. If you ask me whether we should give concession on the proteinised biscuits which the children are using, I would certainly recommend that and for that I would have no objection but for chocolates you want a concession; for gums, you want a concession and you want a concession for cheese.

SHRI VAYALAR RAVI: For tooth pastes.

PROF. R. K. AMIN: There also, if you want to really understand the indirect taxes, they fall into two groups. One is totally on luxuries which are also to be borne by the upper crest of the society. The second is between the small and the big. When the tax on soap is imposed, it is on Lever Brothers and Tatas, not in the soap being manufactured in the small factories and locally. That distinction must be borne in mind, even in the case of bidis, small manufacturers, say, upto 60 lakhs of bidis, are not being affected. It may well be the case that today they may be in small number, but if you give a protection of this nature, very soon the small factories will be established in the rural areas where they will import those sukas and leaves and would begin to prepare the bidis to be sold. Then, on bidis and other things, he has taken away Rs. 121 crores impost on tobacco and imposed it on cigars and other cigarettes and tobacco. It is only taking from the left hand and giving it to the right hand. It is the system of taxation or the excise duty that has been changed; nothing as additional import has been put.

Having said this, I would agree that you could have done this exercise in a little more sophisticated manner. In so far as the direct taxes are concerned, he has increased the maximum rate from 69 to 72 per cent probably he could have gone from 69 per cent to 66 per cent, because the elasticity of revenue in income-tax is greater than one. That was the experience when we brought it down from 92 to 66 per cent. That could have been carried further by us. Probably, he may correct it later on.

Similarly, for capital gains, the total abolition might come in the way. Some people might have already agreed for selling their property, although the actual sale might not taken place. They may also be put in difficulty. In capital gain, instead of leaving that money in the bank drafts, stocks and securities, probably I would allow them to keep that capital gain in

their pocket, because the gain is as a result of inflation. Some 25 per cent or 30 per cent of the total capital gain would have been taken by the Finance Minister for revenues and left the rest of that in the pocket of the people.

Then, I would also like to give a hint that he has not abolished the food subsidy which amounts to 550 crores of rupees. Who gets the benefit of this food subsidy? Instead of imposing this Rs. 600 crores of indirect taxes, he could have said that he was taking away the food subsidy. Who would have been in trouble? The urban people would have been in trouble, not the rural people. They do not depend very much on the fair price shops. It is the urban population that depends. Even the lower middle class would have been put into difficulty. Instead of talking about the tooth pastes and other things, the simple exercise of abolishing food subsidies he could have done. Had he done this, you would have said that it was urban-oriented and middle-class oriented budget. He has every right to take away the food subsidy. Why? Should it be given to those people as against the rural people who eat only inferior food-grains, bajra, jawar and things like that. They hardly eat rice and wheat. They are eaten by the urban people for which that subsidy goes. Therefore, never make any fuss of it. He could have even arranged it in such a way a more sophisticated way, put the same burden on you and show that the benefits also have been given to you.

Now, this budget has been variously criticised. It has been said that it is a kulak budget, and anti urban, anti-industry and even inflationary and with conceptual clumsiness. Things like that have been told about this budget. Had it been a kulak budget, do you know, what he would have done? He would not have given concessions to inputs. This input concession goes to all cultivators. The National Council of Applied Economic

Research conducted one research study, here it has been found that the small farmers are using more fertilizers. When the concession is given at the input level, all farmers get advantage. If you want to give concession to the big farmers, you would have given it at the marketable surplus level. Big farmers are big because they have the bigger marketable surplus. Also, if there are kulaks and really kulaks, what would their interests have been? They would have said: "Do not go for agricultural development at all". When more output is there, agricultural output increases, a greater portion comes as the marketable surplus. At present, 25 per cent of it is coming as a marketable surplus; it becomes 35 per cent. But on 25 per cent of the marketable surplus, in the market, the increase is about 40 per cent and the price falls by 60 per cent. His income goes down. Those whom you call as rich farmers or kulaks who give the marketable surplus, are not interested in the agricultural development. Elsewhere, you have seen how the kulak mentality works. In Russia, they said they would not grow any more crop whatsoever. In America, the mentality was to throw the wheat into the sea. In Brazil, it was to burn coffee or to have a commodity corporation and sell it out abroad at concessional rates. Such are the mentalities of the kulaks. Do you find that mentality here? Had it been here you would not have witnessed the increase in agricultural production in 1977, 1978 and 1979 which they are doing. They have increased the marketable surplus. It is not in their interest. Please note it. The cotton growers would have liked to burn their cotton, if they were really interested in increasing their income. They have not done it. They have given it to you at a lower price, even suffering themselves in real income. Their real income has come down. Therefore, for Heaven's sake. If you are interested in the country's growth, don't describe it as a kulak budget. It is not in the interest of the kulaks. So, it is in the interest of the marginal and

small farmers. If a greater and greater amount of our output is from the small holders, it will be in the interests of the country as a whole.

You call this budget as inflationary? My friends, the officials, have described it as the one leading to 1 per cent increase. Somebody has said that the increase will be still bigger. Mr. Venkataraman has also said that. Please, never go into these estimates because there are many slips between the cup and the lip. With the present Rs. 2145 crores of deficit, your wholesale price index has not gone up. It has remained stable. Remember, stability is not a virtue—and not a virtue as far as this index number is concerned. It is not a virtue, in that wholesale prices of agricultural commodities have all gone down. The other prices have gone up. The average has remained the same.

You have looted those farmers and given it to the textile mill owners. Yes; in cotton it has been done. So, don't make much of this inflation and non-inflation. Inflation depends upon many other factors, on which management of our economy has no control whatsoever. If you get more foreign aid, if our labourers working in West Asia save more, and send—instead of Rs. 2500 crores, Rs. 3500 crores are sent, or if foreign aid is well utilized and instead of its coming to Rs. 300 crores or Rs. 400 crores you get Rs. 800 crores or Rs. 1000 crores, you will find that even the increase in money supply about which you are bothering so much, is only an attempt at balancing the increase in foreign exchange reserves. There may not be any inflation whatsoever. And there is no sanctity of the stability of the index number. What you should judge is whether there is increase in employment, i.e. employment of those who are below the poverty line—whether it gives goods and services that those poor people require. If you bother about it, you will find that this budget is a small step in that direction. But the leap-forward remains to be taken. If I were in the Finance

{Prof. R. K. Amin}

Minister's place, I would have straightway declared a moratorium to the farmers; for one year let them not make any repayment of debts. They are being harassed at present.

Take the cotton growers' case to-day. If he sells his cotton, he gets a very small amount. And the very next day, the recovery man comes to him and takes it away. And his wife is waiting inside the curtain, in order to get a chunk of it, so that she can go to the grocer's shop and pay the dues. If Chaudhry Saheb had given a moratorium for one year, and appointed a committee to evolve the best way in which relief could be given, probably the harm done during the last 3 years by the fall in agricultural prices, and the various agricultural penalties imposed on the farmers, could have been rectified.

I would go even a step forward and say that he could have given relief in a corporation tax, because he stands neither for capitalism nor for communism. He has said that the public sector is not working very well. Can he do something to see that the competitive market economy is well operated? In order to do that, probably the trusteeship principle of Gandhiji could have been introduced in the corporate sector, and the corporation tax could have been modified, so that democratization is there, and the shareholders from the middle class and lower middle class are given their due voice in the management.

He could have given an assurance by way of guaranteeing work at a work-place. If anybody in the country who is able to work and willing to work goes to the work place at 9 O'clock in the morning, work must be given to him, and he should be paid a minimum wage. Probably, he could then have dispensed with all efforts, and dispensed with all committees and programmes to give aid to the poor people. If this scheme is introduced, and work-guarantee is given to each and everybody, even the sta-

tistics regarding unemployment will become irrelevant. He could have done it. Further, he could have appointed a protection board.

We have given protection to the extent of 200 per cent and 300 per cent and sometimes to 400 per cent to several industries. We have insulated the economy by giving monopoly to industrialists. The hon. Finance Minister could have appointed a Committee under which not more than 50 per cent protection is given to the industries. Then your export and import policy would have been wise. Today what happens is this: heaps of salt are available and yet import is permitted and export has been stopped. For mangoes, and for zeera, export is not permitted. Why? Members of the urban areas want the Ratnagiri type of Alphonso mangoes. So, they stopped it. That sort of thing could have been avoided.

As I suggested last year, instead of spending whatever foreign exchange you have on import of edible oils, or of machinery for that matter and disturbing the industrial growth which has already taken place, you could have used it for getting crude oil, so that transport arrangements became very smooth; and there are better arrangements for movements of goods and services. This import could have been stopped at any time—whenever there was a need to stop it. You could have used it for that purpose. That is why Mr. L. K. Jha had suggested that the poor countries could not afford to have such assets invested at 6 per cent in new work—when you are charging 14 per cent from your own people. That sort of anomaly could have been avoided.

Lastly, I would like to point out 1 or 2 discrepancies which have crept in, while giving concession to independent processors, not using power, he has given protection to roller printing, and not to table printing. The table printers use 10 times more labour than the roller printers. Table printers are badly affected in the new

changes. I hope the Finance Minister will look into it and correct the position. And, in regard to a 10 HP pump, the pump is not taxed, but the spare parts are being taxed. That concession also could have been given because the spares for 10 HP pump, could not be fitted into 12 HP pumps, and so, there is no chance of avoidance of taxes. Therefore, such small matters should be looked into and corrected and a leap-forward made by having the work places, giving moratorium from the recovery of debts, instituting the protection board and changing the structure of corporate sector so as to bring it in line with the idea of trusteeship of Gandhiji, and democratizing the ownership of the corporate sector. Such steps should be taken in the next year. I am quite sure that he would rise to the occasion.

Before I sit down, I must mention to Chaudhry Saheb that for us and for everybody, this is the last hope. In 1971, Mrs. Gandhi came in, in order to abolish poverty. She could not do it. Now, Chaudhry Saheb has come to abolish poverty. If he fails, democracy and the last hope of the people will fail. So, he must make all attempts to succeed; our people have hopes in this last attempt. If they are not satisfied, and if he does not rise to the occasion and does not make the leap forward, I am sure democracy's doomsday will come in.

As a professor, I would have only written an article; but as an MP since I represent a constituency of poor people, I request the Finance Minister with folded hands to rise to the occasion.

श्री माधु राम मिर्धा (नागौर): उपाध्यक्ष महोदय, इस साल जो बजट इस सदन में पेश हुआ है इस में कुछ नई दिशाओं का भान होता है। उन नई दिशाओं की प्रतिभिया भी इस देश में काफी हुई हैं। ज्यादातर बजटकारों ने जैसा मैंने पढ़ा यह लिखा है कि यह बजट कूलकों का बजट है, गांवों में भी और शहरों में भी मिडिल क्लास के लोगों की कमर तोड़ दी है, इसलिए जनता विरोधी बजट है। मैं सोचता हूँ यह बजट एक नया मोड़ इस देश में लाया है जो बहुत जरूरी था,

श्रीवरद्यू बा और वह मोड़ यह है कि इस बजट में जो कुछ भी राहत किसानों को दी गई है उसका मैं अभी थोड़ी बेर में बिना कसंगा। लेकिन वास्तव में वह राहत नाम मात्र की ही और सिर्फ इसी बाज के बचाने के लिए, शायद ऐसा किया गया है। जिस को प्राज इस देश में कुलक कहा जाता है वह कुलक ही प्राज सब से ज्यादा मारा जा रहा है। यह समझ में नहीं आता, यह भाषा बन गई है मजदूर नेताओं की और शहरी नेताओं की, मैं पूछता हूँ इस देश में कौन कुलक रह गया? इस देश में प्राप ने 27 एकड़ से ज्यादा तो किसी के पाम जमीन नहीं छोड़ी

एक माननीय सदस्य : इरीगेटड साइ बार्ह एकड़ ।

श्री माधु राम मिर्धा : वह मैं प्राप से 27 एकड़ मैक्सिमम बता रहा हूँ और कहीं कहीं पर दस-दस बार्ह बार्ह एकड़ पर सीलिंग है जहां पर सिंचित जमीन है। अब वह लोग जो कुछ पैदा कर के बाजार में जा रहे हैं उन की सब तरफ से भीत है। बाजार के लेवल पर भीत है, भाड़ती के यहां भीत है, सब तरफ उन की भीत है। उन की प्राथिक स्थिति का कभी किसी ने हिसाब लगाया जिन्हें प्राप कुलक कहते हैं, जिन के पास ट्रेक्टर देख कर कहते हैं कि बड़ा मालदार धाबमी है या जिस के घर के चार कमरे ठीक बने हुए देख लिए उसे कह दिया बड़ा मालदार धाबमी है (व्यवधान) फकीर तो तुम्ही होगे, हम तो रोने वाले नहीं हैं। तुम्हारे प्रागनाइज्ड सेक्टर के मजदूर 400 रुपये महीने से कम पाने वाले कितने हैं और हमारे यहां गांवों में सी में से 99 धाबमियों को 400 रुपये महीने नहीं मिलते हैं। चार सौ रुपये पाने वाला तुम्हारे यहां ब्रश इस्तेमाल करेगा, पेस्ट इस्तेमाल करेगा, लिपिस्टिक लगाएगा, नकल करेगा बड़ों की और जब थोड़ा सा टैक्स लगेगा तो जोर से चिल्लाएगा कि मर गए, मर गए, मर गए। मैं यह कहता हूँ कि इस देश में यह पोल ज्यादा दिन तक चलने वाली नहीं है और न चलनी चाहिए। बोट लेने के लिए तो गांवों में जाते हैं। शहर के बोटों से नहीं जीतते हैं। वहां ठग के प्रा जाते हैं बोटों को और गांव वाले लोगों की यहां कोई बात नहीं करते, कुलक कुलक कर के उन को गालियां निकालते हैं जिन्होंने कि इस देश को जिन्दा रख छोड़ा है, जो प्राज देश के लिए पैदा कर के देते हैं सरकार वाले भी बड़ी खुशी मना रहे हैं कि खाद्यान्न में 125 मिलियन टन हम ने पैदा कर दिया। बहुत अच्छा किया पैदा कर दिया। लेकिन जैसा कि प्राप ने लिखा है, प्रायोग ने बताया है कि इस सेनचुरी के ग्रंथ तक इस देश की पापुलेशन होगी 95 करोड़ जिस को चाहिए कम से कम 22 साइ 22 करोड़ टन प्राजाज और पहुंचे हैं 125 मिलियन टन यानी करीब 12 करोड़ टन तक। दुगुना पहुंचना है और ऐसी खुशियां मना रहे हैं, एक किताब निकाली है—प्राजाज के बोर्च पर विजय, उस में बड़ी खुशी मनायी है कि अब तो हम सेल्फ सफिअेंट हो गए, अब हमें कोई खतरा नहीं है हालांकि उस में बहुत सी चीजों में सेल्फ सफिअेंट नहीं हैं, तिलहन में नहीं है, दालों में नहीं हैं और कई चीजें हैं, जूट में, पटसन में जो प्राज थोड़ी टेम्पोररी स्थिति

[श्री नाथू राम मिर्धा]

दिखाई देती है वह वास्तव में है नहीं, कई चीजों में बहुत कमी है। पर बहुत ऊंची बातें सोची हैं इन्होंने कि कभी हम को इस की जरूरत नहीं रहेगी। यह तो भगवान की दया स पिछले तीन चार सालों में अच्छा जमाना हो गया और अच्छे जमाने की वजह से कुछ बाढ़ आई तो भी वह कम्पन्सेट हो जाता है पैदावार में। अगर अकाल पड़ गया और लगातार दो अकाल पड़ गए तो यह आप की विजय पता नहीं लगेगा कि कहां चली जायेगी। इसलिए ये ऊंचे बोल तो भगवान को छाजते हैं। आप लोगों ने जो ऊंची बात कही है कि हम ने यों कर लिया, यों कर लिया, क्या कर लिया आपने? 17 मिलियन टन तो कांग्रेस वाले छोड़ कर गए थे और पीने तीन हजार करोड़ की फारेन करेंसी छोड़ कर गए थे। देश तो वहीं है।

..... (व्यवधान)

एक माननीय सदस्य : वह भगवान का नहीं था ?

श्री नाथूराम मिर्धा : अरे वह भगवान का था या क्या था, उस को छोड़िए। मैं कहता हूँ कि इतना वह छोड़ कर गए थे, उसी की बुनियाद पर आप और जोर से बोलते हैं कि 2 हजार करोड़ का घाटा है तब भी एकनामी को खतरा नहीं है। 600 करोड़ के टैक्स लगे हैं और 300 करोड़ का घाटा छोड़े हैं। जोर तो उन्हीं दो चीजों का है। मुझे ख़शी है, जोस रखिए, आप के पास एकनामी साउंड है और इस बजट में जो दिशा ली है अगर उसी दिशा की ओर चलते गए तो मैं समझता हूँ कुछ तरक्की की ओर देश बढ़ सकता है।

मैंने इस में देखा 120-21 करोड़ रुपये तम्बाकू के छोड़े हैं। कई लोग नाराज होते हैं कि क्या फायदा हुआ इस से किसानों को? यह तो डीलर के ऊपर टैक्स लगता था। किसानों को क्या लाभ हुआ। अरे, किसानों को 500 करोड़ का लाभ हुआ। राज्य लेता था 120 करोड़, यह मैं अन्दाज से कह रहा हूँ, मैंने गिनती नहीं की है, फिर उस में रिश्वत खाते थे, लाइसेंस देते वक्त में लेते थे, एक्साइज ड्यूटी लेने के वक्त घर-घर में जाकर तंग करते थे, कहते थे कि इतना नहीं इतना हुआ है। किसान तो ऐसे फन्दे से छूट गया, यह सरकार का बहुत बड़ा एहसान है। 120 करोड़ की जो छूट दी गई है इसका फायदा डीलर उठायेगा या कौन उठायेगा, मुझे पता नहीं लेकिन इससे किसान का पीछा छूट गया। किसान के लिए यह बड़ी ख़शी की बात है। फिर यह कहा जाता है कि कुलक्स को फायदा हुआ लेकिन मेरा कहना है कि नार्ट्रोजन की बोरी पर पांच रुपए घटने से कुल्कों को क्या फर्क पड़ेगा? चार सौ या पांच सौ रुपए की खाद में बचत आ जायेगी इससे उन पर क्या फर्क पड़ेगा? लेकिन दूसरी तरफ जो गरीब किसान हैं उनको ज्यादा खाद डालने के लिए इंपीटस मिलेगा। तो इस दृष्टि से इसको कोई नहीं देख रहा है। इसी तरह से पी०वी०सी० भी छोटे छोटे किसान सिंचाई के काम में लाते थे। इसमें भी कुलक्स का सवाल कहाँपैदा होता है? इसी

प्रकार से साइट डीजल प्रायस जिससे पंपिंग सेटस चलते हैं, उसको भी छोटा किसान काम में लाता है। हाई पावर डीजल, जिससे ट्रैक्टर वगैरह चलते हैं, उसका दाम जिस तरह से सभी लोगों के लिए बढ़ा है, उनके लिए भी बढ़ गया है। आज दुनिया में फ्यूएल के दाम लगातार बढ़ते जा रहे हैं, सरकार उसको सन्निडाइज नहीं कर सकती है। इसलिए किरोसिन प्रायस पर भी दाम बढ़ गए हैं। पेट्रोलियम में किरोसिन और डीजल का ही बढ़ा परसेंटेज होता है। इनका कंजमन भी बहुत ज्यादा है। इनको अगर आप सस्ता कर देंगे तो दूसरी चीजों की कास्ट बहुत ज्यादा बढ़ानी पड़ेगी। किरोसिन को फ्यूएल की जगह पर इस्तेमाल किया जाता है। गैस पर दो रुपये बढ़ा दिए गए तो हल्ला किया जा रहा है। जो लकड़ी जंगल में पैदा होती है वह तीस रुपये क्विंटल बिक रही है। किसान का गन्ना 4-5 रुपये क्विंटल बिक रहा है लेकिन उसके लिए किसी को कोई चिन्ता नहीं है। कई जगहों पर किसान के गन्ने को चार रुपये में भी लेने के लिए कोई तैयार नहीं है। गैस के एक या दो मिलिडर महीने में लगते होंगे जिस पर 64 रुपये से ज्यादा खर्चा नहीं होगा। उससे न तो धाँवाँ निकलता है और न ग्राहकों को कोई तकलीफ होती है। बहुत बड़ा आराम मिलता है फिर भी कहते हैं दो रुपये बढ़ा दिए, हम तो मर गए। क्या गजब हो गया, अगर दो रुपये गैस के दाम बढ़ गए? अगर आप हमें दे दें गांवों में तो हम लोग गैस ले लेंगे, इसी दाम के ऊपर। मेरे कहने का मतलब यह है कि तनख्वाह भी ज्यादा लो, आराम भी उठाओ और फिर हल्ला भी मचाओ—यह कहां तक उचित है? अगर साबुन पर टैक्स बढ़ा दिया या विस्कुट पर बढ़ा दिया, मैं कहता हूँ ठीक किया। आप खरबूजा खाइये, ककड़ी खाइये, टिमाटर खाइये, भण्डा खाइये, क्वाँ च्युईस-गम खा कर अपने दांत खराब करते हैं? आप क्यों बिस्कुट खाते हैं? उससे क्या फायदा होता है? बहुत सी बढ़िया बढ़िया चीजें हैं जिन पर टैक्स नहीं है। परन्तु नहीं, आपकी तो हल्ला करना है। सिग्रेट, बीड़ी या साबुन वगैरह जिसको मल्टी-नेशनल्स बनाते हैं, उनके पास इसका पैसा जाता है। अगर टैक्स नहीं लगेगा तो काटेज इंडस्ट्रीज किस तरह से उठेंगी? अगर कारखाने में बनी माचिस पर टैक्स नहीं लगेगा तो काटेज इंडस्ट्रीज ऊपर कैसे उठेंगी। मैं कहता हूँ यह टैक्स स्ट्रक्चर बिल्कुल ठीक बनाया गया है। अगर 6 सौ करोड़ की जगह हजार करोड़ भी इस तरह से जटाए जाते तो और अच्छा था। इस बजट से जो दिशा दी गई है उसको मैं बिल्कुल ठीक समझता हूँ।

इस बजट में तो बहुत लम्बी चीड़ी बातें हैं और टाइम थोड़ा है इसलिए मैं दो चार बातें ही कहना चाहता हूँ। आज आप की दो-तीन योजनायें बहुत खोटी हैं। एडवर्ट एजुकेशन के लिए आप 200 करोड़ रुपया खर्च करने जा रहे हैं, लेटेस्ट पता नहीं आप ने कितना रखा है, शायद 20 करोड़ रुपया रखा है, लेकिन किस का एडवर्ट एजुकेशन करेंगे—यह बिल्कुल बेकार है। अगर अपने, कार्यकर्ताओं को रुपया चुगाना हो, तब तो दूसरी बात है, बरना

इस रुपये को प्राप ट्यूब-वैल्ड में लगायें। दूसरी स्कीम प्राप ने रुइल डाक्टरों की बनाई है, जिस में कच्चे स्वीस प्रायेंगे, लोगों को गोलियां दे कर मारेंगे—यह स्कीम भी बिल्कुल बेकार है। मेरी यह निश्चित राय है कि प्राप इस रुपये को बचा कर दूसरी जरूरी योजनाओं में लगायें।

उपाध्यक्ष महोदय, मैं इस मौके पर काफी कुछ कह सकता था, लेकिन समय नहीं है, मुझे प्राप की शर्टी का बहुत ब्याल है, इस लिये मैं इतना ही कह कर अपनी बात को समाप्त करता हूँ। जब डिमाण्ड का मौका प्रायेगा तो और बातों को सुनाने की कोशिश करूँगा।

श्री नृत्यंबय प्रसाद (सीवान) : उपाध्यक्ष जी, मैं प्रांकड़ों के फेर में नहीं पड़ूँगा, क्योंकि उन पर दोनों और के विद्वान सदस्य पहले ही बोल चुके हैं। प्रांकड़ों का जाल ऐसा है, जिस में मेरे जैसा भ्रादमी पड़ जाये तो फंम जायेगा और सब को झूठ मानने लगेगा और झूठ को मच। इसलिए मैं सीधी बात यह कहना चाहता हूँ—भ्रगर हम सही रास्ते पर चल रहे हैं तो थोड़ी-बहुत भूल-चूक ही होगी तो, प्रागे चल कर उनको सुधारा जा सकता है। लेकिन यदि हमारा रास्ता गलत है तो चाहे जितना हम उस पर चलें, चाहे जितनी होश्यारी दिखलायें, उतना ही हम गलत रास्ते पर पहुँचेंगे।

प्राज तक हमारी यह नीति रही है कि हम ने बड़े उद्योगों की तरफ ही देखा है, छोटे उद्योगों की तरफ हमारी दृष्टि नहीं रही है। बड़े उद्योगों में लाखों-करोड़ों रुपये लगाने के बाद भी थोड़े भ्रादमियों को रोजी मिलती है, जब कि छोटे उद्योगों में थोड़ा रुपया लगाने से बहुत ज्यादा लोगों को रोजी मिलती है। मेरी शिकायत यदि कोई है तो केवल यह कि इस में यह स्पष्ट नहीं मालूम पड़ता है कि कहां तक प्राप छोटे उद्योगों को सही रूप में बढ़ावा दे सकेंगे, किन कामों को प्राप छोटे उद्योगों में रखेंगे, किन बड़े उद्योगों से छीन कर कौन-कौन से काम उद्योग धन्धे छोटे उद्योगों को दिये जायेंगे या बड़े उद्योगों से कहा जायेगा कि जिन उद्योगों को छोटे नहीं कर सकते, उन को तुम करो। प्राज मैं यह देखता हूँ—कई छोटे उद्योग ऐसे हैं जो बड़ों के साथ कम्पीटीशन में टिकते हैं, बल्कि उन के प्रागे बड़े उद्योग ही पनाह मांगते हैं। जैसे—मैं दो उदाहरण प्राप के सामने रखता हूँ। चीनी का उदाहरण ले लीजिए—प्राज चीनी मिल मालिक रोते हैं, खाण्डसारी और गुड वालों के लिए कहते हैं कि इन पर कुछ रोक-थाम लगाइये। करोड़ों रुपये चीनी मिलों में लगा कर, नई-नई मशीनें मंगा कर भी वे चीनी में वह लाभ नहीं उठा पाते हैं, उतनी सस्ती चीनी नहीं दे पाते—इसलिए रोते हैं। प्राज खाण्डसारी उद्योग के जीतने का कारण यह है कि खाण्डसारी बनाने वाले, गुड बनाने वाले अधिकांश लोग अपने घर में अपना ईख पेरते हैं, अपने खेत के, पड़ोसी के खेत के गन्ने से अपनी खाण्ड बनाते हैं, पास-पड़ोस वालों का गन्ना खरीदते हैं, उस पर उनका दुगई का खर्चा नहीं पड़ता और बड़ी-बड़ी मशीनों

के खरीदने में उन का रुपया नहीं लगता। सब घरवाले प्रापस में मिल कर काम करते हैं, जिस की वजह से उन को मजदूरी भी मिल जाती है और सेल्फ-एम्प्लॉयड हो कर रहते हैं।

इसी तरह से प्राप का रेलवे का विभाग है भ्ररबों रुपये उस में लगे हैं। मगर प्राज हम देख रहे हैं ट्रक ट्रांसपोर्टवाले दिल्ली से बम्बई, बम्बई से मद्रास और मद्रास से कलकत्ता, देश के एक कोने से दूसरे कोने तक माल पहुंचाते हैं और रेलवे उन से पनाह मांगती है। चूंकि उन में दो बातें हैं—एक तो वे समय पर माल पहुंचाते हैं, रेलवे से ज्यादा सही समय पर पहुंचाते हैं और दूसरे उन के माल पहुंचाने में सुरक्षा भी ज्यादा रहती है। साथ ही साथ उन के यहां लदाई और उतराई का सवाल उतनी बार नहीं होता जितनी बार रेलवे में होता है।

प्राप हैण्डलूम की बात ही देखिए। हैण्डलूम पर जो कपड़ा बनता है, वह मिलों से सस्ता पड़ता है मगर मिल वाले जो कपड़ा सस्ते में बना सकते हैं, उन का मुकाबला हैण्डलूम न करे, तो अच्छा है। दोनों को हिस्सा मिल जाए, मिल वाले फाइन कपड़ा बनाएं और हैण्डलूम वाले थोड़ा कपड़ा बनाएं और मिलों के ऊपर यह भार रहे कि हैण्डलूम वालों को उनकी जरूरत का पूरा पूरा सूत दें और उन को सूत की कमी न हो। यह काम दोनों के मेल से करना चाहिये।

भ्रब मैं अपने राज्य की और, अपने प्रदेश की और प्राना चाहता हूँ। बिहार को प्रकृति ने सब से अधिक सम्पत्ति दी है चाहे वह खानों की हो, जंगलों की हो, उपजाऊ जमीन की हो और चाहे वह नदियों की हो। इन में बिहार किसी प्रदेश से पीछे नहीं है मगर बिहार भी सब से ज्यादा गरीब है, शायद उड़ीसा से कम हो। उस से गरीब और दूसरा प्रदेश अपने यहां नहीं है। .. (व्यवधान) .. हो सकता है कि मध्य प्रदेश हम से भी पिछड़ा हो, मगर हम तीनों एक ही श्रेणी में प्राते हैं। 19, 20 का भ्रन्तर हो सकता है और उस के लिए झगडा करना बेकार है। भ्रब हम देखते क्या हैं। प्राज से नहीं बिहार के खनिज पदार्थ, 50, 60 साल पहले से विदेशियों के हाथों में थे और उन के हाथ से निकले तो हिन्दुस्तान के दूसरे कोनों से प्राने वाले व्यापारियों के हाथों में चले गये। इस चीज को भ्रगर प्राप को देखना है, तब प्राप यह देखें कि कोयला खानों को जब सरकार ने अपने हाथों में लिया है, तब किन मालिकों से लिया है। भ्रगर वे मालिक बिहारी थे, तब प्राप कह सकते हैं कि मेरी बात गलत है मगर सच्ची बात यह है कि एक दो या चार बिहारी मालिकों को छोड़ कर, बाकी सब मालिक बाहर के हैं। इसी तरह से प्राप यह देखें कि भ्रवरक हमारे यहां सब से अधिक पैदा होता है। बुनिया में सब से अधिक भ्रवरक हमारे यहां पैदा होता है—“पैदा” शब्द का प्रयोग मैं गलत कर रहा हूँ—भ्रवरक जहां भूमिगत भण्डारों में भरा पड़ा है, वह बिहार प्रदेश है। थोड़ा बहुत ताम्बा भी

[श्री मृत्युञ्जय प्रसाद]

मिलता है और बाकी बहुत तरह के खनिज वहाँ पर हैं, मगर फिर भी क्या है, महफ़िल दूसरों की, हम तो सिर्फ़ दिया में तेल डालते हैं और बैठे तमाशा देखते हैं। यही हमारी हालत है और इस पर हमारी शिकायत यह है कि वहाँ मजदूरी का भी पूरा हिस्सा हमें नहीं मिलता, मजदूर भी बाहर से वहाँ पहुँचते हैं जब कि वहाँ के मजदूर काम करने में किमी से पीछे नहीं हैं।

14.00 hrs.

यह कहा जा सकता है कि मैं अपने प्रदेश की बात कर रहा हूँ, रीजनलइश्यु की बात कह रहा हूँ मगर मन्थी बात तो यह है कि हमारे पड़ोसी राज्य में भ्रगर एल० आई० सी० के दफ़तर में बाहर का भ्रादमी पोस्ट हो जाए, एस० बी० आई० की ब्रान्च आफ़िम कुले और वहाँ बाहर का भ्रादमी पोस्ट हो जाए, तो हड़ताल हो जाती है और भोर मचने लगता है, यहाँ तक कि भ्रगर उस जिले का भ्रादमी न रहे, तो भी शिकायत होती है। हम रोते हैं कि हमारे यहाँ लोग भूखे मरते हैं लेकिन वहाँ के लोगों को न रख कर बाहर के लोगों को रख लिया जाता है और हमारे यहाँ के लोगों को भरपेट खाना नहीं मिलता है। इस का कारण यह है कि हम हमेशा से बाहर वालों का स्वागत करते रहे हैं और उन को स्थान देते रहे हैं। आज भी हमारे यहाँ से, हमारे कुछ मित्र हमें क्षमा करेंगे, मैं कुछ कड़वी बात कह रहा हूँ, तीन संसद् सदस्य बाहर से हैं, जिन का घर बिहार में नहीं है। वे बिहार के नहीं हैं। कहने के लिए तो कहा जाएगा कि बिहार के तीन कैबिनेट स्तर के मंत्री हैं, मगर उन में से केवल एक ही बिहारी है बाकी दो बाहर के हैं। इससे अधिक क्या कहूँ। शुरू शुरू में यानी संविधान सभा (कांस्टिट्यूएण्ट प्रसेम्बली के तीन सदस्य स्व० श्रीमती सरोजिनी नायडू, स्व० श्री० के० डी० शाह तथा स्व० श्री देशबन्धु गुप्त भी बिहार से ही चुने गये थे। हमारा घर मंबा का घर है, यह पुरानी परम्परा है। और दूसरी तरफ़ यह है कि आपके सेक्रेटारिएट में ऊँचे से ऊँचे पद पर विल्सी में बिहारी रहे हैं। कई विभिन्न हाई कोर्टों में चीफ़ जस्टिस हुए हैं, सुप्रीम कोर्ट के भी चीफ़ जस्टिस रहे हैं और आज भी जज हैं। आप के बिश्वविद्यालयों में वाइस चांसलर भी हुए हैं। मगर आपके कारपोरेशंस में, आपके सरकारी उपक्रमों में किसी को कोई स्थान नहीं मिलता। इस का अर्थ यह हुआ कि बिहार में जैसे कोई काबिल भ्रादमी ही नहीं है। बिहार के भ्रादमी भले मंत्री हो जाएँ, भले ही राजदूत हो जाएँ, भले ही दो तीन गवर्नर्स हो जाएँ। वे भी होते हैं तो इसलिए कि वे आई० ए० एस० से आते हैं। हाँ दो गैर भ्रफसर गवर्नर भी बिहार के हुए हैं। जो दूसरी सरकारी नौकरियाँ हैं उनमें पिछले तीस वर्षों में बिहार की हालत देख लीजिए। मैं इस सम्बन्ध में आपके उदाहरण देता हूँ। आपके रिजर्व बैंक में कितने भ्रफसर बिहार के हुए हैं? एल० आई० सी० में पिछले 23 सालों में केवल दो डिबिजनर मैनेजर तक हुए हैं। पिछले 23 सालों में एल० आई० सी० में बिहार की यह हालत

रही है कि इससे ऊपर कोई कृपा ही नहीं। इस हालत में हमें सुधार लाना पड़ेगा। इस हालत में नहीं होता है तो हम आप से हमेंका सुधार करने के लिए कहते रहेंगे। कृपया दिया है कि बिहारी लोग इस काबिल नहीं हैं कि उन्हें भ्रागे बढ़ाया जाए। क्या आपके हरिजन या पिछले भाई काबिल थे? भ्रगर वे काबिल होते तो उनके लिए रिजर्वेशन क्यों होता? भ्रगर उन्हें भ्रागे बढ़ाने के लिए रिजर्वेशन हो सकता है तो भ्रगर आपके ख्याल में बिहारी काबिल नहीं हैं तो उनके लिए भी आप कोई रास्ता निकालिये। जोकि मैं इसको नहीं मानता कि बिहारी नाकाबिल होते हैं। मैं इस सम्बन्ध में रिजर्वेशन शब्द का इस्तेमाल नहीं करूँगा। लेकिन जहाँ बराबरी, योग्यता में समता का मामला हो वहाँ तो बिहार में हमारे यहाँ हमें बरीयता दीजिए इस से अधिक की मैं माँग नहीं करता। क्योंकि यह मेरी शान के खिलाफ़ है।

बिहार में जितने उद्योग या कारोबार खुलते हैं उनके हेड आफ़िसिज या तो कलकत्ता में होते हैं, या बम्बई में होते हैं या फिर कानपुर में होते हैं। इस का नतीजा यह होता है कि उनमें जो जगहें होती हैं वे सब वही पर चली जाती हैं। उनमें बिहार को हिस्सा नहीं मिलता। यदि वही मिलता भी है तो बहुत कम। उनमें बिहार का जो हिस्सा होना चाहिए, उस हिस्से से बिहार के लोग वंचित रह जाते हैं। इस बारे में भी आप से जोर दार शब्दों में कहूँगा कि आप इस सम्बन्ध में भी इयाल करिये।

पहले मैंने खानों की बात कही थी। उनके सम्बन्ध में एक बात मेरे ध्यान में और आयी है। वह यह कि आज तक हम खानों से जो निकलता है उसके बारे में गलत तरीके से सोचते रहे हैं। खानों से निकलने वाली चीजों के लिए हम गलत शब्द का इस्तेमाल करते हैं। हम बराबर कहते हैं कि 'खानों का उत्पादन' हम कहते हैं कि कोयले का उत्पादन, लौह धातुओं का उत्पादन। क्या कोई खान खनिज पदा करती है? खानों से तो वस्तुएँ खोद कर निकाली जाती हैं न कि पैदा की जाती हैं। भ्रगर किसी स्थान से खनिज एक बार निकल चुका है तो फिर वहाँ से पुनः खनिज निकालना आपके हाथ में नहीं है। प्रकृति ने जितना उस स्थान पर जमा कर दिया है, उसे निकालने के बाद आपके हाथ में वहाँ वह खनिज पैदा करना नहीं है। प्रकृति ने जितना खजाना हमें दिया है उस पर ही सारी सभ्यता आपकी सारी संपत्ति, शक्ति सभी जोड़ें निर्भर करती है। भ्रगर कोयले द्वारा उत्पन्न ऊर्जा शक्ति एनर्जी न हो तो बिना उसके आपके यहाँ खाना नहीं बन सकेगा, उसे पकाया नहीं जा सकेगा। आज और चीजों की बात आप छोड़ दें, पानी भी हमें सी पचास मील दूर से लाना पड़ता है, दूध चार पांच सौ मील दूर से लाना पड़ता है। बिजली भ्रगर दो चार घण्टे के लिए बन्द हो जाती है तो जो घाटभी या बसबी मंजिलों में लोब रहते हैं वे जानते हैं उनकी कितनी दुर्गति होती है ऊपर निचे भ्रागे जाने

में। अगर 24 घंटे पानी बन्द रह जाए तो फिर जो गन्धगी फैलेगी इससे जिन्दा भी हम रह पाएंगे या नहीं कहना मुश्किल है। कुएं तो कोई हमने बनवा नहीं रखे हैं जिससे पानी ले कर पिया जा सके। जोंघे वे बन्द करा दिये गये हैं। इस वास्ते दृष्टि इस और केंद्रित होनी चाहिये कि ऊर्जा के स्रोत, ईंधन के स्रोत जो हमारे खत्म होने वाले हैं उनके वास्ते हम पहले से ही सोच समझ कर कोई रास्ता निकालें ताकि उत्पादन में कम से कम खर्च हो, कम से कम हम अपनी चीज बर्बाद करें और आगे के लिए उसको बचा कर भी रख सकें। अगर हम ने आज भी बैसा नहीं किया तो भाने वाली जो पीढ़ियां हैं वे कहेंगी कि हमारे पूर्वजों ने अपने एणोप्राराम के लिए तो सब कुछ किया और हम को मार कर चले गए हैं। वे जिन्दा रह नहीं सकेंगी। यह चीज भारत पर ही नहीं बल्कि सारी दुनिया पर लागू होती है। प्राश्निकार पेट्रोल, कोयला वगैरह कितने दिन चलते रह सकेंगे। ये नहीं रहेंगे तो हम क्या करेंगे, कैसे काम चलाएंगे? इसलिए शुरू से ही हम को अपनी संस्कृति ऐसी बनानी चाहिये थी, योजना ऐसी बनानी चाहिए थी कि डिसेंट्रलाइजेशन, विकेन्द्रीकरण पर हम अधिक ध्यान देने। आज भी हम को इसकी शुरुआत करनी चाहिये थी। हम को चाहिये था कि हम शहरों को इतना बड़ा बनाने का प्रोत्साहन न देते उनको छोटा रखते। तब शहरों की सफाई भी हो पाती और गन्धगी भी कम फैलती। अब भी बक्त है कि हम इस ओर ध्यान दें। मेरी प्रार्थना है कि आप इस समस्या पर इस दृष्टि से भी विचार करें और कोई उपाय निकालें। खनिज को निकासी और खर्च गर्व की नहीं, चिन्ता की बातें हैं।

बजट जो पेश किया गया है उस में यह सोचा गया है कि किसान के लाभ की बातें हों। लेकिन उसको लाभ जितना चाहिये उतना ही होगा। उसका सब से बड़ा कारण यह है कि आपको जो प्रशासन मिला है वह तीस वरम से जिस तरह से काम करता गया है उसी तरह से कर रहा है और अपने कार्यकाल के दो साल में आप उमकें रवैये को बदल नहीं सके हैं और दो चार साल में बदल सकेंगे इस में भी सन्देह है। उसके चलते जितने लाभ का अनुमान लगाया जाता है उससे बहुत कम लाभ ही हो पाता है। आप टैक्स बढ़ाते हैं और हिमाब लगा कर बताते हैं कि उनकी वजह से किसी वस्तु के दाम दस पैसे से अधिक नहीं बढ़ने चाहिये लेकिन बाजार में यह देखा जाता है कि बीस पैसे, तीस पैसे और चालीस पैसे तक उसके दाम बढ़ जाते हैं। जहां आप कहते हैं कि एक पैसे से भी कम दाम बढ़ने चाहिये वहां भी पांच, दस, बीस पैसे बढ़ जाते हैं। इसका कारण यह है कि आपके पास नियंत्रण जैसी शीज न है और न होगी और जब तक आप प्रशासन को सुधारते नहीं हैं तब तक कुछ नहीं होगा।

अब मैं इनकम टैक्स के बारे में इतना ही कहूंगा कि आपने इनकम टैक्स की राशि जो निम्नतम है उसको बढ़ा कर आठ से बस हजार कर दिया है। इसी तरह से आपको यह भी सोचना चाहिये कि दस आठ से अधिक की आय वाले के लिए एडवांस

टैक्स पेमेंट अथवा कम्प्लेसरी डिपॉजिट की भी निम्नतम राशि उंची हो। जो तर्क, जो कारण आप की निम्नतम सीमा को बढ़ाने के हैं, वही एडवांस टैक्स तथा कम्प्लेसरी डिपॉजिट पर भी लागू होते हैं। मैं प्रार्थना करता हूँ कि इस पर भी आप ध्यान देंगे।

इसके साथ-साथ वैल्यू टैक्स में भी एक गड़बड़ी है। दस बीस सास पहले जिस ने एक मकान दस बीस या तीस या पचास हजार रुपये लगा कर बनाया था और अपनी जिन्दगी की सारी कमाई उस में लगा दी थी और आज उसका वही मकान एक लाख का हो गया है और लाख के हिसाब से अगर टैक्स लगाते हैं तो उसके हृत्थ में यह मकान नहीं रह सकेगा और उसका मकान बनाना बेकार हो जाएगा। इस वास्ते मैं कहूंगा कि वैल्यू टैक्स के लिए और खास तौर पर मकान के मल्टीप्ले एशन में आप कुछ ऐसा करें, जिससे इस तरह के प्रादमी को कुछ ज्यादा छूट मिल सके। वह आपको टैक्स देने के बाद भी अपने मकान में रह सकें, उसे अपना कह सकें।

कहने के लिए तो बहुत सी बातें थीं लेकिन चूंकि समय नहीं है इस वास्ते मैं समाप्त करता हूँ।

SHRI V. ARUNACHALAM *Alias* 'ALADI ARUNA' (Tirunelveli): Mr. Deputy-Speaker, I rise to speak a few words on the Financial Statement for the year 1979-80, presented by our hon. Deputy Prime Minister, Shri Charan Singh.

With great zeal and alacrity, our Deputy Prime Minister has tried his level best to have a complete departure from the traditional methodology of preparing the budget, but it seems that he is suffering from the congenital weakness of believing in the old philosophy in economics. Therefore, his earnest attempts to departure are incomplete and have been even subverted in certain aspects.

With a deep sense of euphoria, our Deputy Prime Minister has enthusiastically referred to the so-called success of the Government in the field of production of foodgrains. No doubt, the record in the production of foodgrains, sugar, cotton and cereals surpassed that of last year and opened an era of surplus in foodgrains. I remind him, Sir, that the appreciable record of production is not because of his drastic policy, determined ac-

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tion against landlords, introduction of new methodology, adoption of up-to-date technology and aids and guides extended to farmers, but because of the successful monsoon during the last two years, People have been benefited by the benevolent behaviour of nature, rather than by the progressive measures of Government.

If we examine the figures of production of foodgrains, we can see that there are ups and downs in our production, for the past five years. There is no steady progress. The absence of steady progress is an evidence to prove that the heroic role has always been played by nature rather than by Government.

Anyhow, the production of 125.4 million tonnes is an achievement, which engenders hope and happiness among the consumers. But the tillers who shed tears and sweat for this increased production are getting lower incomes thanks to the devisory prices of agricultural products.

The wholesale price index upto December 31st, 1978 was 184.8. But the price of a agricultural products is only 177 point. Government have not taken any measures to implement at least the principle of parity. The Janata Party, before coming to power, firmly assured the people the effective implementation of the principle of parity. But now we see that the principle of disparity is raising its ugly head.

When I say that, by and large, the agriculturists are sailing in the murky waters of life, due to the unremunerative prices of their products, the position of the paddy growers in the South is still worse and deplorable. The step-motherly treatment of the Centre against the paddy growers is not a new one. Under the Janata Party rule it is ramifying. In spite of the repeated demands of all the Chief Ministers from the South for fixing an en-

hanced rate for paddy, as usual, the Centre has turned its deafears to their genuine demands.

Even now the Government is refusing to accept the principle of parity in fixing the prices between paddy and wheat. According to the figures for the year 1976-77, the area under rice cultivation is 38.6 million hectares and the output is 42.73 million tonnes. Similarly, the area under wheat cultivation is 20.86 million hectares and the production is 29.08 million tonnes. If we work out the average yield per hectare, for rice the figure is 1.1 tonne and for wheat 1.4 tonnes. It is an accepted fact that the cost of production of paddy is much higher than the cost of production of wheat. Yet, the Centre is deliberately refusing to fix equal price for paddy.

This step-motherly treatment is there not only in prices but also in procurement. Despite the increased production of paddy, the Centre is always procuring more quantities of wheat. Even in procuring paddy, the Food Corporation of India is preferring the wheat area rather than the paddy area in the south. This discriminatory attitude of the Centre does not end with this matter. It is streaking out its tentacles everywhere.

Sir, in utilising the subsidy amount, the policy adopted by the Food Corporation of India on the advice of Central Government is highly objectionable and unjustifiable. Sir, the subsidy scheme was introduced in 1947-48 with an allocation of Rs. 23.93 crores. At present the allocation is Rs. 560 crores. The total allocation of subsidy amount since its inception amounts to Rs. 3,178 crores.

May I ask our Finance Minister in charge or the Deputy Prime Minister how much amount was utilised for the paddy growers and rice consumers and how much amount was spent for wheat growers and wheat consumers? Let the Deputy Prime Minister place the facts before the House. The entire

country will know and realise the shocking fact that the Government at the Centre is the Government of the North. The Central Cabinet is always under the firm control of the wheat lobby. Out of Rs. 3,178 crores, more than 90 per cent of the amount has been spent for the benefit of the wheat growers and wheat consumers. If the Centre continues to follow this discriminating policy in future, there will be no alternative to the South but to launch direct action against this atrocious injustice of this Government.

Our Deputy Prime Minister in his address has boastfully mentioned the direct institutional finance to the farmers under the credit scheme. Sir, there is an increase of Rs. 602 crores under credit facility scheme. But even this is quite insufficient to meet the growing needs of the farmers.

"Despite this development the institutional credit still meets less than half of the amount of agriculture credit actually needed." This is what is stated in the report of the economic Survey. Therefore, claiming of any credit for increasing the credit facilities is nothing but bald account of fact.

It is reported that "after close and careful consideration, our Deputy Prime Minister has proposed to levy additional taxes to the tune of Rs. 665 crores." This is the first time in our history, during the period of complete peace, the people are subjected to such heavy doses of taxation. Our Deputy Prime Minister has succeeded in disappointing the people in all walks of life. He has left nobody untouched. Perhaps under the Janata rule untouchability has been abolished in taxation.

Imposition of additional levy on petrol, diesel oil, kerosene, soap, tooth-paste and detergents will certainly cripple the industries and crush the middle class and poor people. During this Children's Year our Deputy Prime Minister is kind enough and has awarded our children by imposing the additional tax on chocolates and biscuits.

It is dolorous to say that for every additional burden of taxation our Deputy Prime Minister has masqueraded with unaided reason. He has utterly failed to realise the capability of the people of whom nearly 50 per cent are below poverty line.

In 1950, the percentage of taxation in relation to the National Income was 6.6 per cent. Now it has increased to 18.8 per cent. The burden of taxes has increased without corresponding growth in national income. The rate of growth is less than half of the growth in taxes.

Thus, the inherent defect in our taxation is not the methodology, but the system itself. We have not taken any prudent steps to increase our revenue from direct taxation. All the Direct Taxation Enquiry Committee including the Choksi Committee, under the pretext of regulating the procedures, redressing the grievances of the assesseees and removing the hurdles, have only come forward to help the plutocrats. The Wanchoo Committee had recommended the reduction of the maximum rate of taxation from 97.75 per cent. Accordingly, it was reduced to 77 per cent in 1974-75, and further reduced to 66 per cent in 1976-77. Now the exhortation of the Choksi Committee is to reduce the rate further to 60 per cent. Consequently, the party in power, in order to mobilise revenue resources, is forced to increase indirect taxes which hits all the people.

The revenue from indirect taxes has increased to the level of 79.7 per cent, but that from direct taxes is only 20.3 per cent. No other developing or developed country has tapped the source of indirect taxation to the extent of India. It has been duly confirmed by the Jha Committee. "The share of indirect taxes in the total tax revenue is not only much higher than that of industrialised countries,—about 15 per cent on the average,—but also appreciably higher than the average share for most developing countries."

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Before imposing new taxes or increasing old taxes, the cardinal responsibility of the Minister is to examine the index of consumer items which are below the wholesale index, but our Deputy Prime Minister, it seems, is not serious about this principle. Many items which are far below the point of the wholesale index have been left out. For example, the average index of alcohol is only 136.2. Our Deputy Prime Minister could have taxed alcohol, but he did not do so. Perhaps he is counter-acting our Prime Minister in a feline way against his policy of prohibition.

Because of your proclivity towards the wealthy people and due to the corrupt practice of the officials, the arrears of taxes had increased to the level of Rs. 1004.01 crores in 1977. I honestly believe that if the Government had taken drastic measures against tax evasion and launched a sincere drive for the collection of arrears of taxes, our Deputy Prime Minister could have lightened our burden of taxation.

The most alarming factor which causes serious injury to our economy is the unsatisfactory performance of the public undertakings. Incidence of sickness and inefficiency of management have crippled the development of our public undertakings and their profits. The net profit of Rs. 476 crores in 1976-77 has declined to Rs. 236 in 1977-78. The unsatisfactory performance of public undertakings results in unavoidable levy of taxes on the public.

This august House will agree with me that the proper agency for effective implementation of socio-economic schemes is the State Government. Therefore, larger devolution of central taxes and duties to the States in accordance with the recommendation of the Seventh Finance Commission is an appreciable step on the part of the Government. But I remind you that merely accepting the recommendations of the Seventh Finance Commission is not

a panacea for all economic ills of the States. We know that some of the most important demands of the States have been rejected by the Seventh Finance Commission. The genuine demand of the Tamil Nadu Government for a specific grant equivalent to the loss of revenue following the introduction of prohibition has not been accepted by the Commission. At the same time it has recommended to meet 50 per cent of the loss of revenue to the States which come forward hereafter to introduce the prohibition.

Sir, I have no objection to your showing a good gesture to the prodigals. But my humble request is not to punish the faithful States which are dedicated to prohibition. Therefore, I appeal to the hon. Deputy Prime Minister to be kind enough to grant money on the same principle to all the States which are enforcing prohibition.

Before I conclude, I feel it is quite necessary to congratulate our Deputy Prime Minister for reducing the taxes on fertilisers, light diesel, vanaspathy and power tiller. The prophylactic measures taken by our Deputy Prime Minister are no doubt helpful to attenuate the burden of the farmers, but I fear that the genuine efforts of the Deputy Prime Minister will be subverted by some of the State Governments which have recently imposed heavy taxes on agriculture.

On the whole, this Budget neither reflects the progressive measures nor redress the grievances of the public or redeems the promises of the Janata Party, but emits ideological looseness and ontological weakness.

With these words, I conclude my speech.

श्री वही लाल (बिजनौर) : उपाध्यक्ष महोदय, प्रस्तुत ब्याज-व्ययक के व्यौरे के लिए मैं माननीय उप-प्रधान मंत्री जी को बधाई देता हूँ। वह इसलिए कि राष्ट्र की अर्थ-व्यवस्था को एक नया मोड़ राष्ट्र के ग्रामीण क्षेत्रों में बसे हुए बहुसंख्यक लोगों की ओर दिया गया है। इस के लिए वह विशेष रूप से बधाई के पात्र हैं। इस सम्बन्ध में मैं कुछ

निवेदन करना आवश्यक समझता हूँ। स्वतन्त्रता के बाद ग्रामीण क्षेत्र के प्रीर विशेष रूप से समाज के निर्बल वर्ग के लिए अनेकानेक कानून बजाए गए हैं, अनेकानेक योजनाएं चलाई गई हैं लेकिन ग्रामीण क्षेत्र की प्रीर समाज के निर्बल वर्ग की दशा में कोई अन्तर दिखाई नहीं देता। इस बात की पुष्टि इस से होती है कि समाज के पचास प्रतिशत से ज्यादा लोग आज भी गरीबी के स्तर से नीचे का जीवन व्यतीत कर रहे हैं। आज भी ग्रामीण क्षेत्रों में लोगों पर भ्रष्टाचार हो रहा है, लोगों की झोपड़ियां जलायी जा रही हैं, वहाँ के निवासियों के परिवार की महिलाओं का शील भंग किया जा रहा है, अस्पृश्यता अपनी जगह पर अ्यों की त्यों विद्यमान है और इस के लिए जैसा मैंने शुरू में कहा कि अनेक कानूनी व्यवस्थाएं की गई हैं, धन की व्यवस्था भी की गई है, लेकिन इन सब के होते हुए भी समाज में विषमता के शिकार लोग आज भी दुख और संकट में हैं। अगर हम गंभीरतापूर्वक सोचें तो इस के पीछे मुख्य कारण एक ही है कि हमारा समाज स्वतन्त्रता के बाद कुछ ज्यादा भ्रष्टाचार का शिकार हो गया और प्रीर हर व्यक्ति आज अपने अलावा समाज के दूसरे लोगों की ओर देखने को आवश्यकता नहीं अनुभव नहीं करता। यही कारण है कि हर व्यक्ति केवल अपनी हालत को देख कर हड़ताल की बात सोचता है, काम छोड़ने की बात सोचता है, समाज में धन संग्रह करने के लिए जो भ्रष्ट तरीके हैं, आज हम उन को एक तरीके से मान्यता दे दी है, स्वीकृति दे दी है और भ्रष्टाचार के इन बढ़ते हुए कारणों से आज समाज में दुखी लोगों को आराम नहीं मिल रहा है, उन का जीवन नहीं बदल रहा है। तो सब से मुख्य प्रश्न आज यह है कि जिन कारणों से अब तक के लिए हुए हमारे कार्य सफल नहीं हो पा रहे हैं उन कारणों को हम तलाश करें, उन्हें और उनको दूँगे तो निश्चित रूप से इस नतीजे पर पहुँचेंगे कि इस के पहले कि हम नई व्यवस्थाएं करें, नये कानून बनाएं, नई विधि का निर्माण करें, उससे पहले हम अपने समाज में व्याप्त भ्रष्टाचार को दूर करने की जरूरत है। समाज को नया मोड़ देना है। कौन नहीं जानता कि इनकम टैक्स, सम्पत्ति टैक्स में थोरी करके और अन्य भ्रष्ट तरीकों से धन का संचय करने की होड़ लगी हुई है। मैं आपकें माध्यम से माननीय उप प्रधान मंत्री से एवं वित्त विभाग से अनुरोध करूँगा कि एक सर्वदलीय समिति का निर्माण किया जाये जो 6 महीने के अन्दर अपनी रिपोर्ट दे कि कौन से ऐसे उपाय हो सकते हैं जिसने भ्रष्टाचार उन्मूलन में सफलता प्राप्त की जा सकती है। मुझे कहते हुए बड़ी तकलीफ होती है, मैं भी शरीक रहा हूँ और मैं देख रहा हूँ कि किसानों को भ्रष्ट सिंचाई के लिए, ट्यूबवेल के लिए, इंजन खरीदने के लिए ऋण दिए जाते हैं लेकिन वास्तविकता यह है—मेरे साथी मेरे से सहमत होंगे—कि पंच फीसदी किसान ऐसे नहीं होंगे जिनको जितना ऋण दिया जाता है उसने ऋण की सामग्री उनको मिल जाती हो। एक आयल इंजन जो कि 8 सौ रुपये में तैयार होता है वह गरीब किसान के मध्ये 5 हजार रुपये में बढ़ा जाता है और उसके खेत में पहुँचते पहुँचते वह बेकार हो जाता है—मैं उत्तर प्रदेश के अनेकों उदाहरण दे

सकता हूँ जहाँ पर भावपाशी के लिए ऋण के बदले में कोई सिंचाई का साधन तो बना नहीं उरटे छोटे छोटे किसानों की जोतें नीलाम की जा रही हैं, उनको बेदखल किया जा रहा है उसी ऋण के पीछे। ऋण की धनराशि का बड़ा भाग सरकारी कर्मचारियों तथा जो लोग आयल इंजन सप्लाई करते हैं, मोटर का सामान सप्लाई करते हैं, भावपाशी का दूसरा सामान सप्लाई करते हैं, उनकी जेबों में चला गया और किसान की जमीन नीलाम हो रही है।

राष्ट्रनायक ० जवाहरलाल नेहरू का दुष्ट विचार था कि सहकारिता के आधार पर राष्ट्र तरक्की कर सकता है लेकिन कुछ चालाक और मक्कार किस्म के लोगों ने सहकारिता की भाड़ में गरीब किसानों, श्रमिकों को लूट रखा है। मैं अपने प्रदेश के निजी अनुभव के आधार पर तथा दूसरे प्रदेशों की सुनी हुई बातों के आधार पर निवेदन करना चाहता हूँ कि सहकारिता, जिस पर आज भी बहुत जोर दिया जा रहा है, गांव के भोले भाले लोग उसके शिकार बन रहे हैं। सहकारिता के नाम पर गरीबों के नाम से रुपया निकाला जाता है बीज और खाद के लिए, उन बेचारों का कहीं अगूठे का निशान नहीं है, उनके कहीं दस्तखत नहीं हैं, उनको कुछ भी पता नहीं है लेकिन उसके बदले में उनके खेत नीलाम किए जा रहे हैं तथा उनको जेलों में भेजा जा रहा है। यह बातें माननीय उप प्रधान मंत्री तथा दूसरे माननीय सदस्य भी जानते हैं। आज आप चाहें कितनी ही अच्छी योजनायें बनायें, कितने ही अच्छे विचार रख कर कानून बनायें लेकिन जब तक समाज में भ्रष्टाचार में कमी नहीं आती है तब तक ग्रामीण क्षेत्रों में रहने वाले किसान मजदूरों को कोई लाभ नहीं होने वाला है। मैं उदाहरण के तौर पर बताना चाहता हूँ कि रेलवे में एक फैसला लिया गया कि स्टेशनों पर मजदूरों की कोभापरेंटिव सोसाइटीज को खोने पीने के ठेके दिये जायेंगे लेकिन आज स्थिति यह है कि जो ठेकेदार पहले अपने नाम से काम करते थे, आज फ़र्जी कोभापरेंटिव बना कर उसको चला रहे हैं। इसलिए मैं निवेदन करना चाहता हूँ कि भारत सरकार, जो, उप प्रधान मंत्री जी को इस प्रकार का एक कमीशन बिठाना चाहिये जिस में सभी दलों के लोग शामिल हों और 6 महीने में वह अपनी रिपोर्ट दें कि कौन कौन से ऐसे भ्रष्ट तरीके हो सकते हैं जिनको रोका जाए और जिस के रोकने से जो फ़ायदा आप कन्ज्यूमर्स को देना चाहते हैं, वह उन को मिले। जिन तरीकों से हम समाज को ऊंचा उठाना चाहते हैं जिन तरीकों से समाज ऊंचा उठ सके, मैं किसी की नीयत पर शुबाह करने के लिए तैयार नहीं हूँ—हममें से सभी चाहते हैं कि समाज बदले और निर्बल लोगों को बल मिले और वे ऊंचे उठें—लेकिन मैं यह कहना चाहता हूँ कि उन को ऊंचा उठाने के जो रास्ते हो सकते हैं, उन को ग्रहण नहीं किया जा रहा है। जहाँ तक विकास का सम्बन्ध है, यह कहने में मुझे तनिक भी संकोच नहीं है कि हम सोचते नहीं हैं कि ग्रामीण क्षेत्रों का विकास कैसे किया जाए। एक काम के लिए ग्रामीण क्षेत्र में चार चार एजेंसियां हैं। गन्ना

[भी नहीं माल]

केन्द्र, केन डेवलपमेंट डिपार्टमेंट, पंचावती राज्य डिपार्टमेंट, कम्युनिटी डेवलपमेंट डिपार्टमेंट हैं और सब का काम एक ही हैं। हर डिपार्टमेंट, की एक एक एजेन्सी है और इस तरीके से हमारे प्रशासन का खर्चा दिन ब दिन बढ़ता जा रहा है। काम करने वाले लोग कम हैं और निगरानी करने वाले ज्यादा हैं और ये निगरानी करने वाले लोग ही भ्रष्टाचार के प्राधार हैं, उन की बदौलत ही भ्रष्टाचार समाज के अन्दर बढ़ता है। मेरा निश्चित मत है और एक सम्बा अनुभव है और उसी के प्राधार पर मैं यह निवेदन करता हूँ कि ये सब प्राप की जो योजनाएं हैं, प्रापके जो स्वप्न हैं, ये सब प्राप के जो आंकड़े हैं और ये सब जो प्राप की व्यवस्थाएं हैं, ये सब निर्मूल होंगी, बेकार होंगी, जब तक हम भ्रष्टाचार पर काबू नहीं पाते। मुझे यह कहते हुए बहुत तकलीफ है, बहुत दुःख है कि तब तक बैंकों का नेशन-लाइजेशन नहीं हुआ था, तब तक हम वहां पर भ्रष्टा-चार की बातें नहीं सुनते थे। नेशनलाइजेशन इसलिए किया गया था कि शरीबों को कुछ सहायता मिलेगी मगर हम क्या देखते हैं, बड़े मियां तो बड़े मियां मगर छोटे मियां सुभान उल्लाह। बैंकों में भ्रष्टाचार दूसरे डिपार्टमेंट्स से कई ज्यादा दिखाई देता है। भारत सरकार की बड़ी प्रबल इच्छा है, हमारे मंत्रियों की प्रबल इच्छा है, समाज सेवियों की बड़ी प्रबल इच्छा है कि बैंकों के माध्यम से हम छोटे लोगों को ऋण देकर उन की आवश्यकताओं को पूरा करें, जो बड़े न्याज पर ऋण मिलता था, उन साहूकारों से उन को मुक्ति दिलाएं, उन के कर्ज माफ करे लेकिन स्थिति आज यह है कि बैंकों से जो कर्ज मिलता है, उस का 50 परसेंट रुपया भी उन को नहीं मिलता। हमने सामुदायिक विकास योजनाओं के माध्यम से छोटे किसानों के लिए एक योजना बनाई थी कि एक तिहाई मार्जिनल किसानों को सब्सिडी दी जाएगी और एक चौथाई दूसरे जो हमारे छोटे किसान हैं, उन को देंगे। स्थिति आज यह है कि छोटे किसानों के नाम से जो अनुदान दिया जाता है, उस का बंटवारा गांवों के जो बड़े किसान हैं जो राज्य कर्मचारियों को अपने घरों पर बैठ कर दावतें करते हैं, जो उन को सवारी देते हैं, वे गरीब किसानों के नाम से भीसें खरीदते हैं, बैल खरीदते हैं और गाड़ी खरीदते हैं और कर्जा उन गरीब किसानों के नाम पर चढ़ जाता है। अनुदान बड़े लोगों की जेब में चला जाता है और इसको बैंक करने की कोई व्यवस्था नहीं है। अभी तक कोई मूल्यांकन समिति नहीं बनाई गई है, स्टेट में नहीं बनी, केन्द्र के लेवल पर नहीं बनाई गई, जो यह देखे कि अब तक जो काम किये गये हैं उन के नतीजे क्या हैं और वे हमारे सामने आएँ। मैं प्राप के माध्यम से अनुरोध करूंगा कि एक मूल्यांकन समिति बनाई जाए जो यह देखे कि अब तक जो काम किये गये हैं, उन के नतीजे क्या हैं। उस मूल्यांकन समिति के माध्यम से हम को यह पता लगे कि हम ने निर्बल वर्गों के लोगों के जीवन को कितना ऊंचा किया है और इन योजनाओं को, इस अर्थ व्यवस्था का उन को कितना लाभ पहुंचा है। क्या निर्बल वर्ग के लोगों को जितना लाभ पहुंचाना चाहिये था, उतना पहुंचा है और कितने प्रतिशत उन को

लाभ पहुंचा है? उस मूल्यांकन समिति में सरकारी और गैर सरकारी, सभी तरफ के लोग हों। उसमें अनुभवों लोग आएँ, अपने अपने विषयों के विद्वान लोग आएँ और उसमें समाज सेवी लोग भी आएँ। मैं प्रापके माध्यम से राज्य वित्त मंत्री जी, उप प्रधान मंत्री जी तो इस समय यहां नहीं हैं, से यह निवेदन करूंगा कि वे मेरी भावना को उप प्रधान मंत्री जी तक पहुंचा दें। वे अक्षर कमीशन बनाते हैं, जो जो प्रायोग वे बनाते हैं, क्या उसमें समाज सेवी लोगों की आवश्यकता उन्हें अनुभव नहीं होती। दो साल के अन्दर गृह मंत्री के रूप में जो प्रायोग उन्होंने बनाएँ, वे रिटायर्ड प्राई० सी० एस०, जो अंग्रेजी हुकूमत के प्राई० सी० एस० वे, के ही बनाएँ। वे क्या जानें आज केनंत्र न के बारे में। उनका दृष्ट बारे में क्या ज्ञान है। उनके जो विचार हैं, उनकी जो भावना है उनका जो दृढ़ विश्वास बना हुआ है, वे अपने उन विश्वासों के विरुद्ध सिफारिश नहीं कर सकते। तो जो भी प्रायोग बने, मूल्यांकन समिति बने, जो भी कमीशन बिठाया जाए, उनमें समाज सेवियों को प्रमुख स्थान मिलना चाहिए। मुझे आशा और भरोसा है कि अगर मेरी इस प्रार्थना को उप प्रधान मंत्री जी तक पहुंचा दिया जाएगा तो वे इस पर गंभीरता से विचार करेंगे। फिर इन संस्थाओं में समाज सेवियों का बहुमूल्य योगदान होगा और इनकी जो रिपोर्टें प्रायोगों उनमें समाज की भावनाएं प्रा सकेंगी।

अब मैं बाढ़ पीड़ितों के सम्बन्ध में कहना चाहता हूँ। बाढ़ पीड़ितों के लिए स्ट्रक्चर चला आ रहा है कि जब भी किसी बाढ़ पीड़ित को दूसरी जगह बिठाया जाएगा तो सौ गज जमीन दी जाएगी। आज भी उन्हें सौ गज जमीन ही दी जाती है। जिस प्रादमी का घर बह गया है, उसे उसके परिवार के रहने के लिए और जानवरों को बांधने के लिए सौ गज जमीन दी जाती है। यह बाढ़ पीड़ितों के साथ मखौल है। आज के युग में भी किसान को बमाने के लिए सौ गज जमीन दी जाए तो वह वहां तो अपने परिवार को रखेगा, कहां अपने जानवर बांधेगा, कहां उन्हें चारा देगा, कहां अपने मेहमानों को ठहरा सकेगा? इस पर जरा सोचने की जरूरत है।

भारत सरकार ने बड़ी कृपा की कि करोड़ों रुपया उत्तर प्रदेश सरकार को बाढ़ पीड़ितों की सहायता के लिए दिया। करीब 40 करोड़ रुपया दिया। शायद उसमें से केवल डेढ़ करोड़ रुपया भी आज तक खर्च नहीं हुआ। जो बाढ़ पीड़ित दुःखी हैं, गृहविहीन और साधनविहीन हैं और भूख से मर रहे हैं और उनके लिए दिया गया रुपया गवर्नमेंट के खजाने में पड़ा है। मैं जानता हूँ कि मेरे जिले में उसमें से एक रुपया भी खर्च नहीं हुआ। मेरी अपनी तहसील में तहसीलवार के माध्यम से प्राधा प्राधा गज कपड़ा बाढ़ पीड़ितों को दिया गया। अब भी यह कल्पना की जाती है कि प्रासे गज कपड़े में से वह लंगोटी बांध कर

रह लेगा। करोड़ों रुपया बाढ़ पीड़ितों की सहायता के लिए सरकार के पास है लेकिन वह बाढ़ पीड़ितों को नहीं पहुंचता।

यही स्थिति निर्बल वर्ग के लोगों की है। हरिजनों की सहायता के बारे में भी हम सभी बोलते हैं और सभी एक धावाज से बोलते हैं। लेकिन ज्यों ज्यों दबा की त्यों त्यों मजं बढ़ता गया। उनके लिए सब कुछ करने पर भी उन पर भ्रष्टाचार बढ़ते जाएं तो इसके लिए किस को दोष दिया जा सकता है? अगर हम सभी राजनैतिक कार्यकर्ता सच्चे दिल से यह चाहें कि उन लोगों का जीवन स्तर ऊंचा उठे, उन पर से संकट दूर हो तो मुझे कोई शक नहीं है कि उनका जीवन ऊपर उठ सकता है, उन पर से संकट दूर हो सकता है।

हमारे वित्त राज्यमंत्री जी यहां बैठे हुए हैं। मेरी उनसे प्रार्थना है कि वे मेरी भावनाओं को उपप्रधान मंत्री जी तक पहुंचा दें। मेरा उनसे यही कहना है कि सबसे पहले भ्रष्टाचार क निवारण के लिए कदम उठाए जाएं तो तभी लोगों का जीवन स्तर ऊंचा होगा।

डा० बलदेव प्रकाश (भ्रमृतसर) : उपाध्यक्ष महोदय, उपप्रधान मंत्री तथा वित्त मंत्री द्वारा प्रस्तावित बजट से यह आशा थी कि एक नयी दिशा ले कर यह प्रस्तुत किया जाएगा। पिछले बजट में भी यह बात कही गयी थी कि बजट की रूप रेखा गरीबी को खत्म करने और बेकारी कम करने के लिए तैयार की गयी है। इस बजट में भी वही बात दोहरायी गयी है। लेकिन बजट के अन्दर जो व्यवस्था की गयी है उसमें गरीबी और बेकारी को दूर करने के लिए कोई ठोस कदम नहीं है। बेकारी और बेरोजगारी को दूर करने की दिशा में यह बजट बिल्कुल प्रगति और इनके पैत्रन है।

कृषि और ग्रामविकास के लिए कुछ बातें कही गयी हैं और उनके लिए कुछ सुविधाएं भी दी गयी हैं लेकिन वे सुविधाएं बड़े बड़े किसानों तक सीमित रह जाएंगी। जिस तरह से बड़े बड़े इंडस्ट्रियलिस्ट्स को नहीं छुड़ा गया है और केवल गरीब और मध्यम वर्ग के लोगों पर बोझ डाला गया है, उसी तरह से निहित स्वार्थ वर्ग के लोगों को इन सुविधाओं से लाभ पहुंचने वाला है। चाहे बड़े किसान हों या बड़े उद्योगपति हों, उन दोनों के बारे में इस बजट में कोई अन्तर दिखायी नहीं पड़ता है।

आर्थिक विषमता को कम करने की बात कही गई है लेकिन मैं पूछता हूं कि कौन सा ऐसा काम है जो किया गया है और जिससे आर्थिक विषमता कम होगी? मुझे तो कोई दिखाई नहीं देती है। मैं समझता हूं कि आर्थिक विषमता इस बजट को साधू करने से बढ़ेगी। जो कर प्रस्तावित किए गए हैं वे मध्यम वर्ग और निम्न वर्ग के लोगों पर

ही लगे हैं, उन पर ही सबसे कठोर प्रहार इनके द्वारा किया गया है फिर चाहे वे लोग शहरों या देहातों में कहीं भी रहते हों। सरकार अगर एक हाथ से थोड़ी सी सुविधा दे रही है तो दूसरे हाथ से उससे ज्यादा वापिस भी ले रही है और उससे वापिस ले रही है जो मध्यम वर्ग का आदमी है या बिल्कुल नीचे के वर्ग का आदमी है और तनाववाह पाने वाला आदमी है। वे लोग किस तरह से अपने घरों के बजट को संतुलित कर सकेंगे इनका हर आदमी भ्रष्टाचार लगा सकता है। मैं समझता हूं कि उनके लिए बहुत ही मुश्किल पेश आयेगी।

यह घाटे का बजट है। सब कर लगाने के बाद भी पीने दो अरब का इम में घाटा दिखाया गया है। 620 करोड़ के नए टैक्स लगाए गए हैं लेकिन उनको लगाने के बाद भी 1355 करोड़ का घाटा रहेगा।

क्या इससे मुद्रास्फीति नहीं होगी, कीमतें नहीं बढ़ेंगी? अगर कोई सोचता है कि नहीं बढ़ेंगी तो मैं समझता हूं कि वह वस्तुस्थिति में भ्रष्ट बन्द किए हुए है। कीमतें अभी बढ़ गई हैं। अभी बजट पर डिसकशन चल ही रही है, फाइनेंस बिल भी पास नहीं हुआ है, टैक्स अभी तक पुरी तरह लगे भी नहीं हैं लेकिन कीमतें बढ़नी शुरू हो गई हैं और भ्रष्टाचार बढ़नी शुरू हो गई है।

यह कहा गया है कि बजट में एक नई दिशा दिखाई देती है। हां एक नई दिशा अवश्य दिखाई देती है बाकी सब पुरानी है, वही एकसाइड इम्टी में वृद्धि, उन्हीं चीजों पर नए कर जिन पर पहले लगा करते हैं। नयी दिशा बजट बढ़ने से ग्राम आदमी को यह दिखाई पड़ती है कि बजट बिल्कुल प्रतिशोधात्मक, बदले की भावना से बनाया गया है और एक ही वर्ग पर टैक्सों की भरमार कर दी गई है, इसके प्रतिरिक्त और कुछ नहीं है। यह साफ नजर आ रहा है कि एक बर्त चाहे वह शहरों में रहता हो या देहातों में उसी पर टैक्स लगाये गये हैं, दूसरे किसी पर नहीं। इस प्रकार की नई दिशा अवश्य दिखाई दे रही है। बदले की भावना स्पष्ट नजर आ रही है चाहे वह राजनीतिक कारणों से हो या किसी और कारण से। लेकिन इसमें योजना कोई नजर नहीं आती है। एक वाक्य में रिएक्शन यह होगा कि एक विशेष वर्ग को कुचलने के लिए बजट में ये सारे आयोजित किए गए हैं—.....

एक आलोचक सत्य : कौन सा वर्ग ?

डा० बलदेव प्रकाश : आप जानते ही हैं, गरीब मध्यम वर्ग।

[डा० बलदेव प्रकाश]

यह कहा गया है कि गांव के लोगों को फर्टिलाइजर में सुविधा दी गई है। मैं उसका स्वागत करता हूँ। एक किलो के पीछे दस पैसे ही रियायत दी गई है। अगर एक किसान सौ किलो खाद इस्तेमाल करेगा तो क्या वह दो सौ बोतल मिट्टी का तेल साल में इस्तेमाल नहीं करेगा? ग्रामीण जीवन का विकास करने वाले इसका जवाब तो दें। इसका साफ मतलब यह है कि एक हाथ से आप दस पैसे की रियायत दे रहे हैं और दूसरे हाथ से दस पैसे मिट्टी के तेल के ऊपर ले रहे हैं। कौन जलाता है मिट्टी का तेल? क्या बिड़ला के या टाटा के घर में जलता है? किसान के घर ही जलता है, जो कुटिया में रहता है, हरीकेन की लालटेन भाज भी जलाता है वही मिट्टी का तेल भी इस्तेमाल करता है।

यह कहा गया है कि ग्रामीण जीवन के लिए यह बजट बहुत लाभदायक है। मैं कुछ आंकड़े प्रस्तुत करना चाहता हूँ। एक से दो हेक्टर भूमि जिन के पास है उनकी कुल संख्या देश में सत्तर प्रतिशत है यानी सत्तर प्रतिशत के पास दो हेक्टर से कम भूमि है। 50.6 प्रतिशत ऐसे किसान हैं जिनके पास एक हेक्टर से कम भूमि है। जिनके पास ज्यादा है वे कितने हैं? 11.4 प्रतिशत वे हैं जिनके पास चार से दस हेक्टर के बीच या इससे अधिक भूमि है। 7.4 प्रतिशत वे लोग हैं जिनके पास चार और दस हेक्टर के बीच में भूमि है। और 4 प्रतिशत वह हैं जो 10 हेक्टर से ऊपर के किसान हैं। कुल मिलाकर 11.4 प्रतिशत किसान और इनके पास देश की भूमि का 60.8 प्रतिशत हिस्सा है। और बाकी सारे किसान जिनका प्रतिशत 70 है और जिनकी आबादी 24 करोड़ है उनके पास देश की भूमि का 20 प्रतिशत हिस्सा है। अब 1 हेक्टर वाला कितनी सुविधा उठायेगा जो आपने फर्टिलाइजर में सुविधा दी है? और आंकड़े आपको देना चाहता हूँ कि जो आपने सुविधायें देने की बात कही है तो जब तक इरी-गेशन फेसिलिटी नहीं होगी, क्रेडिट फेसिलिटी नहीं होगी तब तक किसान फर्टिलाइजर का प्रयोग नहीं कर सकता है। और क्रेडिट फेसिलिटी किसको मिलती है? अब तक के आंकड़ों के मुताबिक 60 परसेंट अपनी आवश्यकताओं का क्रेडिट वह लोग ले सके हैं जिनके पास 6 हेक्टर से ऊपर भूमि है, और 40 प्रतिशत वह लोग ले सके हैं जो 4 और 6 हेक्टर के दमियान हैं, और 1 और 2 हेक्टर वालों को उनकी आवश्यकता का 25 प्रतिशत भी कर्ज अभी तक नहीं मिला है। वह कर्ज नहीं ले सकते हैं, जैसा अभी माननीय महीलाल जी बता रहे थे कि बैंकों में कितना प्रेसचर है, चाहे वह नेशनलाइज्ड बैंक हो या कोऑपरेटिव बैंक हों, उनको लोन नहीं देते। और हमने फर्टिलाइजर में 10 पैसे फी किलो में रियायत दे दी है और दूसरी तरफ मिट्टी के तेल के दाम बढ़ा दिये। अगर आप वाकई में गरीब किसानों को इस बजट द्वारा लाभ देना चाहते थे तो आपकी यह ऐलान करना

चाहिये था कि सभी बैंक धीरे धीरे देने वाली जितनी भी एजेन्सियां हैं उनसे लोन 70, 80 प्रतिशत केवल 1, 2 हेक्टर वाले किसानों को मिलेगा। तब माना जा सकता था कि गरीब किसान के लिये हम कुछ करना चाहते हैं, उसको सुविधा देना चाहते हैं। लेकिन ऐसा नहीं है। यह केवल कुछ निहित स्वार्थों के हित का बजट है।

इसके साथ साथ जो टैक्स लगाये गये हैं वही दकियानूसी ढंग। कोई नई दिशा नहीं है। भाज 8,431 करोड़ 80 एक्साइज का टैक्स है जो इनडाइरेक्ट टैक्स के रूप में इकट्ठा कर रहे हैं, और यह प्रति व्यक्ति प्रति साल 140 80 घाता है। यह केवल केन्द्र का टैक्स है एक्साइज के माध्यम से, चाहे आप कपड़ा लें, तेल लें या माचिस लें, कुछ भी बाजार से लेने जायें तो साल में 140 80 एक्साइज इयटी के रूप में देना होगा। अगर 5 व्यक्ति का परिवार है तो उस परिवार को साल में 700 रुपये इनडाइरेक्ट टैक्स के रूप में देना होगा। प्रान्तों के टैक्स भ्रमण रहे। केवल सेल्स टैक्स 2,700 करोड़ है। प्रति व्यक्ति 45 80 साल सेल्स टैक्स के रूप में देता है। और इस देश की 50 प्रतिशत आबादी पावटी लाइन के नीचे है। खाना उमके पास नहीं है। लेकिन अगर वह कोई चीज लेने जायेगा तो उसको टैक्स देना पड़ेगा। 480 करोड़ 80 इस देश की सरकार सबसिडाइज्ड फूड पर खर्च कर रही है, उस फूड पर जो ग्राम आदमी लेने जाता है। उस पर भी टैक्स है। यानी करों का जो ग्रामदल है उससे सबसिडाइज करो, सबसिडी से फिर वह वापस जाय और जो खरोदने वाला है उस पर तो टैक्स का बोझ बढ़ेगा ही। 200 के करीब प्रति व्यक्ति प्रति साल अप्रत्यक्ष करों का बोझ पड़ रहा है।

श्री महीलाल : 35 प्रतिशत प्रशासन पर खर्च हो रहा है।

डा० बलदेव प्रकाश : ठीक है, 35 प्रतिशत प्रशासन पर खर्च हो रहा है। और फिर डाइरेक्ट टैक्स कितने हैं? 1252 करोड़। हम मान लेते कि एक नई दिशा दी गई है कि, इनडाइरेक्ट टैक्स कम किये गये हैं और डाइरेक्ट टैक्सेज ज्यादा किये गये हैं। लेकिन यह तो वही दिशा है। डाइरेक्ट टैक्सेज पर किसी ने हाथ ही नहीं लगाया। हां, इनडाइरेक्ट टैक्सेज 620 करोड़ 80 बढ़ा दिये गये जिसका बोझ सब पर पड़ने वाला है, कोई बचने वाला नहीं है, चाहे वह देहात में रहता हो, या शहर में रहता हो, उसको टैक्स देना ही पड़ेगा।

योजना का खर्च 12,511 करोड़ 80 रूबे गये हैं, और मुझे इस बात का खेद है कि योजना पर प्रतिशत जो बढ़ावा है वह पिछले साल से कम है। पिछले साल का बढ़ावा 17 प्रतिशत रहा, जब कि इस साल 7.4 प्रतिशत की वृद्धि हम योजना पर कर रहे हैं। और यह बताया गया है कि 835 करोड़ 80 नान-प्लान के अन्धे डाइवर्ट कर दिया गया है। इससे आंकड़ों में

योजना में वृद्धि की प्रतिशत मात्रा कम दिखाई गई है। लेकिन यह भी इसमें डाल दें तब भी 14 प्रतिशत इस साल की वृद्धि है, जबकि पिछले साल 17 प्रतिशत थी। अगर हम विषमता दूर करना चाहते हैं तो फिर सरकार को नई दिशा लेनी पड़ेगी। हर साल जो भी बजट बनता है, चाहे वह समाज-वाद का नाम लेकर बना, जन कल्याण का नाम लेकर बना या विषमता दूर करने अथवा गरीबों को सुविधा देने के नाम पर बना, लेकिन हमेशा पूंजी सरमायेदारों की ही बढ़ी है। वह बात समझ से बाहर है कि इसका कारण क्या है?

पिछले दो सालों से जब से जनता पार्टी के बजट आ रहे हैं, पूंजीपतियों की पूंजी का ग्रोथ रेट कम हुआ है क्या? हमने बजट में जो प्रोवी-जन रखा है विषमता को दूर करने के लिये और बड़े लोगों की पूंजी के ग्रोथ रेट को कम करने के लिये क्या हम उनकी पूंजी कम कर सके हैं? नहीं कर सके हैं? उसमें कोई न कोई रास्ता और रूप निकल आता है जिससे वह उसी प्रकार से बढ़ रही है। जो भी सुविधाएं प्राप्त होती हैं वह भी बड़े बड़े उद्योगपतियों को ही प्राप्त होती हैं।

हमारे सफेद हाथी की तरह जो निजी क्षेत्र के उद्योग हैं, वह जनता के करों से संचित धन को खपाये चले जा रहे हैं और उनकी जो सुविधायें हैं, उनका लाभ बड़े उद्योगपतियों को हो रहा है। हमने कोयले और बिजली पर करोड़ों रुपये लगाये हैं, इस्पात और फटिलाइजर के कारखाने खोले हैं, लोहा वहां से सस्ता मिलेगा, लेकिन पब्लिक सेक्टर बराबर घाटे में जा रहे हैं। लोहा उनको मिल रहा है, वहां से उत्पादित वस्तुओं पर करोड़ों रुपये का फायदा वह उठा रहे हैं। करीबन करीबन 15 हजार करोड़ रुपया पब्लिक सेक्टर में लगा हुआ है और इस बजट में भी इस क्षेत्र के उद्योगों के लिये 3,122 करोड़ रुपये की राशि रखी गई है। मैं पूछना चाहता हूँ कि कब तक हम यह करेंगे? जिस पब्लिक सेक्टर में 15 हजार करोड़ रुपया लगा हुआ है, उसके उद्योगों से कितना लाभान्वित देश को मिलना चाहिये? वह क्यों नहीं मिल रहा है, कौन इसका जवाब देगा?

उसके मुकाबले में प्राइवेट सेक्टर में 20 हजार करोड़ रुपया लगा हुआ है, 1650 कंपनियों उसमें लगी हुई हैं। टैक्स वसूली देने के बाद उनके द्वारा 153 करोड़ रुपया डिबिडेण्ड के रूप में बांटा जा चुका है और 388 करोड़ रुपये रि-इन्वेस्ट किया गया है। हमारे पब्लिक सेक्टर का क्या हाल है? 1975-76 के आंकड़ों से पता लगता है कि उसमें 236 करोड़ रुपये का लाभ हुआ और सरकार के टैक्स वसूली देने के बाद वह नक्सान में बदल गया और फिर उसे पूरा करने के लिए एक्ससाइज ड्यूटी बढ़ा दी गई, गरीब जनता से और पैसे निकाल लिये गये और 3221 करोड़ रुपये की सहायता इसी वर्ष पावर कोयला, फटिलाइजर, मिनरल्स, स्टील व टैक्सटाइल वरीरा को पब्लिक सेक्टर में दे दी। मैं यह पूछना चाहता हूँ कि यह नीति सफल कब तक चलने वाला है?

अभी जिन पर टैक्सों की वृद्धि की गई है, जिन पर इसकी भार पड़ी है वह कौम लोग हैं? साबन कौन इस्तेमाल करता है, यह आप हाउस में बता दीजिए? इसी तरह ट्यूब-पेस्ट, ट्यूब ब्रश, कपड़े धोने का साबुन पेट्रोल कौन इस्तेमाल करता है? यह सब आम लोगों के इस्तेमाल की चीजें हैं।

पेट्रोल के बारे में कहा जाता है कि इसे सरमाये-दार इस्तेमाल करते हैं। मैं पूछना चाहता हूँ कि क्या स्कूटर चलाने वाला इसे इस्तेमाल नहीं करता है? यह भी कहा गया है कि पेट्रोल का कम इस्तेमाल हो, मैं पूछना चाहता हूँ कि जिस क्लक ने अपने घर से दफतर आना है, अगर 55 पैसे आपने एक लिटर पर बढ़ा दिये तो क्या वह दफतर से आधा मील पीछे ही अपना स्कूटर खड़ा कर के दफतर में जायेगा? उसको उसी तरह दफतर में भी आना है और घर भी वापिस जाना है। इस तरह से उसे एक लिटर पेट्रोल पर उसे 55 पैसे ज्यादा देने पड़ेंगे।

मैं यह सुझाव देता हूँ कि अगर आप पेट्रोल की खपत कम करना चाहते हैं तो इस पर राशन कर दीजिये ताकि जितना एक को चाहिये, उससे ज्यादा वह इस्तेमाल न कर सके, राशन-कार्ड बना दीजिए, लेकिन यह दलील नहीं कि आबिट्रिरीली दाम बढ़ाते जायें जिससे कोई सीमा ही न रह जाये।

इसी तरह मिट्टी के तेल और डीजल को किसान भी इस्तेमाल करते हैं और उन पर भी 10 पैसे प्रति लिटर दाम बढ़ा दिये गये हैं। स्कूटर, मोटर साइकल और कुकिंग गैस वगैरह पर भी टैक्स बढ़ाया गया है। कोई ऐसी चीज नहीं बची है, जिस पर टैक्स नहीं बढ़ाया गया है। कहा जाता है कि शहर में भी रहते हैं और कुकिंग गैस भी चाहते हैं। क्या यह शहर में रहने पर टैक्स है? आदमी मजबूर हो कर शहर में आ कर नौकरी करता है, इस लिए सरकार उस पर टैक्स लगा रही है—चूँकि आप शहर में रहते हैं, इस लिए आपको टैक्स देना पड़ेगा। क्या सरकार के सोचने का यह ढंग है, क्या उस का यह दृष्टिकोण है?

15 hrs.

मैं दो सालों से हैंडलूम सेक्टर का केस प्लोड कर रहा हूँ। पंजाब में लोगों ने हैंडलूम शाड़ी वूलन इण्डस्ट्री शुरू की। सारे हिन्दुस्तान में इस इंडस्ट्री का विकास सब से पहले पंजाब में किया गया। इस इण्डस्ट्री की मांग रही है कि जो शाड़ी वूल हैंडलूम के लिए इम्पोर्ट की जाती है, उस पर कस्टम ड्यूटी का रिलीफ मिलना चाहिये। आज स्थिति यह है कि जो बड़ी फैक्ट्रियां मशीनों से चलती हैं, जिनमें हजारों लूम चल रहे हैं, अगर वे शाड़ी वूल इम्पोर्ट करती हैं, तो उन पर भी कस्टम ड्यूटी उतनी ही है, और अगर दो लूम वाला हैंडलूम यूनिट शाड़ी वूल लेने जाता है, तो उस पर भी कस्टम ड्यूटी उतनी ही है। आज तक उसको कोई रिलीफ नहीं दिया गया है।

[श्री० बलदेव प्रकाश]

अन्त में मैं सरकार से मांग करता हूँ कि गरीब और मध्यम वर्ग पर लगे टैक्स वापस लिये जायें और उन्हें राहत दी जाये, नहीं तो उन पर जो बोझ पड़ेगा, वह बर्दाश्त से बाहर होगा।

SHRI P. VANKATASUBBAIAH (Nandyal): Mr. Deputy-Speaker, Sir, the Deputy Prime Minister and the Finance Minister has presented a Budget which is baffling every section of our society. It is truly in the best traditions of the Janata party. A few months back a senior politician who severely criticised the Janata Party's functioning, who questioned the bonafides of the Prime Minister, has now presented a Budget, with an air of an injured hero as if he is trying to do justice to the agriculturists and farmers in the country.

Sir, the Janata party has got many 'first' to its credit. This is the first budget which has got a huge deficit which is unprecedented. This is also the first budget which shows no discrimination between one section of society and the other section. This is a budget which supports the vested interests and the rich as against the poor. This is a budget which is creating confrontations between the urban and the rural people, between small and big farmers, and taking away whatever little benefits were given to the common people during the regime of the previous Government. There is really a crisis of confidence and the people are not sure whether this Government will be able to fulfil their promises and the mandate they have received from the electorate. Inner party convulsions, contradictions and confrontations have created a sense of insecurity among the people. Take their behaviour in the international politics.

15.05 hrs.

[SHRIMATI PARVATHI KRISHNAN in the Chair]

Their ambivalent attitude in the name of genuine non-alignments, the tilt to-

wards the USA and the suspicion created with regard to Indo-Soviet Friendship Treaty have lost Government creditability in international politics, that they will be able to champion the cause of the non-aligned countries. This is how it has come to be in international politics as well as internal politics. Now, much of talk about crisis of confidence is being made. Another important thing which the Janata Government has done is that the Family Planning Programme has been rediculed and they have succeeded in creating a nausea among the people that the family planning is a sin. The great leader, Shri Raj Narain, who is busy in creating internicine quarrel between the States has given such a bad odour to family planning programme that people are not prepared to accept family planning programme as a national policy. The result is that we will be having a galoping population explosion of 10 million people per year. So, which budget or which plan for economic planning will help the people? I am asking this question. You have poohed-poohed and disregarded the family planning programme and if you go by the statistics the family planning programme has failed completely in North India. And the third thing is that the over-enthusiam of imposing or inflicting Hindi on non-Hindi speaking people is creating a big chasm in the country and leading to disintegration and on top of it, you come with a fantastic budget of having nearly 1,500 crores of rupees as deficit, and as my friend, Mr. Venkataraman, has very pertinently pointed out, you are asking the Nasik Press to work overtime.

Madam, coming to the taxation proposals. I will deal with the first point of devolution of finances according to the 7th Finance Commission to various State Governments and the Centre. I have to congratulate the 7th Finance Commission and also a word of appreciation to the Government of India for having accepted the proposals of 7th Finance Commission and also the formula adopted by the Prime Minister with regard to the NNP formula of

helping the poorer States with less GNP which has really created a favourable atmosphere and for the first time the State Government do feel that they will be able to fulfil their obligations to the people and secondly in this I would only express a word of caution and that in this complacency perhaps the resource mobilisation of the State Governments may not receive a setback because the taxes levied do not leave any scope for the State Governments to go in for additional resources mobilisation. One fact about the kisan leader, the champion of kisans, the Deputy-Prime Minister and Finance Minister. The present Government is in a unique position of having two Deputy-Prime Ministers and the present U.P. Government has also followed suit. At the Centre, we have the Deputy-Prime Minister No. 1 and the Deputy-Prime Minister No. 2. Perhaps Mr. Charan Singh, is the Deputy-Prime Minister No. 1. He has said that the excise duty on unmanufactured tobacco is being abolished. Sir, I come from the rural area and I come from an area where tobacco is grown. In an objective manner, I would say that whether the exemption of excise levy will actually help the farmers or not, the fact remains that the small farmers and big farmers will be free from the tyranny of the excise officers. Many of the mal-practices will go. I know that hundreds of telegrams are being sent to the Finance Minister to levy the excise duty. There is a racket operating with a motive; they want that the excise duty should be imposed again. I am sure, the Finance Minister must be aware of this trap that is being laid with the active connivance of the bureaucracy.

Many hon. Members have made a critical reference with regard to the indiscriminate taxation levied on various items of necessity required for the poor whether they live in the rural areas or the urban areas.

MR. CHAIRMAN: Except the scented hair oil.

SHRI P. VENKATASUBBAIAH: Yes. In that, he wanted to justify his action by saying that this deterrent will help for the promotion of cottage and small scale industries and his frowning upon the big industries will generate employment potential in rural and semi-urban areas and the small and cottage industries will come up and they will be able to meet adequately the requirements of the common people. Now, there is a fallacy about it. There is no infrastructure available in the country for fostering and promoting these small scale and cottage industries to be ready with the manufacturing of matches, soaps etc. The result would be that these people will be thrown into the lap of the multi-nationals and big industries. Matches will be made scarce; soaps will be made scarce. All these industries are being run by multi-nationals in this country. They have a hold on our country so far as these commodities are concerned. Now by directly taxing these essential necessities of life, you are throwing them into the lap of big business and multi-nationals.

There is another thing. The public sector projects are in the red in spite of the fact that Rs. 1300 crores have been invested in them. During the last two years, things were all right, but during the current year, there is no appreciable effect on them. Again, there is a controversy in the Janata Party. One great champion of public sector, Shri Biju Patnaik said that all these should be nationalised. The Prime Minister, on the other hand, says that nationalisation is not for nationalisation's sake. I do not know what the correct policy of the Government is; whether they go by what Shri Biju Patnaik says or what the Prime Minister or Shri George Fernandes says—one does not know. They have been blowing hot and cold with regard to the fundamental policies of the Government. People therefore, ask in what direction the Government is going. This is the fact of the matter.

[Shri P. Venkatasubbaiah]

Coming to the rural development activities, I would say that the budget will not have any impact on the acceleration of rural development. The prices of petrol and diesel have gone up and there is no proper priority given for the infrastructure to be laid in the villages and there is no direction in the State policy with regard to the maximum utilization of the irrigation potential created in the country. What are the efforts that the Government proposes to make, to have the optimum utilization of irrigation facilities in this country? The most deplorable among all these things, relates to the DPAP programme, which is really serving the rural areas which are subjected to chronic famines. There, the amount has been reduced. Rural development programmes have to be given a greater fillip.

Secondly, nothing has been said about regional imbalances. Correction of regional imbalances is a cry for a long time. My friend Mr. Mrityunjay Prasad was bemoaning that there is no adequate representation of Biharis in the Cabinet. He is not bothered about unemployment problem growing in Bihar, but is bothered more about the unemployment problem of Biharis politicians in the Central Cabinet.

In conclusion, I would say that the needs of the core sectors, viz. those which go with the development of the poor whether they live in the villages or towns—have not been properly looked into. This budget will create unprecedented inflationary trends in the country. The indiscriminate taxation on every item will lead to the greatest unrest and resentment among the people. So, I will urge the Deputy Prime Minister No. 1 not to play with the euphoria of serving agriculturists and creating a sort of economic tension. That is what is happening in Bihar. Let him come down. Let him not fritter away the economic wealth that has been created, viz. the Rs. 5,000 crores of foreign exchange and 125 million tonnes of foodgrains. Let him not destroy the economy and also frustrate

away the confidence of the common man and defeat his purpose but let him take steps for the economic betterment of the country.

श्री राम किशन (भरतपुर) : सभापति महोदय, जिस दिन से यह बजट प्रस्तुत हुआ है, मैं समझता हूँ कि हिन्दुस्तान में सब से ज्यादा और सभी प्रकार की भालोचनाएँ हुई हैं तो इस बजट की हुई है और इन भालोचनाओं के आधार कई हैं लेकिन मुख्य तीन, चार बातें इस बजट के बारे में कही जा रही हैं।

एक बात तो यह कही जा रही है कि यह बजट हिन्दुस्तान के धनी किसानों की सुविधा का बजट बनाया गया है। दूसरी बात यह कही जाती है कि यह शहरों के खिलाफ गांव वालों की मदद के लिए बजट बनाया गया है। तीसरी बात यह कही जाती है कि इससे जो मध्यम दर्जे के लोग हैं, महंगाई की वजह से उन की हालत बहुत खराब हो जाएगी और चौथी भालोचना का मुद्दा यह है कि इस में जो विकास की योजनाओं की राशि है, उसको गत साल के मुकाबले कम कर दिया गया है, काफ़ी कम कर दिया गया है। मैं समझता हूँ कि यह भालोचना जिस प्रकार से की जा रही है, उस में आंशिक सत्य हो सकता है और कई मुद्दे ऐसे हैं, जिन पर सत्य को स्वीकार करना पड़ेगा। लेकिन सभापति महोदय, सवाल यह है कि हमारे देश में आज जिस प्रकार की स्थिति है, उस स्थिति में हमारे लिये यह आवश्यक है कि हम किसी प्रकार से देश के लोगों के लिए रोजगार उपलब्ध करायें, लोगों की गरीबी हटायें। 75 हजार करोड़ रुपये का भारी नियोजन होने के बाद भी हमारे यहां उत्पादन की जिस तरह की स्थिति हो गई है उसमें देश में गरीबी और बेरोजगारी भयंकर रूप से बढ़ रही है। इस सरकार ने भी और पहली सरकार ने भी जो कदम उठाये उनका नतीजा यह हुआ कि बजाय गरीबी और बेकारी कम होती, लेकिन उल्टे वह बढ़ती रही। इस बजट में भी यह कोशिश की गई है कि एक वर्ष में गरीबी और बेकारी मिट जाएगी, लेकिन वह नहीं होने वाला है। एक बात इस बजट में साफ़ है जिसको कि हमें स्वीकार करना पड़ेगा। हजारों सालों से गांवों की जो उपेक्षा की जा रही थी, उनकी तरफ़ अब इस सरकार ने ध्यान दिया है। यह कहा जा रहा है कि इन सुविधाओं का लाभ धनी किसानों को मिलेगा लेकिन पहले पहल गांव वालों को सुविधा देने का इस सरकार ने प्रयास किया है और इस दृष्टि से इस बजट का स्वागत किया जाना चाहिये।

यह बात सही है कि इस बजट को ले कर शहरों में बहुत भालोचना हुई है। लेकिन अब तक शहरों को ही छूट दी जाती रही है चाहे वह अंग्रेज सरकार हो, चाहे कांग्रेस सरकार हो, सभी ने शहरों की तरफ़ देखा है। अब तक इस बात को किसी ने नहीं देखा। लेकिन अब जब खाद पर मामूली-सी छूट दे दी गई है तो यह सब कुछ कह जा रहा है कि धनी किसानों को मदद दी जा रही है। मैं इस

सम्बन्ध में कहना चाहूंगा कि तम्बाकू पर छूट बीड़ी से वापस कर ली जाएगी केवल 75 करोड़ रुपये की ऋण में, 12 करोड़ रुपये की डीजल में छूट दी गई है। तीन-चार करोड़ रुपये की और छूट दी गई है। ये छूटें करीब एक अरब रुपये की हैं जो कि छोटे किसानों को भी मिलेंगी ऐसा मैं नहीं मानता हूँ कि सारी छूटें सम्पूर्ण रूप से धनी किसानों को ही मिलेंगी। जैसा कि कहा गया था कि फटिलाइजर एग्रेसिवेशन ने एक स्टडी कर के यह बताया है कि छोटे किसान ऋण का उपयोग ज्यादा करते हैं। यह केवल कुलकों को मदद करने के लिए ही बजट बनाया गया है, इस आलोचना में, मैं समझता हूँ कि ज्यादा दम नहीं है। लेकिन जहाँ तक अमृतसर से आने वाले माननीय सदस्य का यह कहना था कि हमारी नीति छोटे लोगों को मदद करने की नहीं है, तो मैं समझता हूँ कि वे भ्रांख मूंद कर बात कर रहे थे। आज भी बेनामी जमीन के मालिक लाखों एकड़ जमीन के मालिक बने हुए हैं। मैं खास कर के आप को याद दिलाना चाहूंगा कि आप गंगानगर जिले में चले जाएं। आज भी एक राज्य के मुख्य मंत्री 32 सौ एकड़ जमीन के मालिक बन कर बैठे हुए हैं। इसलिए यह कहना कि कुलक नहीं हैं, यह वैसा ही है कि जैसे बिरला यह कहें कि मैं बड़ा उद्योगपति नहीं हूँ। मेरा कहना यह है कि इस देश में कुलक बेनामी जमीन के मालिक हैं और इन सब को पुरानी कांग्रेसी सरकार ने पैदा किया है। अब वर्तमान जनता सरकार भी इस के सम्बन्ध में कुछ कर पायेगी, इस में मुझे सन्देह है क्योंकि जनता सरकार भी कोई क्रांतिकारी समाजवादी नहीं है। यह भी यथास्थितिवादियों की सरकार है। यह भी ज्यादातर लोकतंत्र पर ही जोर देती रहेगी समाज परिवर्तन का कोई बहुत बड़ा काम कर पायेगी, उसकी इससे मैं आशा नहीं कर सकता हूँ। इसलिए इस बजट को खाली कुलक बजट कहकर, इसमें जो ग्राम विकास को एक दिशा दी गई है, उसको रोकने का कोशिश कर ठीक नहीं होगा।

सभापति महोदय, इस बजट के बारे में दूसरी आलोचना यह है कि हमारी योजना का परिव्यय पिछले साल के मुकाबले में 7.2 परसेंट ही रह गया है। यह बात इस तरह से नहीं है। असल बात यह है कि इस साल बजट में कुछ रकमों को गैरयोजना मद में डाल दिया गया है। यह 7 परसेंट योजना व्यय नहीं है। पिछले साल केन्द्रीय योजनाओं में 5,614 करोड़ रुपये का आयोजन किया गया था जब कि इस साल, 6,412 करोड़ रुपया केन्द्रीय योजनाओं में व्यय किया जा रहा है। इस का मतलब है कि 13.2 परसेंट केन्द्रीय योजनाओं में व्यय होगा। जहाँ तक राज्य योजनाओं के व्यय का प्रश्न है, राज्यों के साधन ट्रांसफर हो गये हैं। सातवें वित्त आयोग ने राज्यों को जो साधन दिये हैं, अगर उन साधनों को और राज्यों की योजनाओं पर होने वाले व्यय का मिला लेंगे तो करीब करीब योजना का आकार एक प्रकार से उतना ही रहेगा। लेकिन बड़े दुःख की बात है कि इन साधनों के बाद भी हमारी योजना का आकार जितना बढ़ना चाहिये था उतना वह नहीं बढ़ पा रहा

है। मैं इस बात को स्वीकार करता हूँ कि जनता शासन के आने के बाद से योजना के आकार में निरन्तर गिरावट आती जा रही है। इस सम्बन्ध में सरकार को गंभीरता से सोचना चाहिये।

इस पर गंभीरता से सोचने का एक कारण यह भी है कि अगर हम आज इस बजट को उठा कर देखें तो उस में हमें यह बात मिलेगी कि सरकारी खर्चा निरन्तर बढ़ता चला जा रहा है। अगर हम सेना और पुलिस के खर्च को मिला लें तो सरकारी खर्चा 8 हजार करोड़ रुपये के करीब हो जाता है जो हमारे बजट का लगभग 50 परसेंट बैठता है। इसलिए जरूरत इस बात की है कि हम इस गैर उत्पादक व्यय को घटाने के लिए कोई प्रयत्न कर पाते हैं या नहीं। माननीय वित्त मंत्री जी ने केवल एक आयोग बिठाने की बात कह कर इस मामले को छोड़ दिया है। मैं समझता हूँ कि इस आयोग के बिठाने से कोई बहुत बड़ा नतीजा निकलने वाला नहीं है। इस के लिए राजनीतिक इच्छा शक्ति की आवश्यकता है कि इस खर्च को किस तरह से कम करें। अगर हम ने इस खर्च को कम नहीं किया तो हम टैक्स लगाते चले जायेंगे और हमारी हालत और बिगड़ती चली जाएगी।

आलोचना का दूसरा सब से बड़ा मुद्दा यह है कि इस में अप्रत्यक्ष करों का सहारा लिया गया है यह आलोचना हम भी जब विरोध में बोलते थे तब किया काते थे। आज भी स्थिति यह है कि 665 करोड़ के करों में 59 करोड़ तो प्रत्यक्ष करों के जरिये वसूल किये जा रहे हैं और 606 करोड़ अप्रत्यक्ष करों से। श्री बैंकटरमन की बात से मैं सहमत हूँ कि यह जो टैक्स है वह केवल 665 करोड़ का नहीं है बल्कि रेल भाड़े को अगर देखा जाए तो बढ़ाया गया है और दूसरे प्रकार के जो टैक्स बढ़े हैं उनको अगर जोड़ा जाए तो दस अरब के करीब ये टैक्स हो जाते हैं। चौदह अरब का घाटा 24 अरब के टैक्सों के बाद भी रह जाता है। साथ ही हम अपनी विकास योजनाओं में पूंजी का निवेश नहीं बढ़ा पा रहे हैं। यह गंभीरता से देखने वाली बात है। आज स्थिति यह है कि जितना टैक्स के रूप में हम रुपया ले रहे हैं यह ज्यादा तर सरकारी खर्च में ही जा रहा है या सार्वजनिक क्षेत्र के जो कारखाने हैं उन में हम पूंजी को नियोजित करते जा रहे हैं। यह सही नीति नहीं है। सरकारी और विरोधी पक्ष दोनों के लिए यह चिन्ता का विषय होना चाहिये। यह एक राष्ट्रीय सवाल है। जहाँ तक सार्वजनिक क्षेत्र का सवाल है मैं समझता हूँ कि पुरानी कांग्रेस के जो सदस्य हैं वे भी इसका विरोध नहीं कर सकते हैं और वे भी सहमत होंगे कि इस को सुधारने की हमें पूरी कोशिश करनी चाहिये। व्यक्तिगत कारखानों का मुनाफा किस कदर होना है इसको दिखा कर अगर हम सार्वजनिक क्षेत्र के कारखानों की निन्दा करते हैं तो मैं समझता हूँ कि उसके पीछे भावना दूसरी है। यह सभी है कि सार्वजनिक क्षेत्र के कारखानों में आज भी 1 अरब 28 अरब के करीब पूंजी लगी हुई

[श्री राम किशन]

है और हमें कुछ नहीं मिलता है और कुछ न मिलने की वजह से हम कह सकते हैं कि हमारे सार्वजनिक क्षेत्र के उद्योग बेकार हैं, उनको समाप्त कर देना चाहिये। लेकिन मैं इससे सहमत नहीं हूँ। हमारे पास पुलिस है लेकिन उसके बावजूद भी चोरियाँ होती हैं लेकिन इसका मतलब यह नहीं है कि हम पुलिस को समाप्त कर दें। सार्वजनिक क्षेत्र के उद्योगों ने देश के विकास में गति प्रदान की है। उन्होंने जिस प्रकार से आधारभूत रूप में देश को मजबूत किया है उसको हमें स्वीकार करना चाहिये। साथ ही इनको बढ़ाते हुए इनकी कार्यक्षमता को भी हमें बढ़ाना चाहिये। निरन्तर जो घाटा है उसको कम किया जाना चाहिये। अगर हम उन से दस प्रतिशत मुनाफा भी लें तो कम से कम बारह सौ करोड़ हर साल उन से हम को मिलना चाहिये। इतने बड़े नियोजन के बाद भी अगर वे घाटा देते हैं तो उनकी कार्य प्रणाली पर जरूर विचार होना चाहिये। यह सरकार की जिम्मेदारी है। कुछ लोग हैं जो सार्वजनिक क्षेत्र को खत्म करना चाहते हैं। लेकिन सरकार की जिम्मेदारी है कि इन को वह मजबूत करे ताकि बड़े बड़े पूंजीपति जो इसके खिलाफ हैं और इनको खत्म करने पर तुले हुए हैं उनका मुकाबला किया जा सके।

यह कहा जा रहा है कि यह प्रतिशोध की भावना से बजट तैयार किया गया है। मैं पूछना चाहता हूँ कि जनता पार्टी किससे प्रतिशोध लेना चाहेगी? इस प्रकार की बात वही लोग करते हैं जो सही चीज को स्वीकार नहीं करते हैं और जिन का ग्रामीण जीवन से सम्बन्ध नहीं है। यह सही है कि मध्यम वर्ग को और राहत दी जा सकती थी। मिट्टी के तेल पर कर बढ़ाएँ और हटा दी जाती है तो हम इसका स्वागत करेंगे। लेकिन प्रतिशोध वाली बात कहना मैं समझता हूँ कि वित्त मंत्री के साथ बिल्कुल अन्याय करना है। जो दिशा उन्होंने दी है उसका हमें निश्चय ही स्वागत करना चाहिये और साथ ही साथ जो कमियाँ हैं उनको दूर करने की कोशिश भी करनी चाहिये।

एक सब से बड़ी दिक्कत की तरफ मैं आपका ध्यान दिलाना चाहता हूँ। आप देखें कि पहली योजना में हम कितने के टैक्स लेते थे। 627 करोड़ के टैक्स लेते थे और यह हमारे कुल राष्ट्रीय उत्पाद का 67 प्रतिशत था। आज स्थिति यह हो गई है यह रकम 10822 करोड़ की हो गई है और जो परसेंटेज है वह राष्ट्रीय उत्पाद का 18.9 के करीब पहुँच गया है। इतना कर भार बढ़ाने के बाद भी हम अपने देश में न गरीबी मिटा पा रहे हैं और न बेरोजगारी इस पर गहून गम्भीरता से विचार करने की जरूरत है। ऐसा अनुमान है कि छठी योजना के अन्त तक हम राष्ट्रीय उत्पादन का 24 प्रतिशत के करीब टैक्सों के रूप में जनता से बसूल करने जा रहे हैं। जब हम इतना पैसा इकट्ठा कर रहे हैं तो इस पैसे का निवोजन इस प्रकार से होना चाहिये जिससे ज्यादा से ज्यादा बेकारी को हम समाप्त कर सकें, गरीबी को दूर कर सकें।

वित्त मंत्री ने एक बात कही है। उन्होंने कहा है कि खेती हमारी एक तरह से चरम सीमा पर पहुँच गई है, विकास की चरम सीमा पर पहुँच गई है। मैं इससे सहमत नहीं हूँ। सभापति महोदय, मैं इस सम्बन्ध में चीन का उदाहरण देना चाहता हूँ, न मैं कम्युनिस्ट हूँ, और न चीन की विचारधारा का समर्थक हूँ, लेकिन एक बात स्वीकार करनी पड़ेगी कि आज चीन में अनाज का उत्पादन 28 करोड़ टन के करीब है। लेकिन हमारे देश में 12 करोड़ टन से ज्यादा उत्पादन नहीं हो पा रहा है। उनके यहाँ उत्पादन इसलिए अधिक है क्योंकि उन्होंने अपनी खेती में सबसे ज्यादा पानी का उपयोग किया है। लेकिन हमारे यहाँ आज भी 28 से 30 परसेंट खेती लायक जमीन पर भी पानी का प्रबन्ध नहीं हो पाया है। इसलिए यह कहना कि हमारी खेती विकास की अन्तिम ऊँचाई तक पहुँच गई है, ऐसा मैं नहीं मानता। इसलिए हमें सिंचाई योजनाओं पर ज्यादा से ज्यादा ध्यान देना चाहिये। क्योंकि देश का ग्रामीण क्षेत्र और खासतौर पर खेती का घेरा ही ऐसा है जो बढ़ी हुई आबादी को ज्यादा से ज्यादा रोजगार दे सकता है। इस बात को हमें स्वीकार करना चाहिये। और सारे विकासशील देशों में खासतौर पर एशिया और अफ्रीका के विकासशील देशों में खेती का विकास करने के अलावा हमारे पास और कोई चारा नहीं है।

हमारी आलोचना यह की जा रही है कि हमारा राष्ट्रीय उत्पाद जो पिछले साल 7.2 प्रतिशत के आसपास बढ़ा था वह घट कर 3.5 प्रतिशत के आसपास रह गया है। खेती में जिस साल हमारे यहाँ ज्यादा उत्पाद होता है उस साल राष्ट्रीय उत्पाद ज्यादा बढ़ जाता है, और जिस साल खेती का उत्पाद घट जाता है उस साल हमारे राष्ट्रीय उत्पाद की स्थिति कमजोर हो जाती है। वैसे हमारे उद्योगों की स्थिति में सुधार हुआ है, लेकिन खेती में पिछले साल के मुकाबले केवल 2 प्रतिशत की बढ़ोतरी की वजह से हम राष्ट्रीय उत्पाद को ज्यादा नहीं बढ़ा पाये हैं।

अब जरूरत इस बात की है सभापति महोदय, कि जिस प्रकार से हमने टैक्स लगाये हैं क्या इन टैक्सों से हम बच सकते हैं? मैं इस सम्बन्ध में इतना ही कहना चाहता हूँ कि विकासशील देशों में मुद्रास्फीति, बढ़ती हुई महंगाई और टैक्सों से नहीं बचा जा सकता है। अब सवाल यह है कि उन टैक्सों को कैसे लगाया जाय? इस सम्बन्ध में मैं दो, तीन बातें माननीय वित्त मंत्री की सेवा में निवेदन करना चाहूँगा, खासतौर पर सार्वजनिक क्षेत्र के कारखानों के बारे में, उन कारखानों की स्थिति सुधार कर हम ज्यादा पैसा बचा सकते हैं। हमारे प्रशासन पर जो इतना भारी खर्चा होता है उसमें भी कमी कर के 300 करोड़ 50 के करीब बचा सकते हैं। इसके अलावा हमारे देश में ब्याज की दर काफी ठीक है, तो हम आन्तरिक ऋणों को कर्ज के रूप में लेकर, बचत टैक्स लगा कर हम ज्यादा पैसे का निवोजन कर सकते हैं। बीमा नियम से भी हम ज्यादा पैसा

सरकारी तंत्र में लगवा सकते थे। इसके अलावा विदेशों से आये हुए माल पर कर लगा कर अपनी स्थिति ठीक कर सकते थे क्योंकि इस समय हमारी मुद्रा स्थिति ठीक है।

एक बात और बिल्कुल साफ है, वित्त मंत्री जी ने 35 लाख इन्कम टैक्स देने वालों से त्याग करने का आह्वान किया है गरीबों की मदद के लिये। मैं कहूंगा कि वह त्याग करेंगे कि नहीं, लेकिन एक क्लास हमारे गांवों में पैदा हो गई है, जिसे हम सभी जानते हैं कि आज देश के गांवों में खेती के नाम पर बड़े-बड़े व्यापारी बैठे हुए हैं जिनको कोई नहीं छुता है। वह खेती भी करते हैं, लेनदेन भी करते हैं। तो गरीब जनता पर टैक्स बढ़ाने के बजाय अगर एक अभियान चला कर अपने इन्कम टैक्स अधिकारियों को गांवों में भेज दें तो दो साल के भीतर इन्कम टैक्स देने वालों की तादाद 15 लाख और बढ़ायी जा सकती है, और जो मध्यम वर्ग के टैक्सों से कठिनाई हुई है उस कठिनाई से हम उनको बचा सकते हैं। मेरे विचार से यह एक नई दिशा है कि गांवों की तरफ सरकार ने देखना शुरू किया है। हो सकता है कि प्रारम्भ में धनवान किसान इससे फायदा उठा जायें, लेकिन जब यह चेतना गांवों में पहुंचेगी तो उसमें गरीब भी खड़े होंगे और खेती का उत्पादन बढ़ेगा। और जब अनाज पैदा होगा तो गरीब को ज्यादा सस्ते में मिलेगा, गांव के मजदूरों को मजदूरी मिलेगी क्योंकि खेती ही एक ऐसा साधन है जो अधिक मात्रा में लोगों को रोजगार दे सकता है। इसलिए यह जो कहा जा रहा है कि यह कुलकों का बजट है या शहरों के खिलाफ बजट है, मैं समझता हूँ कि निहित स्वायं और पूंजीपति ही इस तरह का प्रचार कर रहे हैं।

यहां यह भी कहा गया कि जनसंघ के खिलाफ बजट है। अब कहाँ रह गया जनसंघ? अब तो जनता पार्टी है। और अगर जनता पार्टी में जनसंघ केवल कोई ब्लैक मार्केटियरों का संगठन है और उसके खिलाफ अगर यह बजट है तो मैं इसे बुरा नहीं मानता। जब हम राजनीति में हैं तो हमें राजनीतिक बजट पेश करना चाहिये। मेरा तो मत है कि इस बजट के माध्यम से जनता पार्टी की प्रतिष्ठा बढ़ी है।

आपने घण्टी भी बजा दी है, इसलिए मैं इतना कह कर ही अपनी बात समाप्त करता हूँ।

SHRI RINCHING KHANDU KH-RIME (Arunachal West): Madam, Chairman, I Congratulate the Deputy Prime Minister for making every effort in this Budget to reduce the gap between the urban population and the rural mass. This is probably the first time in the Union Budget that complete re-orientation was given a shape. When such new things are tried to be introduced lot of criticisms come in. It is said that this Budget is against the common mass. We have started the Budget

debate today and I am sure, a large number of my hon. friends is going to speak on this Budget. But I am particularly going to highlight the problems of North-eastern region because by this Budget, we are going to face some problems.

While this taxation measure on corporate sector may not have much impact on the common people, direct and indirect taxes may probably have some impact on the middle-class and common people. In most of the place in our region, we do not have motorable roads and rail links. The tax on common items like kerosene, matches and bidis will definitely affect the people. Similarly, increase in taxation on high speed diesel and petrol will affect the travelling mass of the people. There is lack of communication in Arunachal Pradesh. We cannot develop rail communication because of difficult terrain. The capacity of the present trucks manufactured by companies is between 10 to 15 metric tonnes. But because of high gradients on the road in the North-eastern region, the truck cannot carry four to five capacity and it can carry four to five metric tonnes. So, our consumers are already paying 60 per cent more on transportation but with the increase in taxation on high speed diesel and petrol, they will have to pay additional charges.

Another factor is that there is not much difference between the rural and the urban people. Almost identical articles are required both by the rural as well as urban population. Sometimes, most of the things are on barter system because our people do not have the source to earn money by which they can buy things. Most of the time, the people barter their produced commodities with the articles like bidis, matches. And the increase in taxation on bidis and matches will affect the people. Therefore, some concessions may be given on the freight charges.

Incentives have been given to the small scale industries and handicrafts. But unfortunately, we face some of the

[Shri Rinching Khandu Khrame]

problems in the North-eastern region. We have good craftsmen but because of marketing facilities, we cannot dispose of whatever is manufactured or produced by them. While States like Maharashtra, Gujarat, Andhra Pradesh monopolise in small scale industries and they have ready markets to export their products we do not have ready market for our products which are produced by our craftsmen. My suggestion is that the State Trading Corporation and the Handicrafts and Handloom Corporation should open their organisations in these States so that they can organise marketing of whatever is locally produced there.

Financial outlay was not uniform so far as the States in the North-eastern region is concerned. For the last 30 years the outlay was not uniformly distributed among the States. Further, the sums provided for development are too meagre to make a dent in the appalling poverty and backwardness of the region. Similar areas like Himachal Pradesh and Nagaland have received massive Central assistance for development. Arunachal Pradesh has been shown step-motherly treatment. The area of Arunachal Pradesh is 83,579 sq. km., whereas that of Nagaland is 16,527 km. The difference in population between Nagaland and Arunachal is round about 50,000. Yet, the outlay in the Fifth Plan for Nagaland was Rs. 20 crores more than that of Arunachal Pradesh. I do not know on what criteria Nagaland is getting more, because in area Arunachal Pradesh has got more. If it is based on population, for 50,000 people the difference should not be Rs. 20 crores. If this is the criterion, then the State of Arunachal Pradesh will never be able to progress and come up. Hence I would tell the Finance Minister, who has a rural background, that the outlay in the Sixth Plan should be uniform; if it is not uniform, he should definitely see to it that those who have got less in the past should get more.

Fourthly, Arunachal Pradesh is a strategic area. On one side we are on the Indo-Tibet border and on the other side we have Burma. We have places which will be 16 to 20 days' march from the rail head and people still go on foot. We do not have proper roads, no drinking water, electricity or health centres, though these are the necessities of life which are supposed to be provided.

At the moment Arunachal is a Union Territory, directly under the control of the Union Government. It does not have its own internal resources. Its resources of huge forest wealth, minerals, agricultural and horticultural resources remain to be exploited. These require a massive pumping in of resources for laying down the infrastructure and encouraging the people to take to horticulture and other cash crops. Owing to its distance, marketing also requires special assistance and at present there is no marketing because of lack of infrastructure. To give an example, we are short of mustard seed and we are trying to get it from abroad. At the same time, last year a small portion of Arunachal produced mustard seed to the extent of 45,000 quintals. Yet, they had to face a lot of difficulties in finding a market. This year we are producing approximately 55,000 quintals of mustard seed. When the country is facing so much shortage of mustard seed, the Central Government should devise methods for transporting mustard seed from Arunachal to the rest of the country.

Similarly, we have apples, pine apples and oranges. But we do not have processing plant in the State so that we can find a ready market. I would request the Central Government to set up some processing plants so that the village industries can be developed.

This is a State where you do not find so much gap between the rich and the poor. If the area is uniformly developed and the necessary infrastructure are provided in the long run there will

not be so much of difference between the rich and the poor. It is being said that Arunachal Pradesh has been brought under the rail map, but it is only symbolic, because it just touches the boundary of the State in one particular place in Balinpong. We are asking the Assam Government for a flat land where we can establish a railway office, because we do not have a flat land. I would say that this should not be the attitude of the Central Government; on the other hand, they should come forward to build railway lines wherever it is possible.

There was a statement by the Civil Aviation Minister that he is thinking of having feeder services for airlines. Some of the States have expressed their willingness to start feeder services. The Government of Arunachal Pradesh have also sent some proposals for starting a feeder service because we have a small airfield. This is definitely going to help our people.

The concessions given on high speed diesel and fertilizer are welcome.

But one thing we must ensure is that the rich farmers because of their better resources do not mop up the available fertilizer supplies. Steps will have to be taken to ensure that small farmers also get these facilities to get the fertilizers by giving them easy loans through the industrial banks and cooperative organisations and in view of the increasing trends in the price of crude oil in the world market, probably the production costs of fertilizers may also go up and this may also affect the concessions in respect of fertilizers. For this the Government will have to take complete measures and I am having full confidence that with the agricultural background and with the rural background, we will do the best.

With these few words. I thank you, Madam for giving me the opportunity to speak.

MR. CHAIRMAN: I think we should all learn from the North-East region people and speak within the time allotted.

SHRI M. N. GOVINDAN NAIR

(Trivandrum): Mr. Chairman, the Finance Minister in his tax proposals has decided to punish the entire nation for the crime of keeping millions of our village people under sub-human and primitive conditions. He did not spare even the children during this International Year of Children. He did not spare biscuits and chewing gum from taxation. It is true, among those village folk especially in the heartland of our country even washing soap is a luxury. There are many who have not, in their life, used washing soap, forget about the toilet soaps. There are people who have not even heard about chewing gum. There are many who are still not capable of using kerosene oil. But I thought, instead of trying to reduce the other sections of people to their level. I expected our Finance Minister who claims to be rurally oriented to make all these commodities which are essentials for a clean living within the reach of the villagers. Unfortunately he did not try that. On the other hand, he wanted to reduce the level of other people further. He claims to be a disciple of Gandhiji. If somebody appeared before Gandhiji without washing his clothes, brushing his teeth and with unclean body, but covering it all up with perfumed oil, I am quite sure Gandhiji, the great apostle of non-violence, would have turned violent. He considered cleanliness as godliness. I felt much more disturbed when I found the officers in the Ministry of Finance tried to explain and educate the people in this country that with all these taxes the price level will rise only by one per cent. If, after the Budget proposals, they had consulted their wives regarding their family budgets, they would never have come to this conclusion. So, I warn them that if they commit the same mistake next year, we will be forced to ask women's organisations to organise their wives for a press conference to counter and contradict their statements. Therefore, the Finance Minister's proposals and the support of his

(Shri M. N. Govindan Nair)

officers have made the situation rather ridiculous.

Before coming to the Budget proposals, I want to remind the House that in a parliamentary democracy, financial control by Parliament is maintained through the Budget discussions and decisions. When you pass a Budget, we expect that the revenue and the expenditure will almost be in line with what has been proposed in the Budget. But look at the performance last year. Additional revenue collected was Rs. 521 crores; expenditure not incurred comes to Rs. 730 crores; unbudgeted expenditure comes to Rs. 646 crores. To say the least, this is very bad budgeting. I would also very much like to know how much they have increased the revenue without the consent of Parliament through enhancing excise duties and similar methods. So also, about this unbudgeted expenditure, if you are going to do like this, where is the financial control by Parliament? These variations go into hundreds of crores, whether it be revenue or expenditure or unbudgeted expenditure. This is something which in the normal course cannot be tolerated by any Parliament.

Coming to the present Budget, there are three yardsticks or criteria by which it has to be examined. One is: does it accelerate economic growth commensurate with the additional revenue you get? This is a point which has been dealt with by hon. Member Shri Venkataraman. I do not want to elaborate it. Still, I want to point out that, instead of the amount stipulated of Rs. 600 crores or so as additional revenue, as Mr. Venkataraman pointed out, if all revenues are calculated, the additional revenue will be to the tune of Rs. 1100 crores. Now what is your investment on development, on plan? It is less than 50 per cent of your additional revenue. Since Mr. Venkataraman has explained the facts in regard to this also, I do not want to do into the details of it.

Another disturbing factor is, out of the total revenue target fixed for the 6th Plan, out of which 80 per cent has already been collected, the investment on development is only 35 per cent. Therefore, here is a Budget which is a deficit Budget, but at the same time, of the revenue collected only a small percentage is expended on development. Now there is a claim that there will be no inflation. In the conservative way when you calculate the uncovered deficit the figure that has been given may be correct. But here I want to press another point about market borrowings. It may seem from that terminology that you are collecting money from the public or mopping up the surpluses that are in the hands of the people in general. But that is not the way in which the market loans are taken. It is the banks which supply them. It is distributed amongst the banks and they collect it. Instead of calling it 'market borrowings' it would have been better to call it 'bank loans'. How do these banks manage? They extract exorbitant rates of interest from those who take money from them and at a reduced rate they give it to the Government. Whether it is agriculturist or industrialist, from whom they collect exorbitant rates,—which has now a days become very respectable among the so-called economic experts. They collect 15 or 16 or 20 per cent. In former days, to collect more than 6 per cent was considered wrong and usurious. But now it has become respectable because a share of it goes to Government loans. Therefore, putting these things together, if you calculate, the deficit financing will come to Rs. 3205 crores. How is the deficit finance used? Just as in the case of additional revenue, the deficit finance also, in a way, is utilised for current expenditure, and not for development works. So much so that the economic growth which is expected on the investments made by the people, by way of tax, is now pushed to the background. The administrative expenses are soaring up. I think, the time is coming when the common man will

start thinking whether they should bear such a costly burden of administration. Don't drive the people to that position. I do not want to go further into that matter.

16 hrs.

MR. CHAIRMAN: The hon. Member's time is up.

SHRI M. N. GOVINDAN NAIR: I have only started.

MR. CHAIRMAN: The Deputy Prime Minister has fortunately not taxed the ringing of the bell. I will have to do it again if you do not conclude in time. Try to conclude now.

SHRI M. N. GOVINDAN NAIR: If you want, I will sit down.

MR. CHAIRMAN: You have got 3 minutes more.

SHRI M. N. GOVINDAN NAIR: I shall not quarrel with you. I have to make only one point and I will cut short.

The people claim that this is a rural-oriented budget. That is the biggest hoax. The one quality of this budget is that it is non-oriented. It is neither rural-oriented nor urban-oriented, neither industrially biased nor agriculturally biased, nothing like that. I expect that at least the present Finance Minister who became the Deputy Prime Minister because of his strength of the kisans in the country knew about their problems. What are the problems of the kisans? He has claimed growth in agricultural products. But what is the fate of agriculturists I do not want to elaborate much on that. The main problem facing the agriculturists is remunerative prices. Because of the market manipulations whatever concessions he may give to increase production, it all goes into the hands of the big monopolists and middlemen. Therefore, if he really wants to help the peasantry, he should have intro-

duced the public distribution system whereby they will buy agricultural produce and sell other industrial products at reasonable prices. He has not done that.

He is a great lover of handlooms. Every exercise to help the handloom sector was done by the previous Government. They failed in that. He is not doing anything new. I suggest, if he is very serious about the problems of the poor people, he would not have hesitated to take over the textile mills. Unless you take over the textile mills and control the prices of yarn and set apart certain sectors for the handloom weavers, you will not be able to help the handloom weavers. This he has not done.

He is very sympathetic about agriculturists. If he wants to help the jute growers, the sugarcane growers, etc., there is no other way but to take over these industries, nationalise them and run them.

MR. CHAIRMAN: Kindly conclude now.

SHRI M. N. GOVINDAN NAIR: He was very sympathetic about small industries and cottage industries. He was speaking about import liberalisation and how it is going to help. I tell you, the concession in respect of power tillers will kill the power tiller industry in this country. I do not explain this for want of time.

When the electronic industry is growing up and is offering a lot of employment to people, by your taxation and your policy of import you are going to finish that industry also.

MR. CHAIRMAN: Please conclude. If you do not conclude I will be forced to call the next speaker.

SHRI M. N. GOVINDAN NAIR: I know, you are capable of that.

When you import a complete equipment, the customs duty is less, but

[Shri H.N. Govindan Nair]

when you import a component, you have to pay double or even triple of that, which means you will never allow the indigenus production to come up.

If you are interested in developing rural industries, I would suggest that you have to build the infrastructure, then you will have to give them tax holiday till they start production, and you have also to give them loan at low rate of interest. If these things are done, then industries will spread to villages.

I think, the Deputy Prime Minister, who is also the Finance Minister, will take note of these points and do the needful.

MR. CHAIRMAN: Thank you for cooperating.

श्री कल्याण जैन (इंदौर) : मैं इस बजट का स्वागत करता हूँ। विपक्ष के नेता श्री बैंकटरामन माहब ने इस बजट के बारे में जो प्रतिक्रिया व्यक्त की है मैं उसका विरोध करता हूँ। वह कहते हैं कि यह बजट एण्टीइन्फ्लेशन है। मैं कहता हूँ कि एण्टीइन्फ्लेशन नहीं बल्कि यह एण्टी प्रिस्टोक्रैटिक बजट है। वे कहते हैं कि यह मोन्टे अनपापुलर बजट है। मेरा कहना है कि हिन्दुस्तान का यह पहला बजट है जिसके बारे में सब से ज्यादा चर्चा आज हिन्दुस्तान की जनता के बीच में हो रही है। उनका कहना है कि यह कुलक बजट है। और भी बहुत से माननीय सदस्यों ने इसको कुलक बजट की संज्ञा दी है। लेकिन मही मानों में देखा जाय तो जनता सरकार का राज्य आने के बाद क्रिमानों को ही आर्थिक रूप से बहुत ज्यादा नुकसान हुआ है, फायदा नहीं हुआ है और उनको ही अपनी उपज का उचित मूल्य नहीं मिल रहा है। यह कुलक बजट किसी हालत में नहीं है। उनका यह भी कहना है कि यह एण्टी इनवैस्टमेंट बजट है। लेकिन मही मानों में इससे श्रेयों की कीमतें बढ़ी हैं और इनवैस्टमेंट में निरन्तर वृद्धि ही हुई है, कमी नहीं हुई है। यह भी कहा गया है कि यह मुद्रा स्फीति को बढ़ावा देने वाला बजट है, मंहगाई बढ़ाने वाला बजट है जब कि सही मानों में पहली बार उपभोग की संस्कृति के ऊपर यह बजट करारी चोट करता है और बेरोजगारी दूर करने की इसमें शुरुआत की गई है।

कोट पतलून पहनने वालों को मालूम नहीं कि हिन्दुस्तान की हालत क्या है? हिन्दुस्तान में अभी भी दो करोड़ परिवार ऐसे हैं जिनकी औसत पूंजी दस रुपया है। दस करोड़ लोग ऐसे हैं जिनकी औसत पूंजी एक से दो रुपया है। पचास प्रतिशत

लोग यहां गरीबी की रेखा के नीचे तीस साल की गलत नीतियों के कारण रहते चले आ रहे हैं। भारत में बाढ़ करोड़ लोग बेकार और अर्ध बेकार हैं। हिन्दुस्तान का जो वर्तमान बजट है मैं इसे क्रान्ति-कारी नहीं कहता। लेकिन एक शुरुआत है सबसे ज्यादा बेरोजगारी किस तरह से खत्म की जा सकती है। कहा जाता है कि मध्यम वर्ग पर टैक्स है, माचिस, साबुन, एरेटड वाटर, टूथ ब्रश, टूथ पेस्ट पर टैक्स लगाया गया है। यह टैक्स किसको राहत पहुंचायेगा? जो मध्यम वर्ग के लोग हैं। मनलाइट की कीमत बढ़ी है लेकिन हाथ से बनाये हुए साबुन की नहीं बढ़ी है। आज विमको माचिस की कीमत बढ़ी है लेकिन हाथ से बनायी हुई माचिस की कीमत नहीं बढ़ी है। हमारा दुर्भाग्य यह है कि संसद सदस्यों में वह लोग प्रतिनिधित्व करते हैं जो 100 में से 1 हैं, गरीबों का प्रतिनिधित्व करने वाले बहुत कम हैं। हमारे देश में 10 करोड़ लोगों की टोटल पूंजी 2६० है। उसके हिसाब से यह एक शुरुआत की है कि ताकि लोगों को रोजगार मिले। अगर आज यह संकल्प पेश कर दिया जाता है कि 1९80-81 के बाद यह चीजें मशीन से नहीं बनेंगी बल्कि हाथ से बनेंगी, जैसे साबुन, जूते, गनीचा, माचिस आदि तो कम से कम 10 लाख लोगों को काम मिलने लगेगा। आज यह मारे उद्योग खत्म होते जा रहे हैं। माननीय वित्त मंत्री जी को संकल्प करना चाहिये या कि 1980-81 के बाद यह तमाम वस्तुएं जो हाथ से बन सकती हैं, मशीनों से नहीं बनायी जायेंगी। मैं चाहता हूँ कि आप इस भावना को प्रकट करें चाहे सरकार क्यों न उलट जाये। जो जूते, साबुन, माचिस बनाती हैं उन मशीनों को समूद्र में फेंक देना चाहिये क्योंकि आज देश के लोगों को रोजगार नहीं मिल पा रहा है। इसका कारण यही है कि तमाम वह चीजें जो हाथ से बन सकती हैं वह मशीनों के द्वारा बनाई जा रही हैं। माननीय सदस्य जानते होंगे विमको माचिस कंपनी में 12 हजार आदमी काम करते हैं और 30 प्रतिशत वह उत्पादन करती है, जब कि हाथ से बनाने वाले 70 प्रतिशत माचिसों का उत्पादन करते हैं और साढ़े चार लाख लोगों को काम मिलता है। यानी एक और 20 का फर्क है। हाथ से बनाए जाने में 20 लोगों को काम मिलता है, जब कि मशीन से केवल एक आदमी को ही काम मिलता है। कपड़ा मिल में जो काम एक मजदूर करता है, वही काम हाथ से कपड़ा बनाने में 8,9 लोगों को काम मिलता है। इसलिए जरूरत इस बात की है कि जैसा जनता पार्टी ने अपने चुनाव घोषणा पत्र में कहा है कि 10 साल में बेरोजगारी को खत्म करना है, तो उसे दृढ़ हो कर कहना है कि साबुन, जूता, कपड़ा माचिस, तेल, मंजन आदि तमाम चीजें हाथ से बनेंगी। यह चीजें किसी भी हालत में 1980-81 के बाद मशीन से नहीं बनेंगी और जो चीजें उनसे बनेंगी तो वह केवल विदेशों में भेजी जायेंगी।

माननीय सदस्यों को और राजनीति में काम करने वालों को सोचना चाहिये कि हिन्दुस्तान की परिस्थिति क्या है? हिन्दुस्तान में वह टेक्नोलाजी नहीं अपनायी जा सकती है जो रूस और अमरीका

में अपनायी जाती है। अमरीका में 20 आदमी प्रति स्क्वायर मील में रहते हैं, इस में 10 आदमी प्रति स्क्वायर मील में रहते हैं, जब कि हिन्दुस्तान में 400 आदमी पर स्क्वायर मील रहते हैं। यहां पूंजी की कमी है और आबादी का घनत्व है। इसलिये लघु और गृह उद्योग की टेक्नोलॉजी हमें अपनानी चाहिये। जैसा माननीय चरण सिंह जी ने कहा था कि अगर अमरीका को हिन्दुस्तान में इम्पोर्ट कर दिया जाये तो भी देश की बेरोजगारी मिट नहीं सकती, विषमता नहीं मिट सकती है, उनकी इस बात से मैं पूर्णतः सहमत हूँ। अमरीका की टेक्नोलॉजी हिन्दुस्तान को गरीब बनायेगी, अष्टाचार को बढ़ावा देगी, देश में गैर-बराबरी को बढ़ायेगी, जैसा कि पिछले 30 सालों में होता रहा है।

वित्त मंत्री जी ने शुरुआत की है इस बजट से जो उपभोग की संस्कृति पर उन्होंने बुराक लगायी है। लेकिन इसको क्रान्तिकारी बनाया जाये। मैंने जो सुझाव दिये थे मुझे खुशी है कि उनमें से दो, तीन सुझावों को माना जा रहा है। आप देखें कि 100 में से कितने लोग उन चीजों का उपयोग करते हैं जिनके बारे में कहा जा रहा है कि टैक्स का भार डाला गया है? अगर हम इस दिशा में नहीं सोचेंगे तो यहां कोट, पतलून और स्कूटर वालों का ही बोलबाला रहेगा और देश को अधिकतर जनसंख्या सदा उपेक्षित रहेगी। आप इसी से अन्दाजा लगा सकते हैं कि हिन्दुस्तान में केवल 35 लाख लोग ही इन्कम-टैक्स देते हैं। अर्थात् 180 लोगों में से केवल एक आदमी इन्कम टैक्स देता है। कितनी भारी विषमता है? इसलिये मेरा वित्त मंत्री जी से निवेदन है कि वे क्रान्तिकारी बनें, चाहे उनको बुरा ही क्यों न लगता हो, चाहे अपने आपको खत्म ही क्यों न करना पड़े अगर आपको गांधी का देश बनाना है तो यह करना पड़ेगा। मैं सुझाव देना चाहता हूँ, मैंने लिखकर भी सुझाव भेजे हैं, प्रधान मंत्री को भी लिखकर भेजे हैं कि इनडायरेक्ट टैक्सों के बजाय डायरेक्ट टैक्स लगाए जायें।

आपने पेट्रोल, मिट्टी के तेल और डीजल पर टैक्स लगाये, ठीक है। लेकिन मैं अनुरोध करूंगा कि मिट्टी के तेल पर जो टैक्स लगाया है, उसे खत्म करें। इसके साथ साथ आप दूसरी तरह से टैक्स लगा सकते हैं।

मेरा सुझाव है कि जो कार का उपयोग करे उस पर 1000 रुपये का उपभोग टैक्स लगायें, उसे लाइसेंस लेना पड़ेगा। स्कूटर वाले पर 500 रुपये उपभोग टैक्स लगायें। इससे आपको उतनी ही आमदनी होगी जितनी आप पेट्रोल के दाम बढ़ाकर लेते हैं, बल्कि उससे ज्यादा आमदनी आपकी होगी। यह टैक्स उसको देना पड़ेगा जो उसका उपभोग करता है, उसको नहीं देना पड़ेगा जो रा मेटिरियल के द्वारा दूसरी चीजों का प्रोडक्शन करता है। मैंने सुझाव दिया है कि

जो कम्पनी की कार है, उस पर 1000 रुपये का उपभोग टैक्स लगाइये। स्कूटर व मोटर साइकिल पर 250 रुपये, रेफ्रिजरेटर पर 300 रुपये, टेलिविजन पर 250 रुपये उपभोग कर लगाइये। 2 लाख एयर कण्डीशनर है उन पर 5 रुपये प्रति टन के हिसाब से उपभोग कर लगाइये। कूलर, टैप रिफार्डर 5 लाख हिन्दुस्तान में है उस पर 100 रुपये उपभोग कर लगाइये। इस तरह से आपको 170 करोड़ की आमदनी होगी। इस पर मनन करना चाहिये।

आज जो आलोचना की जा रही है, वह ठीक नहीं है, सही मायनों में तब होनी चाहिये जब अपर वर्ग पर हमला हो और गरीब को उसका फायदा हो जिसकी शुरुआत आपने बेरोजगारी दूर करने के सिलसिले में की है। उन पर टैक्स लगाइये जो मशीनों से माल बन रहा है। हाथ से बनने वाले को आपने छूटा नहीं है, मशीन के माल पर टैक्स बढ़ा है इससे हाथ से बनाने वाले लोगों को मार्केट मिल सकेगा और उनकी ज्यादा रोजगार मिलेगा।

आप निश्चित करें कि हिन्दुस्तान में अधिकतम आय कितनी रखना चाहते हैं। आज एक तरफ तो 2, 5 और 10 रुपये वाले लोग रहते हैं और दूसरी तरफ हजारों, लाखों रुपया रोज कमाने वाले रहते हैं। आप कम से कम सीमा तय कीजिये, तनख्वाह में सीमा तय कीजिये। आज एक तरफ साढ़े 3700 रुपये माहवार सरकारी अधिकारी कमा रहा है और प्राइवेट कंपनी वाले 5, 6 हजार रुपये महीना कमा रहे हैं। टी० ए० और डी० ए० मिलाकर उनको 10, 15 हजार रुपये महीना मिलता है।

आज गरीबों की बात कही जाती है, इसको अन-पापूलर बजट कहते हैं। परन्तु मैं सुझाव दूंगा कि अगर हमका विरोध भी होगा तो 100 में से एक का होगा, उसको सहन किया जाये। मैं जानता हूँ कि जो विरोध कर रहे हैं। वह वाचाल लोग हैं, उनके अखबार हैं, रेडियो हैं, वह उसको पसन्द नहीं करेंगे। आप 1 प्रतिशत लोगों के विरोध को सहन कीजिये, 95, 96, 97 प्रतिशत लोग आज गरीबी की रेखा के नीचे हैं, आप उनको सम्बल दीजिये।

आप इस तरह की सीमा लगाइये कि 2 हजार और 3 हजार रुपये से ज्यादा किसी को तनख्वाह नहीं दी जायेगी। यह सब डी० ए० और डी० ए० मिलाकर आप कर सकते हैं। इस तरह से आपको 100 करोड़ रुपये की बचत होगी।

आप यह भी निश्चित कीजिये कि जो विवाह या किसी अन्य फंक्शन पर 10 हजार से ज्यादा खर्च करेगा तो उस पर 50 प्रतिशत टैक्स लगेगा। आप टैक्स लगा सकते हैं उस पर भी जो

[श्री कल्याण जैन]

36 हजार रुपये प्रतिवर्ष से ज्यादा खर्च करेगा। उस पर स्लैब सिस्टम लगाकर भ्राय यह कर सकते हैं 10, 20 प्रतिशत टैक्स लगा सकते हैं। पति-पत्नी की जो भ्राय भ्रलग भ्रलग मानी जाती है, उसको संयुक्त किया जाय और 10 की जगह 15 हजार की छूट दी जा सकती है, लेकिन पति-पत्नी और बच्चे की भ्राय को संयुक्त माना जाय। इस तरह टैक्सेशन से 100 करोड़ की बचत हो सकती है। यह तमाम डायरेक्ट टैक्सेज हैं।

इसी प्रकार हिन्दुस्तान में लोग कृषि में भी धंधा करते हैं, व्यवसाय और इंडस्ट्री में भी धंधा करते हैं। आज कृषि की भ्राय और भ्रन्य भ्राय दोनों को जोड़ा जाता है लेकिन जब स्लैब सिस्टम से टैक्स लगाया जाता है जो उसको प्रोपॉर्शनट कर दिया जाता है व्यवसाय के हिसाब से। मेरा वित्त मंत्री से निवेदन है कि भ्रगर कृषि की भ्राय को भ्राय नहीं लना चाहते हैं तो उसे छोड़ दीजिये, लेकिन एक व्यक्ति जो भ्रन्य धंधों से भी कमाता है और कृषि से भी कमाता है तो उसकी दोनों भ्राय को संयुक्त किया जाना चाहिये और उम पर स्लैब सिस्टम से टैक्स लगाना चाहिये।

इस वक्त ऐसे लगता है मान लीजिये कृषि से 10 हजार भ्राय है और 10 हजार भ्रन्य धंधों से भ्राय है तो स्लैब सिस्टम से 20 हजार पर लगाकर यानी 2 हजार को डिवाइड कर देते हैं, उससे 1 हजार होता है। इस तरह से स्लैब सिस्टम हायर काउंट किया जायेगा। इस तरह से वह इनकम टैक्स दे सकेगा, नहीं तो टैक्स नहीं दे सकेगा। मेरा कहना है कि इनकम टैक्स तमाम उन व्यक्तियों को लगना चाहिये, उस स्लैब सिस्टम से लगना चाहिये जो आज बना रखा है लेकिन उसमें स कृषि की भ्राय और भ्रन्य धंधों से भ्राय को जोड़ा जाय। उसमें से कृषि की भ्राय को घटाया नहीं जाय, भ्रन्य भ्राय से डिवाइड न किया जाय। (व्यवधान)

मेरा तो यह आरोप है कि पिछले दो माल में जनता पार्टी न किसानों को फायदा नहीं पहुंचाया है, नुकसान पहुंचाया है। हो सकता है कि कोई गरीब किसान न हो, लेकिन जो हिन्दुस्तान में पावर्टी की रेखा के नीचे रहने वाले किसान हैं, जो गन्ना और आलू पैदा करते हैं, आज उनके उत्पादन के क्या भाव हैं ?

इन्दौर में 20 खंडसारी की फैक्टरियां हैं। वे किसानों से 6 रुपये क्विंटल के हिसाब से गन्ना खरीदती हैं। वे इससे अधिक भाव पर खरीद ही नहीं सकती हैं। मैंने सुझाव दिया है कि जो शकर फैक्टरियों में बनती है, उस पर एक्साइज ड्यूटी बढ़ा दी जाय। मुझे उम्मीद थी कि चौ० धरण सिंह के वित्त मंत्री बनने के बाद फैक्टरियों में बनने वाली शकर पर एक्साइज ड्यूटी को बढ़ा दिया जायेगा, ताकि खंडसारी और शगर मिलें दोनों जिन्दा रह सकें, लोगों को रोजगार मिल सके,

खंडसारी और शगर मिलें किसान को गन्ने का उचित मूल्य 9, 10 रुपये क्विंटल—दे सकें और उपभोक्ता को पीने तीन या तीन रुपये प्रति-किलो के भाव पर चीनी मिल सके। मैंने एक डीटेल्ड नोट बना कर उन्हें भेजा है।

उप प्रधानमंत्री तथा वित्त मंत्री (श्री धरण सिंह) कुछ भ्रगले साल के लिए भी छोड़ दें।

श्री कल्याण जैन : मैंने सुझाव दिया है कि जिस प्रकार हिन्दुस्तान में एक लाइफइन्शोरेंस कार्पोरेशन है, उसी प्रकार से सरकार चौदह राष्ट्रीयकृत बैंकों को चार बैंकों में, या एक बैंक में, मिला सकती है। इससे प्रशासकीय खर्च में 50 से 100 करोड़ रुपये की बचत होगी।

मैंने यह भी सुझाव दिया है कि ऐसे टैरीलीन और टैरीकाट कपड़े के मूल्य पर, जिसका भाव 15, 20 रुपये मीटर से अधिक है, 20 प्रतिशत कर लगाया जाय। इस से 900 करोड़ रुपये की बचत होगी। इस कर का बोझ बहुत कम लोगों पर पड़ेगा, जो इसको सहन कर सकेंगे। इससे घाटे का बजट बनाने की भ्रावश्यकता नहीं होगी और मिट्टी के तेल पर टैक्स को खत्म किया जा सकेगा।

सिद्धान्ततः यह बात मान लेनी चाहिए कि हाथ से बनाई हुई वस्तुओं पर किसी प्रकार का उत्पादन कर नहीं लगाया जायेगा। खादी, हैंडलूम, माचिस और बीड़ी पर, जिस पर पहले भी टैक्स लगा हुआ था और जिस को भ्रब बढ़ाया गया है, टैक्स को खत्म करना चाहिए। सर्वसिद्धी उन्हें ही दी जाय, जो गरीबी की रेखा से नीचे रहते हैं।

वर्तमान सरकार ने सेल्ज टैक्स को समाप्त करने का वादा किया था, लेकिन वह समाप्त नहीं किया गया है। मैंने प्रधान मंत्री जी, वित्त मंत्री जी, मध्य प्रदेश और भ्रन्य प्रदेशों के वित्त मंत्रियों को एक नोट भेजा है, जिसमें मैंने सेल्ज टैक्स की विकल्प दिया है। यूरोपियन कंट्रीज, कम्युनिस्ट कंट्रीज में सेल्ज का विकल्प मल्टी-पायंट टर्न-ओवर टैक्स है। भ्रगर यह टैक्स लगा दिया जाय, तो सेल्ज टैक्स से ज्यादा भ्राय हो जायेगी, चीजों के भाव 2 से 6 प्रतिशत कम होंगे, करप्शन 75 प्रतिशत कम होगा, व्यापारियों को मानसिक राहत मिलेगी। इससे सरकार की भ्रामदनी ड्यूटी हो जायेगी।

स्वर्ण नियंत्रण कानून को समाप्त किया जाये ताकि भ्रष्टाचार कम हो सक।

श्री चन्द्रपाल सिंह (भ्रमरोहा) : 'सभापति महोदय, मैं वित्त मंत्री महोदय द्वारा रखे गये बजट का स्वागत करता हूँ। उन्होंने देहात में रहने वाले 80 प्रतिशत लोगों—किसानों—की भ्रा

देश का ध्यान आकषित करने का प्रयास किया है। इस बारे में तरह तरह की चर्चाएँ हो रही हैं। केवल बड़े किसान को राहत देने और छोटे तथा बड़े किसान में भेद भाव करने की बात कही गई है। लेकिन ऐसा नहीं है। कई चीजें ऐसी हैं, जिन्हें देहात में रहने वाले, जिनमें मैं भी हूँ, सभी लोग इस्तेमाल करते हैं। जैसे, डीजल को ग्राम किसान, चाहे व छोटे हों या बड़े, प्रयोग में लाते हैं। उसके टैक्स में बढ़ाव भी हुआ है। तो उस के लिए सरकार से हमारी प्रार्थना है कि उस में कुछ संशोधन किया जाय। उस में थोड़ी सी बात ध्यान देख लें कि जैसे ये बसेज चलती हैं, उस में सवारी पर पैसा बढ़ा दिया गया तो वह सारा पैसा जो ठेकेदार लोग हैं, उन के पास चला जाता है। उस के लिए जिस तरह की चीज आई है, उस का संशोधन होना चाहिए।

दूसरे, माचिस की बात है, मिट्टी के तेल की बात है, जिसे ग्राम लोग, किसान हों, गैर किसान हों, छोटे हों, बड़े हों, सारे देश के लोग इस्तेमाल में लाते हैं, उस में भी राहत मिलनी चाहिए। दो तीन चीजों पर मैं विशेष रूप से जोर दूंगा। जैसे कि आज भ्रष्टाचार की बात है। अगर भ्रष्टाचार दूर नहीं होना और उस के लिए कड़े प्रयास नहीं किए जाते तो हमारी योजनाओं का जो बजट है उस से जो लाभ मिलना चाहिए छोटे किसानों को वह नहीं मिल पाएगा। वह सारे का सारा पैसा जो योजनाओं के लिए दिया जाना है वह वहाँ तक पहुँच नहीं पाता है। उस के बहुत से उदाहरण हैं। उसी तरह से पम्पिंग सेट की बात है या कोआपरेटिव की बात है, जितनी भी समितियाँ उस की हैं उन के जरिए जितना भी पैसा छोटे छोटे किसानों के पास तक पहुँचना चाहिए वह बीच की एजेंसियाँ उस को पहुँचने नहीं देती। उस के लिए कड़े प्रयास होने चाहिए।

एक और चीज की गई है। चौधरी साहब ने खास तौर से ग्रन्थोदय योजना के लिए जो सौ करोड़ रुपये की व्यवस्था की है उस के लिये वह बढ़ाई के पात्र हैं। इस में पिछले साल से कई गुना पैसा बहाया गया है। इस से ग्राम का विकास होगा, सड़कें बढ़ेंगी, उस से बेरोजगारी भी दूर होगी, लोगों को काम मिलेगा जिस क बदले उन को भ्रान्त दिया जायगा उस को और भी बढ़ाना चाहिए क्योंकि अगर हम मुल्क को ग्रामे बढ़ाना चाहते हैं तो उस के लिए ये जितने आवागमन के साधन हैं, रास्ते हैं उन को बढ़ाना पड़ेगा। जो पिछड़े हुए क्षेत्र हैं उन को करीब लाने के लिए सड़कें सब से जरूरी हैं। तो उस में जो यह प्रयास किया गया है, हालांकि बहुत बड़ा प्रयास मैं नहीं कहता लेकिन जो भी प्रयास किया गया है वह सराहनीय है। इस के लिए और भी विभाग और शक्ति लगानी चाहिए क्योंकि सब से बड़ा विकास का साधन जो हो सकता है वह सड़कें हो सकती हैं और मैं फिर जोर दे कर कहना चाहता हूँ कि उस के लिए विशेष प्रयास किया जाना चाहिए।

कई चीजों की धोर मैं ने इशारा किया। भ्रष्टाचार की धोर इशारा किया कि भ्रष्टाचार को दूर करने के लिए कड़े से कड़ा प्रयास किया जाय। इस के भलावा कई चीजें हैं जिस की चारों तरफ चर्चा की गई है उस को भी देखा जाय। जैसे टैक्सेज हैं, टैक्सेज की अपने देश में जो प्रणाली बनी हुई है उस में बहुत चोरी का मौका मिलता है। उस के लिए सीधे टैक्सेज लगाए जाय जैसे कि कल्याण जैन जी ने इशारा किया था। सीधे टैक्स लगाए जाय और कड़ाई से उस को बरता जाय। कड़ाई बगैर तो कुछ होने वाला नहीं है। टैक्सेज बकाया पड़े रहते हैं, लोग देते नहीं हैं, दरख्वास्तें देते रहते हैं, वकील खड़े रहते हैं, इस तरह से सरकार का पैसा खराब होता है और उस में जितना पैसा मिलना चाहिये टैक्स से वह भी नहीं मिलता है। मैं समझता हूँ कि इस में कड़ाई बरतने से लाभ हो सकता है क्योंकि इससे सरकार को साख बढ़ेगी कि सरकार जो कहती है वही करती है। इस तरह से टैक्सेज की बात है और भ्रष्टाचार की बात है जिस की तरफ कड़ाई से ध्यान देना चाहिये।

डीजेल तेल में राहत देनी चाहिये और इसी तरह से ट्रैक्टर की बात है। ट्रैक्टर आज सभी प्रयोग में लाते हैं, चाहे छोटे किसान हों चाहे बड़े किसान हों, उस के बगैर वह अपने काम को भागें नहीं बढ़ा सकते और खेती में तरक्की नहीं कर सकते। खाद में जो राहत दी गई है उस के लिए वह बढ़ाई के पात्र हैं। चारों तरफ उसकी चर्चा है कि किसान की खेती के लिए खाद सब से खास चीज है, उस में जो राहत दी गई है वह सराहनीय काम है। ट्रैक्टर में भी इसी तरह से छूट देनी चाहिये जिस से किसान आज के वक्त की जो चीजें हैं और जो वैज्ञानिक आविष्कार हैं उन का पूरा पूरा फायदा उठा सकें। डीजेल तेल पर जो टैक्स लगाया गया है उस में संशोधन करना चाहिये। चारों तरफ इस बात को देखना चाहिये कि किस तरह हम भ्रष्टाचार दूर कर सकते हैं, किस तरह से योजनाओं को गांव गांव तक फैला सकते हैं, छोटे बड़े का भेद मिटा सकते हैं। जो भी चीज सामने आयेंगी वह समय के हिसाब से की जायेगी। यह प्रयास जो किया गया है, पहली बार किया गया है और चारों तरफ इस बात की चर्चा भी है कि किसान की तरफ सरकार का ध्यान गया है, वह 80 फी सदी किसान जो कि देहातों में रहते हैं।

इन्हीं शब्दों के साथ मैं प्रस्तुत बजट का समर्थन करता हूँ तथा जो समय प्राप्त दिया उसके लिए आपको धन्यवाद देता हूँ।

SHRI A. C. GEORGE (Mukandapuram): Madam Chairman, the budget for the financial year 1979-80 has been introduced by our respected Deputy-Prime Minister and Finance Minister, Chaudhury Saheb. For the past few days, I was trying my level best to find out what exactly this

(Shri A. C. George)

budget is aiming at. There was a lot of fancy and publicity when Chaudhury Saheb was going to introduce this budget. It was expected that this time it would be a kisan-oriented budget....

MR. CHAIRMAN:...and presented in Hindi.

SHRI A. C. GEORGE: There was some advance publicity also. But when we go through the details of the budget, we do not know what is the bias of this budget. The tax proposals of the Railway Minister, in regard to the Postal Department and of Chaudhury Saheb, both direct and indirect taxation, will be nearly Rs. 1050 crores. But we ask ourselves what exactly this taxation is for? If it is aiming at giving any substantial contribution to the developmental activities, well, the tax-payer would have some consolation that after all "I am paying the tax and this money is going to be spent for developmental activities." As Mr. Venkataraman pointed out this morning, about the taxation proposals, what is going to accrue to the benefit of the people by collecting it? If he is going to collect tax much more than what would be allocated for the developmental activities, then it is not going to be industrial-oriented, it is not going to be rural-oriented. It is not developmental oriented even. Madam Chairman, it is not even arithmetical-oriented because when you go through it, you will find so many wrong calculations, errors and I do not want to go into them in detail. I had great expectations of Chaudhury Saheb. After seeing the budget, suddenly I remembered an interesting episode. One day the famous Prime Minister of England, Mr. Disraeli, who had a flare for English language was asked by the journalists to tell the difference between 'disaster' and 'calamity'. Mr. Disraeli with his flare for English and a good vocabulary in the language, said: "Gentlemen, if my esteemed friend and life-long rival, Mr. Gladstone fell into Thames, that

is a disaster. But if somebody saved him, that is a calamity". Likewise, the Janata Party Members might have thought when Chaudhury Saheb fell out of Cabinet, it was a disaster, but when he came back, it was a calamity.

Sir, I have a great love and affection for Chaudhury Saheb. But when reading through the budget, I feel that it is not a rural biased budget. When you look at the taxation proposals, you will think that Chaudhury Saheb has lost touch with the villages and perhaps he is not aware of the items that are consumed by the villagers. People in the villages are now smoking bidis and using kerosene and other items which he perhaps thinks as luxury items. I think for the past 30 or 35 years, the consumption habit of the rural population has been changing and they have started consuming bidis, matches, kerosene, etc. and if you are taxing these items, then ultimately you are not giving any benefit to the rural poor at all. Madam, I think this is a budget where there is a war between the cycle-wallahs and tractor-wallahs, and the cycle-wallahs have been hit and when I mention about cycle-wallahs, I mean the lower-middle-class. I know that cycle is run not on diesel or kerosene, it is by human man power. Still, symbolically, the urban poor, the urban lower middle-class, the poor cycle-wallahs have been hit worse by the budget and the tractor-wallahs are infinitely benefited. I do not want to go into the details of that, but the other day I was listening to a television interview of no less a person than Prof. Raj Krishna, who is a Member of the Planning Commission. I really appreciate him for his forthrightness and frankness. He told bluntly that if somebody is thinking, as some of our friends in the official gallery tried to say on 1st March that the total effect of the budget proposals will be one per cent increase in the price, he will be badly disappointed. I am not the first person to dispute it, luckily, Shri Mohan Dharia himself has said that in Rajya Sabha that he does not be-

lieve in this increase of one per cent in the price. Luckily, he did not say it was 100 per cent but he meant something. Prof. Raj Krishna said that he would thank his stars and consider himself lucky and fortunate if the price increase is five per cent. This was said by no less a person than Shri Raj Krishna, who is a Member of the Planning Commission and a well known economist. If he says five per cent, what are we, laymen, to understand? I am sure, many of the speeches, or rather any of the speeches, which the Janata Members made here, they will never dare repeat those after 6 O'clock when they go home because their wives would say: "What statistics are you producing". This is because they are going to the market daily, they know what the price rise is. If these statistics are made known to them, they will be ridiculed right in their face.

Madam Chairman Chaudhury Sahib's budget proposals will have the effect of the psychological price rise which is being felt and ultimately I was trying my level best to understand what he has provided for increase in the D.A. which is quite inevitable due to the cost of living index going up because of the budget proposals. What provision have you made and what is going to be the deficit then? Excuse me, if I say, that the tax proposals, in effect, are day-light robbery. You have the administrative and legal powers, you are just appropriating these or taking these straight in the street. The deficit, if I may say so, is another form of printing counterfeit notes. If somebody else does it, he would be caught. The deficit financing, in effect, theoretically and as per the economic and financial circles, is pure and simple printing counterfeit notes.

Madam, I would only like to add one point which was left over by my colleague, Shri M. N. Govindan Nair. They are in the process of spending away the accumulated foreign exchange. Being half-Keralite, you are aware of the contribution of the peo-

ple from Kerala. The simple fact that the Government has four thousand crores of foreign exchange does not mean that they should fritter it away by all sorts of imports. The State public sector undertaking in Kerala, the Kerala Agro-Industries Corporation, which is manufacturing the power tiller will be just slaughtered by this new proposal, because ultimately when you are taking away the customs, you are taking away the protection for indigenous industries. The same is the position in respect of the electronic industry and many of the other indigenous industries. Simply because millions of Indians are working abroad and sending the money back home, you should fritter away the foreign exchange reserves. Kindly note that the deficit this year is going to be 1600 crores. You are trying to fritter away the foreign exchange reserves by indiscriminate import of everything imaginable and killing the indigenous industry. You should not do that.

Since you are likely to cut me short, I conclude my speech with these words.

SHRI PABITRA MOHAN PRA-DHAN (Deogarh): Mr. Chairman, I rise to support this budget. Both inside and outside the House, I see and find that the budget has been very thoroughly criticised and it is tarnished with the remark that the Finance Minister has brought out a kulaks' budget.

This word 'kulak' is not an Indian word. Nor is it an English or French word. It is a Russian word. Of late, the Russian ideology has captured the minds of so many intellectuals. So, Russian words have attracted their minds and these words are seen even in the newspapers. The day after the Finance Minister announced his budget proposals, almost all the papers remarked that it was a kulak budget. I do not find it to be one. I very strongly refute that statement. It is a budget of an ideal type.

(Shri Pabitra Mohan Pradhan)

After Independence, many budgets have been passed, till now. I am not going to criticize any of the Ministries, by saying that till now such-and-such a Ministry did not do anything for the country—especially for the rural poor. They have been doing some good to the rural people,—agriculturists and other people—but not so much as is found in this budget. There is nothing to complain that the kulaks or big cultivators have been benefited by this budget. Whatever provisions have been made in this budget for agriculturists in general, the class of agriculturists as a whole will get the benefits. In my opinion, it is a rural-based, and neglected-people-oriented budget. So, I would say that it is a mass budget. The benefits will go to the masses—to the rich and poor alike. Why is it a mass budget? I do not understand it when people in this House and outside complain that it is rural-based. "Rural" means the masses of India. 80 per cent of the people of this country live in rural areas. The commentators and critics have proved that it is a mass budget. So, I say that it is a mass budget.

The burning problem of the day is unemployment, and its corollary, viz. the colossal problem of poverty—in other words the problem of removing poverty. For the last 30 years after Independence, provisions have been made in every budget to remove both unemployment and poverty.

This was specially declared, day and night in the previous reign, during the Congress regime, under the leadership of Smt. Indira Gandhi, that poverty would be removed. She propagated much about it. Garibi could not be removed, but garibs were removed.

Today my party, my Premier and my Finance Minister desire that unemployment should be removed within a certain period, say, 10 years and poverty should be removed within that period. The type of unemployment which others think, the type of

garibi hatao or removal of poverty which others think. I don't think in their terms. I think in the terms in which the Prime Minister and the Deputy Prime Minister think.

I think the entire House, most of the people, intellectuals and papers say that those who are qualified to run the quill if not employed are regarded as unemployed persons. I don't say those people are unemployed alone. Inside the country, in the rural areas, where 80 per cent of the people live, among them, those people who do not get employment, who do not get any work, who get only a day's work or one day work in a week, such persons are to be listed and must be listed as unemployed people. If that is taken into account, if that is taken into consideration, I think this budget which is a rural based budget is going to solve the unemployment problem to a great extent than any other budget could try. Mr. Kalyan Jain also hinted about this. I am not going to say anything more about that, but I will give one instance. The food for work scheme which is now being executed, has been going on for the last so many years. On a massive scale, it began from last year and it will continue this year with a greater amount of money. It will give so many hours of work to the people who do not get morsel of food in the entire day. It is for those people who are unemployed will get employment in large numbers. So, this is the beginning of removing unemployment problem. The Janata Government has assured that within a period of 10 years, they will be able to remove unemployment. I think, this Government will be fully successful in this task. Now I am going to mention where the difficulty lies.

If unemployment is removed, then poverty will also be removed. There are people who say that they are qualified to run the quill and not the plough. I don't say that all such people are poor people. I consider them socio-economically semi-qualified people. They are not worthy of any-

thing. They have read only upto high school or they have got only degrees for earning their livelihood. That is a source of earning higher income. It is as a business.

In my words, in my theory, such people may be unemployed. But nobody on earth can give them employment. Had you been in the treasury benches, you cannot give such people employment. Nobody on earth can provide it.

Now, so many universities panchayats are having colleges. The boy is admitted to-day in Class I i.e. first standard and after about 13 years he is a graduate. His knowledge in the real sense is not appreciable at all. But he demands a job say of Rs. 1,000 under a fan in a five storeyed building. No nation on earth can give employment of this sort to a graduate with a little knowledge. If anybody feels that he will be able to give employment to such persons he is mistaken. He will not be able to give it.

In this rural based Budget, we will try to remove poverty. This goal cannot be achieved unless the Government is tuned in the proper manner. We are giving thousands of crores to the States and in the hands of the officers. But my complaint is that 50 per cent of this money which is being given to the State Government and our Central Government officers is going in corruption or is being lost in corruption. This is not only so this day, but also it has been the legacy of these Governments after independence. This corruption has been doubled, tripled, quadrupled or has increased ten fold. It has been so rampant that at present 50 per cent of the money is being ill spent, mis-spent, intercepted and embezzled. I expect that our Deputy Prime Minister and Finance, Shri Charan Singh, who is regarded as a very honest man, will have full control over the finances of the States so that at least 75 per cent of the money is spent in the proper way and let 25

per cent go away in this way either mis-spent or misused.

MR. CHAIRMAN: Hundered per cent of your time is over, kindly conclude now.

SHRI PABITRA MOHAN PRA-DHAN: If that is done, if corruption is controlled and checked, then the promise of the Janata Party that within the coming ten years they will remove unemployment will be fulfilled to a great extent and as a corollary, it will remove poverty also to a certain extent.

SHRI K. T. KOSALRAM (Tiruchendur): Madam Chairman, our respected Chaudhury Saheb has introduced his first budget which has become a landmark in the thirty years of financial management in this country. The Statesman of New Delhi, known for its sympathies, has called it a thoughtless budget. It is a landmark in the sense that the rich farmers of the country would definitely exercise their franchise in favour of the Janata Party in the elections whenever they come. I say that this budget is not going to help the small farmers and landless agricultural labour. It is thoughtless to the extent of pinching the pocket of rural people whose income is less than one rupee a day individually. The Planning Commission has given out the information that 48 per cent of India's population is below poverty line. The levy increase on match box and kerosene would have greater adverse effect on the rural people than on the urban people. Yet Chaudhury Saheb who calls himself a champion of farmers, from whom contributions of Rs. 75 lakhs on his birthday were collected, has taxed them heavily in this budget.

Chaudhury Saheb, true to his avocation, has played politics with the finances of the country. Tobacco is grown in Andhra Pradesh and Gujarat comes second in this. Since Andhra Pradesh as a whole has voted Congress (I) both in the Lok Sabha elec-

(Shri K. T. Kosalram)

tions and in the State Assembly elections and in the Lok Sabha by-elections too, Chaudhury Saheb wanted to turn the tide in favour of the Janata Party. He has removed the excise duty on unmanufactured tobacco, which is there for 70 years. He thinks that such a political gimmick will get votes for the Janata Party from Andhra Pradesh. The Andhra know Chaudhury Saheb's game very well and they will prove their political loyalty at the appointed time.

16.59 hrs.

[SHRI N. K. SHEJWALKAR *in the Chair*]

We can understand my friend, Shri Shyamnandan Mishra saying that this budget is the soul-breath of our people and has the smell of our soil. He has to pay respects to his new political master. The people have to mortgage their souls for paying Rs. 946 crores of new taxes. In the International Children's Year, biscuits and chocolates have been taxed. This is a wonderful tax. Is this the country's gift to the children of the world?

The budget has the smell of the soil, because for the first time in the country's history, the Centre is going to fatten the rural rich. With Rs. 946 crores of taxes, the deficit has also gone up to Rs. 1,355 crores, the maximum so far.

17.00 hrs.

The Centre seems to forget that there are budgets of the State Governments also. From the available State budgets, the noted economists have commented that the cost of living would go up by 17 per cent. Yet, the officials of the Finance Ministry proclaimed that the cost of living would not go up beyond 1 per cent. This is a wonderful calculation. It is just like the Australian bird, which hides its head in the sand and thinks that the world has gone dark.

With these introductory remarks, I would like to point out the indiscriminate levy and withdrawal of excise duty. There has been a steep increase of excise duty on indigenous stainless steel sheets which has led to increased import of stainless steel sheets. I do not understand the policy of killing an indigenous industry and boosting the import of stainless steel sheets. The Ahmedabad Advance Mills, catering to the requirements of thousands of small industries engaged in producing stainless steel products, has closed down the unit because of its inability to pay such a steep excise levy.

Just like the vagaries of weather, we are seeing the vagaries of the policies of the Janata Government. We are asked to produce more salt. Last year we produced substantially. After allowing the export of some quantities, the export was stopped. This year the production of salt is high. But our foreign buyers have gone elsewhere. Lakhs of tonnes of salt are lying in Tuticorin and Arumuganeri of Tamil Nadu and also in Gujarat. As has been rightly pointed out by Prof. R. Amin, salt is imported because we have to spend the accumulating foreign exchange resources. This is very wrong.

We talk about Kashmir to Kanyakumari being one nation. You are spending crores of rupees for developing the tourist potential in Kashmir. At the same time, Kanyakumari continues to be neglected. Yet, when we talk of North waves and South waves, we are called regional fanatics.

Take another example. Coal is available in plenty at the pitheads. But the thermal power stations in the south are on the verge of closure for want of coal. Coal is not sent there because wagons are not allotted to the south. We develop the ports at Paradip, Kandla and Bombay. There is urgent need for two more ore berths at Tuticorin. But only yesterday the hon. Minister of Shipping, my friend Shri Chand Ram, said that there is no proposal to consider this urgent need.

Similarly, in the south so many important highways are strategic, particularly the East Coast Road in Tamil Nadu. Yet, the Centre is hesitant to declare them as national highways.

I have to say that the Janata Government will have to give up its South-phobia. The Southern States may not have voted for Janata, but it must be remembered that the people are all Indians first and Indians last. When the wheat-growers in the north are subsidised heavily, the paddy growers do not get even 20 per cent of that. The sugarcane price in the north is higher than what is given to the sugarcane cultivators in the south. I wish to warn the Central Government that the Southern States are not going to tolerate this for ever. When the Kalpakkam atomic plant and the Tuticorin heavy water plant are getting delayed inordinately, you are talking of establishing a new atomic plant in Gujarat. What steps do Government propose to take for the development of the South, I would like to know.

We have been talking about the Ganga-Kaveri link for five decades. I am disappointed that even in this Budget there is not even a token provision for this scheme.

Similarly, the Sethusamudram project, which represents the dreams of 4.5 crores of Tamil people has not—yet been considered by the Centre for implementation. Not even a token provision has been made for it in the present Budget.

PROF. DILIP CHAKRAVARTY (Calcutta South): Mr. Chairman, Sir, at the outset, the need may be emphasized for a basic stability in the Budget, and this has been recently underscored by two committees set up by the Government of India on direct and indirect taxes, viz., the Choksi Committee and the Jha Committee. Tax revenue is a function not only of tax rates but also of the income base on which these rates apply. A desirable feature of a tax system is that

the rates remain stable, but are so devised that revenue is highly responsive to growth in income, preferably in a manner that an increase in national income yields more than proportionate increase in tax revenue. This is achieved through progressiveness in direct taxes and through concentration in indirect taxes on goods with high income elasticity of demand. In short, the expanding requirement of public expenditure, both for developmental and non-developmental purposes, need not be met year after year by increasing tax rates and introducing new taxes, which is a process that, apart from being de-stabilising, cannot obviously be sustained unlimitedly. There is no reference to this aspect of the matter in the budgetary papers, but in the *Economic Survey* preceding the present Budget, it had been stated that the growth of income had not been adequate to generate tax revenue at prevailing rates sufficient to sustain development targeted under the current Five Year Plan. Considering that the planned investment this year does not constitute a sharp jump over investment increases in previous years, the question arises as to why tax elasticity could not be depended upon to take care of the additional need for public revenues.

Taxes are only one source of public investment. Other domestic sources are public borrowings and profits of public enterprises. In recent years, domestic saving has exceeded domestic investment. This provides opportunities for increased governmental tapping of domestic saving for developmental purposes. Profits of public enterprises have declined recently, but then the need would be to improve their performance rather than take increasing recourse to the administratively easy, but politically and economically explosive, methods of additional taxation and deficit financing.

A matter in which the present Budget has moved in the very opposite direction to that recommended by one of the taxation committees set up by

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the Government of India, viz., the Choksi Committee on Direct Taxes, is the steepening of the income-tax. However laudable it may be to rely on income-tax in view of its direct and progressive impact, the practical consideration cannot be wished away that beyond a point this becomes self-defeating by increasing the attractiveness of tax evasion. In the pre-Budget *Economic Survey*, it was pointed out that expanding the income-tax base by bringing into its net unreported incomes would involve prohibitive administrative costs. But then raising rates would also add to administrative costs, because now the income-tax administration would be pitched against more lucrative and, therefore, more intensive efforts at tax evasion. This also is inequitable because the high rates specially penalise those tax-payers who do not or cannot evade tax, namely, the honest tax-payers amongst us.

Here, a word may also be said regarding the rate in the initial income-tax slab. The lowest rate in the present budget is 18 per cent when years back it used to be 5 per cent. Over the years, the exemption limit has been raised without significantly altering the rate at the lowest level subject to tax. In contrast, in the top slabs, the rates were lowered some years back in deference to the principle of reducing the attractiveness of tax evasion, the marginal rate having been then brought down from 97 per cent to 69 per cent. The present budget proposes to raise the surcharge uniformly from 15 per cent to 20 per cent over basic income tax rates ranging from 15 per cent to 60 per cent. Obviously, if price inflation has justified the raising of the exemption limit, it also justifies smoothening out the progression at the initial levels. The present budget has marginally attempted this in the income range of Rs. 10,000 to Rs. 12,000. However, those earning over Rs. 12,000 do not benefit from this progression even over the first two thousands of their taxable income. Thus, the relief is purely in the nature of an adjust-

ment that was there previously too but has now been somewhat liberalised.

The tilt in the present budget in favour of the rich peasantry at the expense of the urban middle class has been widely noted. The Finance Minister, Shri Charan Singh, has controverted this by referring to certain statistical findings to the effect that the small farmer uses more fertiliser than the rich. However, a study conducted by the National Council of Applied Economic Research to which perhaps Shri Charan Singh is referring shows that among the fertiliser-using farmers, the smaller ones use more per unit of land than the bigger ones. At the same time, the study shows that relatively few of the small farmers are in the fertiliser-using category. Thus, aggregatively small farmers use less fertiliser on an average even per unit of land. Moreover, even in the fertiliser-using category, more intensive use of fertiliser by small farmers, does not mean that they are the major beneficiaries of fertiliser use. Even a somewhat smaller dose of fertiliser spread over a larger holding would make the larger farmer a greater beneficiary of the reduced fertiliser prices than the smaller.

It is also doubtful if reduction in fertiliser prices will induce greater use of fertiliser and, therefore, higher agricultural productivity, because in recent years the constraint to fertiliser use has been limited fertiliser supplies rather than high prices so that the sole effect of reduced prices may be higher profitability of agriculture netted largely by the bigger farmers.

Obviously, indirect taxes can scarcely be geared up to the object of equity. For that purpose, in the agricultural sector, the need would be to levy a progressive tax on agricultural income in a manner that for the same income, the tax is also the same in both the agricultural and the non-agricultural sectors. This particular point has been emphasized beautifully by another friend of mine, the previous speaker from this side. Taxation of agriculture, however, is a State subject and could not be dealt with

in the Union budget. At the same time, there is need for coordination in the framing of the Union and the State budgets. A national party ruling at the Centre and in several of the States must certainly strive in this direction.

One welcome measure in the budget on which there seems little scope for debate is the abolition of excise on tobacco growing. This will at least free the numerous producers from the vexatious control of the excise staff. However, it is doubtful if this will benefit them more materially because they face relatively few traders so that their near-monopolistic position is likely to compel them to pass on the relief largely to the traders. This expectation is further strengthened from the fact that the relief is set off by increase in excise on manufactured products.

In order to give substantial tax concessions to the peasantry, it becomes necessary to augment taxes on other sections of people. Some increase has been brought about in the income-tax rates. But the major brunt has fallen on a range of goods mainly consumed by urban dwellers. As many of these goods are scarcely consumed by low income groups, the impact....

SHRI K. GOPAL (Karur): On a point of order. Prof. Dilip Chakravarty is a good speaker. I have heard him many times. He makes speeches extempore not only here but also outside. I do not know what makes him read out his speech today. If he is not well, I do not mind. . .

PROF. DILIP CHAKRAVARTY: I do not, normally. I was in the midst of preparation when I was called. Please excuse me.

SHRI RATANSINH RAJDA (Bombay South): He is not reading out. He is only copiously referring to his notes. Referring copiously to notes is allowed.

SHRI R. VENKATARAMAN: He is only referring to his notes. He is not reading out.

PROF. DILIP CHAKRAVARTY: As I was saying, as many of these goods are scarcely consumed by low income groups, the impact will be most marked in the case of middle class urban dwellers with relatively limited and often fixed incomes. The higher duty on petrol and diesel will make urban living generally more expensive. This will, in fact, raise prices all over by enhancing the cost of transporting all kinds of goods. We have already started feeling this impact in the cities and towns all over the country; already the impact is being felt even in the price level of ordinary consumable goods.

The important thing to note in this connection is that the impact on the middle classes will not be restricted to major urban centres but will extend to the emerging middle classes in the smaller market towns spread out into the rural hinterland. In view of the political articulateness of these groups, inclusive of the lower and the emerging middle classes, the damage this may cause to the political image of the ruling party, not only in urban centres but also in the hinterland, cannot be ignored or minimised.

Another aspect of the present Budget that has been widely commented upon is its inflationary potential. I do not agree with the comments made by the Finance Ministry, possibly on the 1st March, that the increase in the wholesale price is not going to be even one per cent. There was another rejoinder from the same Ministry that it would be even less than one per cent. I do not agree with this. Only future can tell what is going to happen.

This Budget is unprecedented both in its sweep of indirect taxes and the extensiveness of deficit financing resorted to in it. These measures were resorted to in the last year's Budget also without significantly affecting price stability, at least the whole sale price level. But obviously the economy cannot go on absorbing increasing

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doses of monetary supply indefinitely. Moreover, last year the rate of growth in national income was much higher than that estimated for the current year. This was mainly due to the last year's bumper harvests. This year also the harvests are estimated to be good, but they cannot register a rise in agricultural production of an order registered last year, so that even with a marked industrial recovery, the overall growth rate of national income has fallen to more or less the long term secular average of 3, 5, 4 per cent. Also the recent industrial recovery has been achieved to a large extent through better utilisation of capacity of which the scope is near-exhaustive, so that in the near future growth in industrial output will be more constrained by investment limitations.

In this connection it must also be noted that, while the wholesale prices have been fairly stable over the last two years, retail prices have continued to rise substantially, though not sharply. By statistical magic, the wholesale prices can at least be shown to be static over a period of time. This is a matter to which little attention has been paid both in the present budget and in the *Economic Survey* preceding it. As it is, retail prices which determine the cost of living indices, which in turn generate demands for increased dearness allowances, there is clearly a danger of price-cost inflationary spiral emerging from the impact of the budgetary deficit on wholesale prices, and through them a more marked upward impact on retail prices. Such a spiral will also be fed by the upward pressure on prices resulting from increased transportation costs based on higher petrol diesel duties.

The finance Ministry has claimed that the inflationary impact of the budget will be negligible. This estimate has resulted mainly from the fact that many of the goods on which taxes have been raised do not enter

cost of living indices. Moreover, the indirect effect of price rise of petrol and diesel, viz. their effect on cost of transportation of goods, coupled with the freight increment provided for in the railway budget, has not been properly taken into account in estimating the inflationary impact of the budget by the Finance Ministry. Petrol prices, in fact, do not enter consumer price indices, where only diesel prices are included as indicative of transport costs. But the fact remains that petrol prices do affect transport costs in urban areas and even goods transport in these areas.

As a containment device to the inflationary potential, reference has been made in official pronouncements to the large foodgrains and foreign exchange reserves of the country. However, since foreign exchange reserves may not advisably be used for extensive import of consumer goods, their immediate potential for curbing inflation cannot be considered great. As regards food reserves, their utilisation clearly depends on extension of employment to generate demand for them. It is indeed paradoxical that these reserves should co-exist with extensive hunger below the poverty line. It is doubtful if this paradox can be removed by depending simply on expansion of investment for generation of employment. The poverty situation is grave. The means to alleviate is available in the form of food reserves. Clearly, the need is for a direct operation on the employment front. The scheme for guaranteed employment at minimally specified wages, as is already operative in Maharashtra or the Antodaya scheme of Rajasthan, requires to be boldly extended to wider regions. Instead of depending exclusively on investment expansion for employment generation, the process can partly be reversed by producing such investment goods as rural roads and minor soil-conservation, irrigation and drainage works through generation of employment, the process being financed through use of accumulated food reserves and, if

necessary, even through a judicious use of foreign exchange reserves, by at least importing machinery to strengthen employment, directly or indirectly, in rural and even urban works of high employment potential. In the absence of significant employment expansion, food reserves may scarcely serve a counter-inflationary purpose, because then additional demand for foodgrains may remain relatively limited:

In this Budget the largest additional tax revenue of Rs. 606.4 crores would come from excise duties, out of which Rs. 413 crores would accrue to the Centre and Rs. 192.99 crores to the States. The tax benefits given to the agricultural sector amount to about Rs. 209.20 crores. This includes reduction in excise and customs duties on fertilisers amounting to Rs. 75.6 crores, reduction in excise duties on light diesel oil used for pumpsets amounting to Rs. 12.40 crores and the removal of excise duty on unmanufactured tobacco amounting to Rs. 121.20 crores. The additional tax burden falling mainly on the Middle Classes and the affluent classes, will be about Rs. 516.04 crores.

Sir, the Government of India Budget is not a simple income and expenditure statement. It is a policy statement and it should be assessed and analysed like that. The Budget, therefore, should be judged by the extent to which it makes an effort to achieve the objectives which the society is trying to attain.

Sir, I would like to conclude by saying that there are certain welcome features in the budget no doubt as indicated by the philosophical faith of our Finance Minister. To a great extent, it must be admitted that if things are not rectified through the Finance Bill, rectify before the budget is passed by making some adjustments. The budget, in certain respects, is bound to be regressive, particularly, on the middle class and the lower middle class of the country. And this is going to generate political disaffection.

With these words, I would like to sound a note of caution to our honoured Finance Minister.

I conclude now.

SHRI S. R. DAMANI (Sholapur): Mr. Chairman, Sir, the budget proposal, according to all paper reports, has created disappointment among the masses, also to an optimistic thinker, it has been a disappointing one. This is for the first time, that a tax to the tune of Rs. 665 crores has been imposed and a gap of this magnitude of Rs. 1355 crores has been left uncovered. This is going to create, according to all the economists, a very great deficit and an inflationary trend is going to be there.

Before I come to my comments on the tax proposals. I would like to say that, during the year, the national gross product has risen high by 3.5 per cent whereas last year it was up by 7.2 per cent. I fail to understand this. I would like the hon. Finance Minister and the Deputy Prime Minister to explain what are the reasons for such a fall in this national gross product.

Then, according to an Economic Survey, the indigenous production is up by 8 per cent. Agricultural production is also higher than last year. When both the figures are higher, why there is a fall in the national gross product from 7.2 to 3.5 per cent. Let him answer that. This is a very important point and I think, the House should be explained fully about the reasons. The second thing to which I would like to draw the attention to is this. What effort has the hon. Finance Minister made in reducing the expenditure? The expenditure has gone up in all the heads. For example, in the General Services, the expenditure is up by Rs. 289 crores. Last year it was much less. Only in the General Services, the expenditure is up by Rs. 289 crores. This year in the General Services, why, the expenditure is up? In the social community services, the expenditure is up by

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Rs. 180 crores whereas in the economy services, it is up by Rs. 300 crores. If you take these three figures together apart from the Defence, security and others, the expenditure comes to Rs. 670 crores. It is much more than the tax proposed in the budget. I would like to know what action has been taken to economise in the expenditure? Sir, this year, the expenditure is much higher than last year.

Therefore, this is very important and this House should be enlightened as to what are the compelling reasons for such an increase in the expenditure side?

Sir, industrial production is up by 7.5 per cent but if we scrutinise it we find that the increase is only on four items—generation of power, sugar, foodgrains and textiles. On all other important items like paper production, steel production and cement production it is lower. As far as generation of power is concerned it is to be seen that there is increase of 30 per cent on hydro-power whereas one is disappointed to find that so far as thermal power is concerned last year the capacity utilisation was 50 per cent and this year it has come down to 46 per cent. So, there is deterioration. Again the improvement is on account of good monsoon and rains and not as a result of management. Food-grains production is up because of timely rains. Then, Sir, as Government has not taken any care the entire sugar industry is losing and is in difficulty. Daily questions on sugar are asked on the floor of the House. My point is that so far as higher production is concerned, it is only on four items whereas on all other items the production is lower. They are in short supply and there is black-market. So, I would like to urge upon the government to explain the reasons as to why there is no increase in production. Why production of steel and paper has gone down and why thermal capacity utilisation is lower?

Then, Sir, the Government is going to invest another Rs. 382 crores on thermal power plants. My suggestion would be that before Government spends more money in setting up new thermal plants an effort should be first made to improve the capacity utilisation. The old engines are suffering and their capacity is going down with the result that the cost is going up. So, what is the government's policy in connection with improving the capacity utilisation of the thermal power projects.

Further, Sir, Government is going to invest Rs. 600 crores in steel. Durgapur and Rourkela are having low capacity utilisation. So, what steps are going to be taken by the government to improve the efficiency of the existing plants before they invest this additional Rs. 600 crores. It is very essential that their working gets improved. There is no mention as to what steps the government proposes to take to improve the working of these units before they invest Rs. 600 crores for expansion of the steel plants.

Then, Sir, Nainrup and Gorakhpur fertilizers are running with less capacity utilisation this year. Their capacity utilisation this year is lower than that of last year. This year they are putting in additional Rs. 350 crores. Before you put this additional amount, the House should be told as to what you are going to do to improve the management of the existing units so that they can give better results. My friend has said that Government's investment in public sector is more than Rs. 12,000 crores and Rs. 400 crores is the return. We have to pay Rs. 21,000 by way of interest. For this Rs. 12,000 crores of investment, at least, we must earn a profit of Rs. 1200 crores which is 10 per cent gross, not net. There is no mention at all how they are going to improve the management of the public sector units. The capacity utilisation of the existing units is not properly taken care of. New capacities are being added. I would like the hon. Finance

Minister to reply to these points which I have mentioned. I hope that the hon. Finance Minister will tell us about the Government's policy in regard to the improvement and working of these units. This is my respectful submission.

Now, Siri, I come to the tax proposals. There is the excise duty reduction on fertilisers. You have given a relief of Rs. 121 crores. Tobacco growers have been given a relief of Rs. 105 crores. The hon. Finance Minister said that fertiliser is used by the small farmers. My experience is this, Sir. For the last 20 years I have been in this Parliament. I can say about my constituency and also what happens in other parts of the country. Fertilisers are being used where water is available, where availability of water is secure. There the farmers will utilise fertiliser which is a costly material. But where water is not available, will they use the fertiliser which is a costly material? No, they will not use. And, let me bring to your notice, that 80 per cent of our farmers are dependent upon rain and 20 per cent of the lands of the farmers are under irrigation or under tube-wells. That means, only 20 per cent of the lands will get this advantage and 80 per cent of the small farmers will not get this advantage at all. Over and above that, what is the percentage of this relief? It is only 7 to 8 per cent with regard to the cost of fertiliser for which we are giving a relief of Rs. 125 crores. It is quite understandable how the small farmers will get the relief as stated by the hon. Finance Minister.

Now that the hon. Deputy Prime Minister and Finance Minister has come, I hope, he will hear my suggestions and that he will reply to the points raised by me. For tobacco you have given a relief of Rs. 120 crores. You have given this relief to the growers. Good; no objection. But why are you taxing the bidi and hooks users? I do not understand as to what the rationale is, when you tax these things, and give relief to the growers who are rich people, to whom you

have given the relief of Rs. 120 crores. I do not understand what is the rationale behind this, who is going to benefit by this tax relief. I hope that the hon. Finance Minister will explain this point. Now, the excise duty has been increased on a number of consumer goods. Even match boxes have not been spared. Bidis, match boxes, kerosene, soap and many other things have come under the umbrella of taxes. How much will it add to the price rise for the people? The tax proposals are not easy to be understood. Whom are these going to benefit? We are not able to understand this.

Now, I come to the question whether the budget proposals are going to stimulate any savings and thereby providing scope for more investments. According to the budget proposals, whatever little savings were there, these will be considerably reduced. Any person having an income of Rs. 50 thousands will be left only with Rs. 22 thousands; the rest will be taken away by way of taxes or compulsory deposit. Can such a person save anything? Can he invest anything? No scope has been left for encouraging any savings and consequently for investment. I am not able to understand, how we will be able to increase production in the various sectors without proper investment.

Then, we are faced with an acute problem of unemployment. I am sorry to say that unemployment has increased during the last two years since Janata Government came into power. In the first quarter of 1977, the number of unemployed persons on the live register of the Employment Exchanges was 2.5 million; in the second quarter this figure jumped to 5.7 million. In the second half of 1977, this figure went up to 14 million. The number of job seekers has risen in this manner. This has been increasing instead of decreasing. Then, there is no saving and this number will go up further. What is the solution?

I have raised certain very important points and I am sure, the hon. Finance Minister will clarify these during his reply.

श्री राम प्रसाद वेशमुख (हायरम) : सभापति महोदय, आपने मुझे भ्रवसर दिया है, उसके लिए मैं बहुत ही आभारी हूँ।

चौधरी साहब ने जो बजट रखा है, उसको हर एक भ्रादमी ने अपनी अपनी दृष्टि से देखा है। लेकिन बहुत से लोगों ने यह नहीं देखा है कि मौजूदा हालत में देश का डेवलपमेंट करने की जरूरत है, जिसके लिए टैक्स लगाने जरूरी हैं। यह स्वाभाविक है कि लोग इस बजट के बारे में अपनी अपनी स्थिति और अपने अपने दृष्टिकोण के अनुसार राय प्रकट करें, या इस को पोलिटिकल दृष्टि से देख कर कहें कि इतना बड़ा टैक्स लगाया गया है, यह किया गया है, वह किया गया है। चौधरी साहब के पास अलीगढ़ का एक डेपुटेशन आया था। हमारे यहां ताले का छोटा सा गृह-उद्योग है। नाम बड़ा है कि ताला है लेकिन अलीगढ़ में अगर कोई जा कर देखे तो पना चलेगा। मैं समझता हूँ कि चौधरी साहब ने उमका प्रयत्न किया है और एक आबजर्जर कल भेजा है। लोगों में इस से बड़ी खुशी हुई और लोगों ने इस बात की बड़ी प्रशंसा की क्योंकि चौधरी साहब हमेशा से हमारे साथ रहे हैं और छोटे उद्योगों की बात करते रहे हैं। वह समझते हैं कि गरीब उसी से पनपेगा। बड़े उद्योग से उम को फायदा नहीं होगा क्योंकि बड़े भ्रादमी हमेशा छोटे को खाने हैं। छोटा भ्रादमी उन के साथ कभी पनपता नहीं है।

इस उद्योग में एक बड़ी विशेषता यह है कि इसके अन्दर कितने ही पार्ट्स होते हैं और वह सब अलग अलग बनते हैं। उन को देखा जाय तो मैन्युफैक्चरर की जो डेफिनीशन है, में नहीं समझता कि किम को मैन्युफैक्चरर माना जायेगा और किम पर टैक्स लगाया जायेगा। एक तो ढलाई करना है, उस के साथ उमके बच्चे, उमकी बाँवो मिट्टी पीमती है। एक धौकनी चलाती है। एक मुबह से ले कर शाम तक किसी के यहां से लोहा पीतल आदि सामान या जो कुछ भी कारीगर या बनवाने वाला देता है, उस को ले कर आना है। उम के बाद में उसने ढाल कर किसी को दिया। मशीन पर गया, उमकी सफाई हुई। फिर कहीं हूडका बना, कहीं चाभी बनी, कहीं कुछ बना। इस तरह से ताले का एक रूप जा कर असेम्बल होता है। वह कहीं कारखाने वाला अपने यहां करा कर अपना डेड मार्क लगा देता होगा। लेकिन जनरली हमारे यहां जितने लोग इस में हैं वह छोटे तबके के लोग हैं। मुसलमानों में भी वही लोग हैं जो कि बहुत पढ़े लिखे नहीं हैं। न उन के पास कोई टेक्नीक है न और कोई चीज है। ढलाई का काम, रेटाई का काम या पालिश का काम ऐसे ही लोग करते हैं जिनका पढ़ाई लिखाई से कोई ताल्लुक नहीं।

यहां पर एक चीज रखी गई, इंस्पेक्टर ने जा कर इन लोगों को घेरा और कहा कि हम को हिसाब दीजिए, हम चेक करेंगे। नतीजा यह हुआ कि जिस दिन बजट आया उस दिन से लोगों ने काम बन्द कर दिया। इधर त्योहार आ गया। बेचारों के पास मजदूरी नहीं रह गई क्योंकि व्यापारियों का एक तरीका होता है कि इधर माल देते हैं, उधर बिल्टी देते हैं। बिल्टी लेकर बैंक में देते हैं। बैंक से पैसा ले कर मजदूरों में बाँटते हैं। अब न तो वह माल कहीं बैंक में ले सकता है कोई न उस की बिल्टी बन सकती है। लिहाजा ऐसी हालत में उन लोगों को परेशानी आ गई।

दूसरी बात यह है कि कोई भी बिजनेस होता है तो उस में मैन्युफैक्चरर की बात आती है। हमारे यहां जैसा मैं ने कहा कि मैन्युफैक्चरर उस में कहीं नहीं आता क्योंकि वह असेम्बल करता है। एक पार्ट उस का कोई बनाता है, दूसरा कोई और बनाता है। ताले का ऐसा यह उद्योग है और मैं समझता हूँ कि अलीगढ़ में उस के सिवाय और कोई उद्योग नहीं है। इस के ऊपर ही वहां के लोग निर्भर करते हैं। अलीगढ़ में कोई जा कर देखे, गली कूचों में औरतें बच्चे सब इसी काम में लगे हुए मिलेंगे। उनके पास इस के सिवाय और कोई उद्योग नहीं है। चौधरी साहब ने उन को विश्वास दिलाया और चौधरी साहब का रेडियो पर भी यही विचार आया कि हम छोटे उद्योगों को सहायता देंगे। मैग्जिस्ट्रेशन से भी मिला। उन से भी यही मालूम होता है कि जरूर उन की अलीगढ़ के उद्योगों पर निगाह है और मैं समझता हूँ कि वह जल्दी ही उन को राहत देने की कोशिश करेंगे।

आप जानते हैं कि अलीगढ़ में पिछले महीनों में एक रायट हुआ। सब लोग पीछे हो गए, काम नहीं कर पाए, भूखो मर गए। दो महीने से काम शुरू हुआ तो फिर यह आपत आ गई। मीटीरियल सस्ता नहीं हुआ। वह और आगे बढ़ गया जैसे मैं। जहां टर्नओवर का सवाल है, वहां चार लाख से ऊपर वालों पर लगाएंगे या 30 लाख से ऊपर वालों का रजिस्टर मेन्टेन करेंगे। लेकिन जहां छोटे के भी रजिस्टर मेन्टेन करने का सवाल आता है वहां वह मुमीबत में पड़ जायेगे। पढ़े लिखे वह हैं नहीं, कैसे वह रजिस्टर मेन्टेन करेंगे। और लोग भी कैसे करेंगे क्योंकि हर चीज यहां अलग अलग बनती है अब जैसे गाडरेज है, उन के यहां सारी प्रासेस एक साथ होती है। उस की वजह से गाडरेज उन पर हावी हो जायेगा क्योंकि मैं ने कहा कि बड़े भ्रादमी हमेशा छोटे पर हावी होते हैं। कारखानों का यह उसूल है कि छोटा भ्रादमी हमेशा मीटीरियल के लिए तरसता है कि मीटीरियल कहां से लाए। हमारे यहां तो वह रटी स्त्रेप आते हैं जिस से वह ड्राई बनाते हैं या कहीं चाभी बनाते हैं। तो जिस को कूड़े में फेंक देते हैं उससे तो ताले बनते हैं अलीगढ़ में और अलीगढ़ की जो हालत है वह चौधरी साहब को मालूम है।

दूसरी जगहों में जैसे ताइवान है या और दूसरे देश हैं वहां बड़े बड़े कारखाने हैं, उन लोगों ने अपनी टेक्नीक के जरिये से काम चलाया है। हमारे यहां

ले मैन है, अभी तक वे उस बात पर नहीं आ पाए। वे नहीं समझते इस चीज को उन को कैसे कम्पेयर करेंगे कैसे इस चीज को थ्रोर डेवलप किया जा सकता है। जब तक कि उन को राहत नहीं मिलेगी? इस पर कोई भी इयूटी आज तक नहीं लगी है। एक्सहाइज इयूटी आज तक ताले पर नहीं थी। कभी उन से सी फॉर्म नहीं मांगा गया। ऐसी हालत में एकदम से अग्नर 20 परसेंट उन पर लगा दिया जाय तो आप समझ लीजिए वह जो छोटे छोटे काम करने वाले हैं वे कुछ भी नहीं कर पाएंगे। गवर्नमेंट ने तो पहले ही इसको एग्जम्प्ट कर रखा था। तो मैं चौधरी से प्रार्थना करूंगा कि इस को गृह उद्योग या कुटीर उद्योग मान कर इस से मुक्ति देने की कृपा करें। इससे मुक्ति मिल जाये तो लोगों को आगे काम करने का मौका मिलेगा और आगे इस उद्योग को थ्रोर बढ़ाने की कोशिश होगी। क्योंकि थ्रोर तरीके हैं, जैसे मैं ने कहा कि मशीन से या थ्रोर तरह से इस का डेवलपमेंट किया जाय। यू पी में यही प्रयोग एक ऐसी जगह है जहां ताले बनते हैं। बाकी जैसा मैं ने बताया कि गाडरेज है या थ्रोर कुछ छोटे मोटे कारखाने हैं। लेकिन हमारे यहाँ इस का बहुत बड़ा अभाव है। लोग यहाँ तक नहीं पहुँच पाये हैं थ्रोर यह नहीं जानते कि किस तरह से इस का डेवलपमेंट करें। उन का एक पुराना डर्रा चल रहा है। उसी तरह से डलाई कर रहे थ्रोर उसी तरह से पंचिग कर रहे हैं।

एक सवाल थ्रोर है कि ताला थ्रोर चाबी को अलग अलग कर दिया गया है। ताले को कोई एक बेचेगा तो कोई दूसरा चाबी अलग से कैसे बेचेगा। आपने ताला थ्रोर चाबी दोनों को अलग अलग कर दिया है। ताले के साथ चाबी होती है थ्रोर चाबी के साथ ही ताला होता है। ताले के साथ ही चाबी भी आती है। चाबी कोई अलग से नहीं लेता है। यह दोनों चीजें एक दूसरे के साथ जुड़ी हुई हैं। फिर दोनों को कैसे अलग किया जायेगा—यह बात मेरी समझ में नहीं आ रही है। इन को अलग करने से इसके व्यवसायियों पर दोहरी मार पड़ जायेगी। मैं समझता हूँ ताला थ्रोर चाबी दोनों को एक चीज मान कर ही चलना चाहिए।

दूसरी बात यह है कि इस व्यवसाय में करीब 25-30 हजार आदमी लगे हुए हैं। बहुत से आदमी शहर से पार्ट ले कर देहात में काम करते हैं। फसल के बाद जब बहुत से मजदूर बेकार हो जाते हैं तो वे या तो शहर में आ कर कारखानों में काम करते हैं या फिर पार्ट्स ले जा कर गाँवों में काम करके कारखानों में माल दे जाते हैं। ऐसी स्थिति में अग्नर एग्जम्पशन नहीं दिया जाता है तो उस का बड़ा व्यापक असर पड़ेगा थ्रोर अभी जो दिक्कतें हैं वह थ्रोर भी बढ़ जायेंगी। आगे चलकर बड़े बड़े कारखाने वाले इन लोगों को पनपने ही नहीं देंगे। वे तो चाहते ही हैं कि छोटे कारखानेदार पनप न सकें ताकि वे मनमानी कीमतें वसूल कर सकें। जहाँ तक प्राइसेज डाउन करने की बात है, वह तभी सम्भव हो सकता है जबकि छोटे छोटे उद्योग पनपें थ्रोर उनको राहत मिले। जैसा मैं ने पहले कहा, आज तो उन को मटीरियल भी तेज मिल रहा है। बजट के कारण साम्बे थ्रोर पीतल के दाम बढ़ गए हैं। मैं समझता हूँ चौधरी साहब की उन की थ्रोर निगाह है, उन को हमदर्दी

भी है तथा अधिकारियों ने भी आश्वासन दिया है कि ताले के उद्योग के लिये कुछ न कुछ करेंगे।

इस बजट के द्वारा किसानों को कुछ राहत देने का प्रयास किया गया है। जहाँ तक तम्बाकू का सवाल है, इस्पेक्टर गरीब आदमी को बुझ करने ही नहीं देते थे। गरीब आदमी को तम्बाकू नहीं मिलती थी। इस्पेक्टर किसी भी विभाग का हो, चाहे सब-इस्पेक्टर हो या कोआपरेटिव इस्पेक्टर हो—सभी मनमानी करते हैं वे यह नहीं देखते हैं कि गरीब आदमी को क्या कष्ट होता है। यह इस्पेक्टर नाम का ऐसा कीड़ा है जो किसी को भी पनपने नहीं देता है। उत्तर प्रदेश में मैं समझता हूँ, इस्पेक्टरों की वजह से किसानों ने तम्बाकू बोनी छोड़ दी थी। अब चौधरी साहब ने जो कदम उठाया है उससे उनको राहत मिल सकेगी।

चौधरी साहब के मन में छोटे उद्योगों के प्रति जो सहानुभूति रही है उसको देखते हुए मैं आशा करता हूँ कि उन का ध्यान इस थ्रोर अवश्य जायेगा।

*SHRI GIRIDHAR GOMANGO (Koraput): Mr. Chairman Sir, I will speak in Oriya because Interpreter is there. I will speak in Oriya to make the viewpoint more clear.

Sir, the General Budget for the year 1979-80 has been presented by the hon. Minister for Finance. The hon. Members in this House have participated in the discussion. I would like to discuss something on the first part of his speech. The hon. Members of different parties have given their opinion indicating the impact of budget on our people. I do not like to repeat about the provision of taxes due to the limited time. Therefore I would like to confine my speech to the development programme chalked out by the Government. In order to take up developmental work in various sectors Government needs more money. That is the main purpose to impose taxes. For example we are in opposition. If we oppose the budget the hon. Members from Janata Party would say that the friends of other side are not doing well to oppose the budget. Of course most of the hon. Members are opposing the provision made in the budget. However if we take the public opinion into consideration we will see that the general opinion of the common masses on the budget is not at all satisfactory. People have

*The original speech was delivered in Oriya.

[Shri Giridhar Gomango]

sharply reacted to the imposition of new taxes and enhancement of other taxes. So far as the present budget is concerned I would like to say with great regret that this budget has affected both the poor and rich, section of the people. None of them are benefitted. In their opinion the present budget is a great burden on them. But if we invest more amount of money in their developmental work they will change this ideas later on. They can bear the tax burden.

Sir, I am happy to say that the first time our Finance Minister has referred to the allocation of funds by the different Ministries for the welfare of the Adivasi people from the various sectors. The former Government had taken a decision to allocate more funds through the sub-plans to the Adivasi areas from four sources from the year 1974-75. One is from the State Government side i.e. from the State Plan outlay, the second is from the Central Government side which is the central Plan outlay, the third is from the central sponsored schemes and the fourth one is from the various financial institutions. The amount coming from these four sources were to be sent on the developmental programme of the Adivasi belt. Accordingly the State Governments chalked out their plans and programmes and prepared their budgets and distributed money. But it is a matter of great regret that the money which had been allocated by the Central Government under this head was quite meagre. It did not come to crores but only to a few lakhs. While I raised questions on the floor of the House about this disparities but I got discouraging replies. The Government which directs

the State Government to spend money on tribal welfare and if Centre do not give the required amount to the States it will create great discontentment. The State Governments feel that the Central Government is neglecting them.

Now I would like to say a few words about the Centre-State financial relationship. Sir, there was a lot of controversy between the States and Centre in the past. I am happy that the present Government has solved this problem. But while we take the case of the poor Adivasi populated States, again we are disappointed to see the disparities in the matter of allocating of funds. Here I am reminded of the population theory and poverty theory. I hope both these theories are applicable to such neglected States.

Sir, most of the people there are Adivasis and are poor. It is the first and foremost duty of the Government to allocate more funds to these people. I urge this Government to pay special attention to such backward adivasi populated States. I hope the Central Government will realise their difficulties and give justice to them.

MR. CHAIRMAN: So you will continue tomorrow.

SHRI GIRIDHAR GOMANGO:
Thank you.

MR. CHAIRMAN: The House stands adjourned till 11.00 A.M. tomorrow. You can continue your speech to-morrow.

18 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, March 13th, 1979/Phalguna 22, 1900 (Saka).